3104946  24/11/2015
TF HOLDINGS CORPORATION LIMITED
UNIT 310-312, 3/F, KWAI CHEONG CTR., NO. 40-52 KWAI CHEONG ROAD, KWAI CHUNG, N.T., HONG KONG
MERCHANTS & MANUFACTURERS
A LIMITED LIABILITY COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF HONG KONG
Address for service in India/Attorney address:
ASHOKA LAW ASSOCIATES
8, CENTRAL LANE, BENGALI MARKET, NEW DELHI-110 001
Used Since: 22/05/2013
DELHI
ZIPERS; INCLUDED IN CLASS 26
SONA
3179514  08/02/2016
ARSHAD JAMAL
trading as ;KWALITY THREAD MILLS
39/30, MESTON ROAD KANPUR-208001, U.P.
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
ANSHUL & CO.
50/225, OPP. VIJAYA BANK, 1ST FLOOR, HALSEY ROAD, KANPUR-208001.
Used Since :01/04/1990
DELHI
ZIP & ZIPPERS, RIBBONS, BUTTONS , PIN & NEEDLES INCLUDED IN CLASS 26. FOR SALE IN UTTAR PRADESH ONLY
3183083  11/02/2016
VED PRAKASH GUPTA
trading as ;BOBBY SALES CORPORATON
51 NEHRU NAGAR GALI NO 2 GARH ROAD MEERUT 250002 U.P
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
YUDHISH KUMAR GUPTA
SANTOSH & CO. UNION BANK BLDG., 1ST FLOOR, KHUNIPUL, BEGUM BRIDGE RD., MEERUT-250001 (U.P.)
Used Since :01/04/1990
DELHI
ZARI, LACE , EMBROIDERY, BRAID & ARTIFICIAL FLOWERS INCLUDED IN CLASS 26
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORLD, AND GLOBE DEVICE.
3348716   30/08/2016
NITESH WADHWANI
64-B, PREM NAGAR COLONY, MANIK BAUG ROAD, INDORE-452 004 [M.P].
MANUFACTURERS AND MERCHANTS
INDIAN NATIONAL

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050

Proposed to be Used
MUMBAI
LACE AND EMBROIDERY, RIBBONS AND BRAID; BUTTONS, HOOKS AND EYES, PINS AND NEEDLES; ARTIFICIAL FLOWERS INCLUDED IN CLASS 26
Series trade mark u/s 15 of Trade Marks Act, 1999

4453522  25/02/2020
GENTING INTERNATIONAL MANAGEMENT LIMITED
FIRST NAMES HOUSE, VICTORIA ROAD, DOUGLAS, ISLE OF MAN, IM2 4DF, BRITISH ISLES, ISLE OF MAN
Body Incorporate

Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used
DELHI
LACE, BRAID AND EMBROIDERY, AND HABERDASHERY RIBBONS AND BOWS; BUTTONS, HOOKS AND EYES, PINS AND NEEDLES; ARTIFICIAL FLOWERS; HAIR DECORATIONS; FALSE HAIR.
4455200   26/02/2020
M/S. POLYLACE INDIA PVT. LTD
A-107, Wazirpur Industrial Area, Delhi - 110052 (INDIA)
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
DEY & KUMHAR CO.
T-62, LGF, BHOGAL ROAD, BHOGAL JANGPURA, NEW DELHI-110014 (INDIA).
Used Since :08/08/2018
To be associated with:
3911141
DELHI
ZIPS, ZIPS SLIDE FASTENERS, BUTTONS, PRESS BUTTONS, HOOKS AND EYES, PINS AND NEEDLES, BUCKLES, ZIPS
SLIDERS, HOOKS AND LOOPS (TAPES), HOOKS AND PILE, FASTENING TAPES, HOOKS (SHOES), HOOKS FOR
CORSERS & HOOKS (HABERDASHERY) IN CLASS 26
M/S. POLYLACE INDIA PVT. LTD.
A-107, Wazirpur Industrial Area, Delhi - 110052 (INDIA)
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
DEY & KUMHAR CO.
T-62, LGF, BHO GAL ROAD, BHO GAL JANGPURA, NEW DELHI-110014 (INDIA).
Used Since : 01/05/2018
To be associated with:
3872410, 4435211
DELHI
ZIPS, ZIPS SLIDE FASTENERS, BUTTONS, PRESS BUTTONS, HOOKS AND EYES, PINS AND NEEDLES, BUCKLES,
SLIDERS, ZIPS, HOOKS AND LOOPS (TAPES), HOOKS AND PILE, FASTENING TAPES, HOOKS (SHOES), HOOKS FOR
CORSERS & HOOKS (HABERDASHERY) IN CLASS 26
PHILIPPE BECHARA KARKAFI
Amaret Chalhoub Highway, Karkafi Tower Floor 10 Beirut, Lebanon, Postal Code 11111
A citizen of Lebanon

Address for service in India/Attorney address:
INFINI JURIDIQUE
604, NILGIRI APARTMENTS 9, BARAKHAMBA ROAD, N. DELHI-110 001

Proposed to be Used
DELHI
Hair Extensions, Wigs, Toupees
4475234 17/03/2020
PANKAJ SHARMA
Plot no. 41 Ram dairy Market, Shiv colony, Near sector 3 Ballabgarh
PROPRIETOR
Address for service in India/Agents address:
RACHNA MITTAL
205, MUKESH COLONY, BALLABHGHARH-121004, FARIDABAD
Proposed to be Used
DELHI
lace and embroidery, ribbons and braid; buttons, hooks and eyes, pins and needles; artificial flowers
TANU SHREE

4482496  26/03/2020

PAWAN CHOUDHARY
124, JAWAHAR NAGAR, NEXT STREET TO JBM SCHOOL, PALI, RAJASTHAN - 306401

THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD

Lace, braid and embroidery, and haberdashery ribbons and bows; Buttons, hooks and eyes, pins and needles; Artificial flowers; Hair decorations; False hair
3101282  19/11/2015
HOME FLOORING & DÉCOR PVT. LTD.
Pure Gulab, Gopiganj, S.R.N Bhadoi, U.P India
Manufacturers and Traders
Pvt. Ltd Company
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201308
Used Since :20/03/2010
DELHI
Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings(non-textile)
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE USA INC.
READY FOR ANYTHING

3479023   09/02/2017

WILDCRAFT INDIA PRIVATE LIMITED
trading as ;Wildcraft India Private Limited
No: 15/16, 15th Cross, 100 ft road, Outer ring road, 4th Phase, Dalmiya Circle, J P Nagar, Bangalore – 560078
Production, Manufacture and Sale of Crash Mats and Yoga Mats

Address for service in India/Attorney address:
UDAY SHANKAR ASSOCIATES
Fortune Chambers, 1st Floor, No. 8, Lalbagh Road, Richmond Circle, Bangalore-560027
Used Since :02/02/2017

CHENNAI
Crash Mats and Yoga Mats
LIBCOIN
4453039  25/02/2020
RAJAN DUGGAL
2/222, Nehru Gate Gali, Tarn Taran Sahib, Punjab-143401
Individual

Address for service in India/Agents address:
KNM & PARTNERS
2ND FLOOR, AALIANZ HOUSE, 273, CAPT. GAUR MARG, NEW DELHI-110 065

Proposed to be Used
DELHI
Carpets, Mats and Matting, Linoleum for automobiles
4453043   25/02/2020
RAJAN DUGGAL
2/222, Nehru Gate Gali, Tarn Taran Sahib, Punjab-143401
Individual
Address for service in India/Agents address:
KNM & PARTNERS
2ND FLOOR, AALIANZ HOUSE, 273, CAPT. GAUR MARG, NEW DELHI-110 065
Proposed to be Used
DELHI
Carpets, Mats and Matting, Linoleum for automobiles
4460767   03/03/2020

NEETU GUPTA TRADING AS SHAPJW
B-12, INDRAPURI COLONY, LALKOTHI, JAIPUR, 302015, RAJASTHAN
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ASHOK KUMAR SHARMA
0-26 third floor amber tower sansar chand road jaipur

Proposed to be Used
AHMEDABAD
RUGS INCLUDED IN CLASS 27.
4465249  06/03/2020
M/S GROVER INTERNATIONAL PARTNER HARISH KUMAR GROVER
O-34,INDUSTRIAL AREA,PANIPAT
PARTNERSHIP
Address for service in India/Attorney address:
RAJAN KUMAR
16 BISHAN SARUP COLONY, BEHIND ARYA GIRLS GROUND PANIPAT
Used Since :01/04/2017
DELHI
Mats,Yoga Mats,Carpet,Rugs,Bath Mats,Door Mats.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
4468872  11/03/2020

KOMAL JAIN
7, Level 2, Vakil Industrial Estate, Walbhat Road, Goregaon East, Mumbai 400 063
An Individual

Address for service in India/Attorney address:
IRA LAW
I-34, 4th Floor, Jangpura Extension, New Delhi - 110014
Used Since :13/06/2017

MUMBAI
Carpets, rugs, mats and matting
FINE FLOCKS
4470836   13/03/2020
SURINDER NAGPAL PROPRIETOR OF SONU HANDLOOM PALACE.
PLOT NO.-15, NEAR BASKET BALL GROUND, RISHUL ROAD, PANIPAT-132103, HARYANA.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Plastic mats, Carpets, Rugs, Wall hanging (non-textile), Wall paper, Duri, Matting indium and other floor covering of rubber.
Effingo

4476134   18/03/2020

FAIZAN HUSSAIN
S/O ANWAR HUSSAIN, G - 140 GALI NO. 13 BHAGIRITHI VIHAR, NORTH EAST DELHI - 110094

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Yoga mats, mats, carpet, Bath mats, Door mats
4485707  07/04/2020

MITESH GADA
Gala no.68, Sadguru Ind Estate, Near Jai coach signal & Raheja Titanium, W.E Highway, Goregoan East, Mumbai-400063

THE TRADEMARK ACT OF 1999

Address for service in India/Attorney address:
VRIJ KISHORE CHOUDHARY
No.52, General Muthaiya Mudali Street, Sowcarpet, Chennai-600 079

Proposed to be Used

MUMBAI

Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; Wall hangings, not of textile
DHARMAASONIC
4491342  24/04/2020
DHARMA PRODUCTIONS PRIVATE LIMITED
Unit No 201 & 202, 2nd floor, Supreme Chambers, Off Veera Desai Road, 17/18, Shah Industrial Estate, Andheri (W), Mumbai - 400 053, India
Body Incorporate

Address for service in India/Attorney address:
BANANAIP COUNSELS
BananaIP Counsels, No.40, 2nd Floor, 3rd Main Road, JC Industrial Estate, Kanakapura Road, Bangalore-560062

Proposed to be Used
MUMBAI
Carpets, rugs, mats, wall-hangings, products intended to be added as furnishings
APEEJAY RHYTHMS

2805252  05/09/2014
APEEJAY STYA KNOWLEDGE LLP
No 6, LSC, Panchsheel Park, New Delhi - 110017
MANUFACTURER AND MERCHANTS

Address for service in India/Agents address:
MANOJ G. MENDA, ADVOCATE.
6/7, SORAB BHARUCHA ROAD, COLABA, MUMBAI - 400 005.

Used Since :05/04/2001

To be associated with:
2805171

DELHI
GAMES AND PLAYTHINGS, GYMNASTIC AND SPORTING ARTICLES TOYS, TEDDY BEARS, VIDEO GAMES, MUSICAL TOYS MECHANICAL AND ELECTRONIC TOYS, STUFFED TOY FIGURES AND TOY ANIMALS AND ACCESSORIES, DOLLS, INFLATABLE TOYS, TOY COOK WARE, EDUCATIONAL TOYS, MECHANICAL TOYS, SANDBOX TOYS, PLUSH TOYS, SQUEEZE TOYS, WIND-UP TOYS, CRIB TOYS, TOY MOBILES, BABY MULTIPLE ACTIVITY TOYS, BATH TOYS, BALLOONS, PUZZLES AND PLASTIC FIGURINES, ORNAMENTS AND DECORATIONS FOR CHRISTMAS TREES; ELECTRONIC EDUCATIONAL GAMES
3030726  11/08/2015
PLAY GAMES 24X7 PRIVATE LIMITED
trading as :PLAY GAMES 24X7 PRIVATE LIMITED
301, 3rd Floor, Palm Spring, Malad Link Road, Malad (west), Mumbai-400 064, Maharashtra, India.
Manufacturer and Merchant
A company incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
CEREBRAL DIMENSIONS
S-01, Haware”s Fantasia Business Park, Plot No. 47, Sector - 30A, Vashi, Navi Mumbai - 400 705.
Used Since :11/12/2014
MUMBAI
Toys, games and playthings, toy tools, baby rattles, vinyl and plastic toy animals and characters, jigsaw puzzles, equipment sold as a unit for playing board, skill and action and role-playing games; playing cards, board games, card games, trading card games, handheld electronic games; gymnastic and sporting articles not included in other classes; included in class 28
Trade Marks Journal No: 1953, 22/06/2020 Class 28

SkyClimb
3096039 06/11/2015
SKY ZONE, LLC
1201 W, Fifth St. Suite T-340 Los Angeles CALIFORNIA 90017, United States of America
Manufacturers & Merchants

Address for service in India/Attorney address:
MIRANDAH ASIA INDIA
Mirandah Asia (India), Level 5, Caddie Commercial Tower, Hospitality District, Aerocity, IGI Airport, New Delhi-110037

Proposed to be Used
DELHI
Artificial climbing walls; Manually-operated exercise equipment; Manually-operated exercise equipment for physical fitness purposes
CURIOUS COBO

3104518  23/11/2015
SONAL JAIN
trading as ;CURIOUS COBO
202 38-39 SDC VINAY, MOUJI COLONY, MALVIYA NAGAR, JAIPUR, RAJASTHAN
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
ANKIT SHARMA
89, VRINDAVAN COLONY, KHATIPURA ROAD, JHOTWARA, JAIPUR-302012
Used Since :21/10/2015

AHMEDABAD

Toy, Games, Playthings, Activity Box, Puzzles, Gymnastic and Sporting articles not included in other classes.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately. Mark shall be used as a whole.
3149962  01/01/2016
ANKUR DHAWAN
trading as ;M/S 19 MILESTONE
4/74, 2ND FLOOR, SUBHASH NAGAR, NEW DELHI - 110027
SPORTS
PARTNERSHIP FIRM
Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS Puri, NEW DELHI - 110 018.
Used Since :01/01/2015
DELHI
Games and playthings, gymnastic and sporting articles
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD FITNESS.
3169912  27/01/2016
HARMANPREET SINGH
trading as; trading of sports goods
S/O TEJ PAL SINGH R/O VPO LOHAR PARTAPPURA, DISTT JALANDHAR, PUNJAB
TRADING OF SPORTS AND RELATED ITEMS
INDIVIDUAL
Address for service in India/Attorney address:
PRATIK WADHWA ADVOCATE
EE-63 BAGH KARAM BAKSH, JALANDHAR
Used Since : 01/01/2016
DELHI
SPORTS AND OTHER RELATED GOODS
3182346  11/02/2016
RAGHUNATH ROY
ARNAB ROY
RATUL ROY
trading as ;TECHNO POLYSTYRENE MOULDERNS
1, MADHUSUDAN CHATTERJEE LANE, KOLKATA 700002, WEST BENGAL
MANUFACTURER, MERCHANT & TRADER.
INDIAN NATIONAL (S).
Used Since :21/12/2001
KOLKATA
CRICKET SET (TOYS) INCLUDED IN CLASS-28.
SEVEN
3193902  24/02/2016
PERIMETERS MEDIA PRIVATE LIMITED
7514, SECTOR -D, POCKET-7, VASANT KUNJ, NEW DELHI-110070.
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
SCRIBOARD (ADV)
LEVEL 2 ELEGANCE MATHURA ROAD JASOLA NEW DELHI-110025
Used Since :01/08/2015
To be associated with:
3064745, 3064752, 3183805, 3183813
DELHI
GAMES AND PLAYTHINGS, GYMNASTIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES;
DECORATIONS FOR CHRISTMAS TREES.
3348718    30/08/2016
Nitesh Wadhwan
64-B, Prem Nagar Colony, Manik Baug Road, Indore-452 004 [M.P].
Manufacturers and Merchants
Indian National
Address for service in India/Attorney address:
G.S. Rijhwani & Co.
203, Shree Prasad Chambers, Ind Floor, Near TSEC Engineering College, 35th Road, TPS III, Bandra West Mumbai-400050

Proposed to be Used
Mumbai
Games and Playthings; Gymnastic and Sporting Articles Not Included in Other Classes;
Decorations for Christmas Trees Included in Class 28
RECKON
3490689  23/02/2017
MADHU SEHTYA
trading as ;SRG ENTERPRISES
BI-12A, WEST SHALIMAR BAGH, DELHI-110088.
MANUFACTURERS AND MERCHANTS
Used Since : 22/09/2016
DELHI
TRADING OF VIDEO GAMES, VIDEO GAME ACCESSORIES, GYMNASCTIC AND SPORTING ARTICLES.
KREEDA BATTLE OF LANKA

3570020  14/06/2017

VINITA SIDHARTHA
G R COMPLEX ANNEX, FIRST FLOOR, 408, ANNASALAI, NANDANAM
PROPRIETRIX

Address for service in India/Attorney address:
KESHAVA H.B
363/1, First Floor, Castle Plaza, Opposite Jangli Maharaj Mandir, Shivajinagar, Pune, Maharashtra - 411005

Used Since : 21/02/2001

CHENNAI

• GAMES AND PLAYTHINGS; • GAMES • APPARATUS FOR GAMES • PLAYING CARDS • TRADITIONAL GAMES
3622311   28/08/2017
PRATHMA KUMARI AGGARWAL TRADING AS SHREE KRISHNA CREATION
G-5/94, 2ND FLOOR, ROHINI SECTOR-15, DELHI - 110089
PROPRIETOR

Address for service in India/Attorney address:
AMAR KUMAR
H. NO.-D-9, BLOCK-D, 1ST FLOOR, GANESH NAGAR PANDAV NAGAR COMPLEX, BACK SIDE HANUMAN MANDIR,
DELHI – 110092

Proposed to be Used
DELHI
Statues, Idols, Games and Playthings, Gymnastic and Sporting Articles not included in other classes; Decorations for
Christmas Trees, Decoration Pieces, Gift Items, Toys, Clay Toys, Curtains.
4367557  04/12/2019
ARCHANA RANI TRADING AS ARYAN TOYS
H. No. D-267, Street No. 6, Brijpuri, North East Delhi, Delhi, 110094
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Games, toys and playthings; Video game apparatus.
GOVINDARAJULU KRISHNAPRASATH TRADING AS BHISHMA INTERNATIONAL RETAILERS
NO.5, BALAJI NAGAR, PALAMALAI ROAD, COIMBATORE - 641 020, COIMBATORE DIST, TAMILNADU.
SOLE PROPRIETOR

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used

CHENNAI
Sandbox toys, Plastic toys, Cuddly toys, Soft toys, Push toys, Water toys, Action toys, Plush toys, Stuffed toys, Drones [toys], Remote-controlled toys, Race tracks [toys], Electronic toys, Modular construction toys and Fantasy character toys.
Dilip Kumar Das Proprietor of Sarada Plastic Works
Harendranath Nag Road, Jagacha, G.I.P Colony, Pin - 711112

Proprietorship

Address for service in India/Attorney address:
Arindam Ghosh, Advocate
C/O Barnwal & Associates, I.N.S. Road, Ground Floor, Kolkata 700 001, West Bengal, India

Proposed to be Used
Kolkata
Games & Toys ...
AMAZFIT

4403161  09/01/2020
ANHUI HUAMI INFORMATION TECHNOLOGY CO., LTD.
12 FLOOR BUILDING A4, NAT ANIMATION BASE, NO. 800, WANGJIANG ROAD, HEFEI, ANHUI, CHINA 230088
A limited company organized and existing under the laws of China.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI
Games; Running machines; Machines for physical exercises; Rackets; Appliances for gymnastics; Climbers' harness; Shin guards [sports articles]; Protective paddings [parts of sports suits]; Balls for games; Stationary exercise bicycles.
CONTA BLUE ENTERPRISE
4, Meghdoot Society, Vrundavan Char Rasta, Waghodia Road, Vadodara-390019, Gujarat (India)
PARTNERSHIP FIRM

Address for service in India/Agents address:
SAMPAT DHUV PRADIP
OM, Tulsi Bunglow-02, B/h Bharatvan Society, Nr. Santosh Park, 150 Feet Ring Road, B/h. Sterling Hospital, Raiya Road, Rajkot-360007, Gujarat

Proposed to be Used
AHMEDABAD
Games and playthings, gymnastic and sporting articles not included in other classes.
GO DIGIT INFOWORKS SERVICES PRIVATE LIMITED
Smartworks Business Center, 1st Floor, Nyati Unitree, West Wing, Samrat Ashok Road, Yerawada Pune - 411006, Maharashtra, India.
Private Limited
Address for service in India/Attorney address:
VIVEK SUBHASH SADHALE
Unit 3A, Level 3, PV House, 55, Damle Road, Lane adjacent to Indsearch, Off Law College Road, Pune, 411004 Maharashtra, India
Used Since: 25/10/2019
MUMBAI
Board games; Games and playthings; Handheld electronic games. Trading card games; Card games Play money.
Trade Marks Journal No: 1953, 22/06/2020

BUZZ MAX PRODUCTS PVT LTD
308, Plot No. 2, Sector 5, Aggarwal Tower Mlu Plaza, Dwarka New Delhi 110075

Address for service in India/Attorney address:
RAJIV RANJAN PRASAD
CHAMBER NO 475, PATIALA HOUSE COURTS NEW DELHI, INDIA

Proposed to be Used
DELI

TOYS PLAY THINGS KIDDIE RIDES DRIVE GAMES ADULT AND CHILDREN GAMES EDUCATIONAL-AID GAMES AND GAMES OF SKILL AND ALL OTHER GAMES FOR AMUSEMENT INCLUDING BOARD GAMES (OTHER THAN ORDINARY PLAYING CARDS) AND ACCESSORIES AND PARTS AND FITTING FOR USE THEREWITH AND ALL OTHER GOODS INCLUDED IN CLASS 28
GEARHOUND

4464663  06/03/2020
ADARSH GOPALAKRISHNAN
1A, block 1, Tharangini Apartments, Third Seaward Road, Valmiki Nagar, Thiruvanmiyur, Chennai 600041
Individual

Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Used Since :31/03/2018

CHENNAI
Machines and Apparatus for Physical Exercise; Gymnastic articles and apparatus; Exercise Equipment, Exercise Machines, Exercise weights, Weight lifting benches, Weight lifting belts, Weight lifting gloves, Belts for weightlifting, Dumbbells for weight lifting, Barbells for weight lifting, Leg weights for exercising Wrist weights for exercise, Leg weights [sports articles], Weight lifting machines for exercise, Bar-bells [for weight lifting], Dumb-bells [for weight lifting], Dumbbell shafts for weight lifting, Lifting grips for weight lifting, Leg weights for athletic use, Leg weights for sports training, Back supports [belts] for weightlifters, Dumb-bell shafts [for weight lifting], Ankle and wrist weights for exercise, Wrist and ankle weights for exercise, Tapes with weights for balancing tennis racquets, Machines incorporating weights for use in physical exercise, Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees.
HYDON

4464678  06/03/2020

DEEPAK KUMAR YADAV
RZ-133, Tobarmal Colony, Najafgarh, New Delhi - 110043
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Sports equipment.
EENLIVENN

4465956   07/03/2020
EENLIVENN GAMES PRIVATE LIMITED
1-17/1, CHAITANYA NAGAR PATANCHERU, SANGAREDDY HYDERABAD
Private Limited Company

Address for service in India/Attorney address:
ALI HYDER IMAM
403, imams.ca, MAH Manor, (besides masab tank bus stop), Banjara Hills road, Masab Tank, Hyderabad - 500028.

Proposed to be Used
CHENNAI

Board games, Toy pistols, Toy vehicles, Toy models, Toy figures, Toys for children All Included in Class 28
4466521    07/03/2020
RADHA KHANDELWAL TRADING AS DELUXE PACKERS
RIICO SITAPURA SHOP AT VILLAGE CHATRALA SANGANER JAIPUR RAJASTHAN 302022
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
ASHOK KUMAR SHARMA
0-26 third floor amber tower sansar chand road jaipur

Proposed to be Used

AHMEDABAD
SPORTS GAMES, SPORTS EQUIPMENT, SPORTS BALLS, SPORTS GLOVES INCLUDED IN CLASS 28.
4467007  08/03/2020

AHMED SALIM GHANCHI
98,MAKKI MANZIL ,3RD FLOOR ,ROOM NO -17,ZAKARIA MASJID STREET MINARA MASJID CHINCH BUNDER
MUMBAI , MAHARASHTRA , 400009

Toys, Punching toys, Fluffy toys, Stuffed toys, Soft toys, Plush toys, Electronic toys, Talking toys, Rocking toys, Sandbox toys, Musical toys, Whistling toys, Noisemakers [toys], Whistles [toys], Cloth toys, Sketching toys, Mobiles [toys], Plastic toys, Squeeze toys, Water toys, Bath toys, Bathtub toys.

INDIVIDUAL

Proposed to be Used

MUMBAI

AASOUL
4468865  11/03/2020
MANGALAMMA TRADING AS YAJATH SERVICES
1st Floor, No.205. Sri Archana Shivanna Building, 8th Cross, 6th Main, Sharadamba Nagar, Jalahalli, Bengaluru (Bangalore) Urban - 560013, Karnataka
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
CHENNAI
Games, Board games, Toys, Playing cards, Toy figures, Toy models, Jigsaw puzzles, Apparatus for games, Building games, Building blocks.
4468870  11/03/2020
KOMAL JAIN
7, Level 2, Vakil Industrial Estate, Walbhat Road, Goregaon East, Mumbai 400 063
An Individual

Address for service in India/Attorney address:
IRA LAW
I-34, 4th Floor, Jangpura Extension, New Delhi - 110014
Used Since :13/06/2017

MUMBAI
Yoga blocks, yoga props
SHINE

4473483  16/03/2020
TENSINDO SPORTS PTE. LTD
1 SCOTTS ROAD #24-10 SHAW CENTRE, S(228208) SINGAPORE COMPANY

Address for service in India/Attorney address:
ABHISHEK TANEJA
Shardha Niwas, First floor, BOB Building, Rudrapur road, ward no.5, Kichha, Uttarakhand- 263148

Proposed to be Used
DELHI
apparatus for games; balls for games; men's athletic supporters [sports articles]
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
4475700  18/03/2020
BHARAT KARMAN BAMBHANIYA PROPRIETOR OF HARSHIL ENTERPRISE
GROUND FLOOR 4B 85 MEGHDOOT CHAMBER MODISTREET (MINTBACK ROAD)FORT, MUMBAI - 400001
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
4478559  20/03/2020
NITIKA TRADING AS IK ONKAR ENTERPRISE
Basant Vihar, Ward No 11, Kaushik Dairy Wali Gali, Ganaur, Sonipat, Sonipat, Haryana, 131101
Single Firm
Address for service in India/Attorney address:
ALOK PATHAK
346 Third Floor Hari Nagar Ashram New Delhi (110014)
Proposed to be Used
DELHI
Pet toys INCLUDED IN CLASS 28.
4484872  04/04/2020
MARGUB AKHATAR KHAN
147, Upen Banarjee Road, Merlin Sapphire, Flat 2A, Block D, pernashree, Kolkata - 700060, West Bengal
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
KOLKATA
Sports equipment.
WantASanta

4486589  10/04/2020
AASHIL KAPIL MODI
202, SHITAL BAUG APARTMENT, NEAR PARIMAL UNDERPASS, AHMEDABAD
SOLE-PROPRIETOR
Address for service in India/Attorney address:
SWAPNIL SHAH
SUMERU COMPLEX, NEAR PALDI CROSS ROAD, AHMEDABAD - 380006
Used Since :06/06/2019
AHMEDABAD
GAMES, TOYS AND PLAYTHINGS; VIDEO GAME APPARATUS; GYMNASICTIC AND SPORTING ARTICLES; DECORATIONS FOR CHRISTMAS TREES
4487171   13/04/2020
YANG CHE YI
No. 82, Ln. 219, Sec. 2, Beicheng Rd., Luodong Township, Yilan County 265, Taiwan (R.O.C.)
an Individual

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used

DELHI
Jump ropes; Toy Whistles; Shuttlecocks; Rackets; Hand grip for sporting equipment; Wrist guards for athletic use; Strings for rackets; Guts for rackets [for tennis or badminton]; Ball pitching machines; Balls for games
4487658  15/04/2020
Mr. DAYANAND TRADING AS M/s. YADU ENTERPRISES
HOUSE NO. 844, RAMA ENCLAVE, ROHTA ROAD, SARASWATI VIHAR, PHASE 2, MEERUT, UTTAR PRADESH-250002
A SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
MEISTER ADVOCATE & SOLICITOR LAW FIRM
B-151, STREET NO-3, GHAZIPUR VILLAGE, DELHI-110096

Proposed to be Used
DELHI
Games and Plaything, Gymnastic and Sporting articles, Toys, Balloons, Gloves for Games, Decorations for Christmas
trees, Footballs, Cricket Bats and Balls (Gloves), Boxing Ring, Tennis Equipments, Squash Equipments, Badminton
Rackets, Badminton Shuttlecocks, Cycling Machines(Stationary), Children's riding vehicles [playthings] included in Class
28.
HYTALE
4488065  16/04/2020
HYPixel Studios Limited
c/o A&L Goodbody Solicitors, 42–46 Fountain Street, BELFAST, Antrim, BT1 5EF, United Kingdom
U.K. Limited Company
Address for service in India/Attorney address:
Lall & Sethi
D-17, South Extension Part II, New Delhi 110049, India
Proposed to be Used
DELHI
Action figure toys; battery operated action toys; bean bag dolls; board games; bobble head dolls; card games; Christmas
tree ornaments and decorations (except confectionery and electric Christmas tree lights); collectable toy figures; costume
masks; electric action toys; fantasy character toys; flying discs; inflatable toys; kites; manipulative games; mechanical
action toys; modeled plastic toy figurines; parlor games; party favors in the nature of small toys; party games; plush toys;
positionable toy figures; puzzles; role playing games; stuffed toys; tabletop games; talking toys; toy figures; toy masks;
toy vehicles; toy weapons; trading cards for games; video game consoles; video game machines; vinyl dolls
HYPIXEL

4488076  16/04/2020

HYPIXEL STUDIOS LIMITED
c/o A&L Goodbody Solicitors, 42-46 Fountain Street, BELFAST, Antrim, BT1 5EF, United Kingdom

U.K. Limited Company

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used

DELHI

Action figure toys; battery operated action toys; bean bag dolls; board games; bobble head dolls; card games; Christmas tree ornaments and decorations (except confectionery and electric Christmas tree lights); collectable toy figures; costume masks; electric action toys; fantasy character toys; flying discs; inflatable toys; kites; manipulative games; mechanical action toys; modeled plastic toy figurines; parlor games; party favors in the nature of small toys; party games; plush toys; positionable toy figures; puzzles; role playing games; stuffed toys; tabletop games; talking toys; toy figures; toy masks; toy vehicles; toy weapons; trading cards for games; video game consoles; video game machines; vinyl dolls
SUPERA SHIELD

4489085  20/04/2020

LOYAL TEXTILE MILLS LIMITED
21/4, Mill Street, Kovilpatti – 628 501, Tamil Nadu, India
A body incorporate established under the Companies Act, 1956

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Proposed to be Used
CHENNAI

Novelty face masks
DHARMAASONIC

4491343  24/04/2020

DHARMA PRODUCTIONS PRIVATE LIMITED

Unit No 201 & 202, 2nd floor, Supreme Chambers, Off Veera Desai Road, 17/18, Shah Industrial Estate, Andheri (W),Mumbai - 400 053 , India

Body Incorporate

Address for service in India/Attorney address:
BANANAIP COUNSELS
BananaIP Counsels, No.40, 2nd Floor, 3rd Main Road, JC Industrial Estate, Kanakapura Road, Bangalore-560062

Proposed to be Used

MUMBAI

Games, toys and playthings, apparatus for playing games, sports equipment, novelty items
3055581   15/09/2015
TPG WHOLESALE PVT. LTD.
PLOT NO. 184, 5TH FLOOR, PLATINUM TOWER, UDYOG VIHAR, PHASE-I, GURGAON.
MANUFACTURE AND TRADERS
Address for service in India/Agents address:
LEGALESE LAW FIRM
H. NO.-285, SECTOR-14, GURGAON, HARYANA
Used Since :01/08/2015
To be associated with:
3055580
DELHI
PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; MILK PRODUCTS.
3058719   17/09/2015
ADITYA SAMRAJ NATURAL FOODS PVT. LTD.
trading as ;ADITYA SAMRAJ NATURAL FOODS PVT. LTD.
SHOP NO-17, PLOT NO-4, GF AMBEY GARDEN, LIBASPUR, DELHI-110042
MANUFACTURING AND TRADING
PVT LTD COMPANY REGISTERED UNDER COMPANIES ACT
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since :01/01/2015
DELHI
MEAT, FISH, POULTRY AND GAME, MEAT EXTRACTS, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES,
JELLIES, JAMS, FRUIT SAUCES, EGGS, MILK AND MILK PRODUCTS, EDIBLE OILS AND FATS.
TRADE MARKS

3064708  28/09/2015
SMT. SPARSH
C-304, PROVIEW LABONY, CROSSING REPUBLIC, NEAR HANUMAN MANDIR, GAZIABAD-201010, (U.P.) INDIA
MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:
YUDHISH KUMAR GUPTA
SANTOSH & CO., 1ST FLOOR, UNION BANK BUILDING, KHUNIPUL, BEGUM BRIDGE ROAD, MEERUT- 250001 (U.P.)

Used Since : 01/04/2015

DELHI
DESI & VANASPATI GHEE ,VEGETABLE AND EDIBLE OILS

The mark as a label should be used in whole as a composite mark and there is no exclusive right over the descriptive words in the logo.
3078020  14/10/2015
MODERN DAIRIES LIMITED
SCO 98-99, SECTOR 34, SUB CITY CENTRE, CHANDIGARH-160022
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
L.S. DAVAR & CO.
5/1, FIRST FLOOR, KALKAJI EXTENSION., NEW DELHI - 110 019. INDIA.

Proposed to be Used
DELHI
MILK AND DAIRY PRODUCTS, BUTTER MCHEESE , PURE GHEE , SKIMMED MILK POWDERS, WHOKE MILK POWDER , DAIRY WHITNER, Malted Foods, WEANING AND MILK FOODS, HEALTH FOODS AND OTHER DAIRY BASED PRODUCTS, EGGS, JELLIES AND JAMS

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD PANEER.
3089556  02/11/2015
VISHAL GUPTA
trading as ;SAACHI ENTERPRISES
BARTALA YADGAR SAHARANPUR U.P
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
VERMA CONSULTANT
7/512 MOH. DINANATH (SAHARANPUR)
Used Since :01/10/2015
DELHI
MUSTARD OIL (SALE IN ONLY WEST UTTAR PRADESH )
3094118  06/11/2015
JITENDRA AGARWAL
ANOOP KUMAR
trading as ;DAIRY FOOD PRODUCTS FACTORY
B.; 487/65, 1ST FLOOR, NATIONAL MARKET PEERAGARHI, NEW DELHI-110087.
MERCHANTS & MANUFACTURERS
Used Since :01/04/2015
DELHI
PURE GHEE.
3100209  19/11/2015
KASHMIR WALNUT OVERSEAS PVT. LTD.
PLOT NO. 2, EXPORT PROMOTION INDUSTRIAL PARK, BARI BRAHMANA, JAMMU, J&K-181133.
MANUFACTURERS AND MERCHANTS
A COMPANY ESTABLISHED AS PER THE LAWS OF INDIA

Address for service in India/Attorney address:
GLOBAL JURIX
S-191/C, 3RD FLOOR, MANAK COMPLEX, SCHOOL BLOCK, SHAKARPUR, DELHI-92
Used Since :30/09/2013

DELHI
TREE NUTS, DRIED FRUITSINCL WALNUTS, ALMONDS, PISTACHIOS, CASHEWS, COATED AND FLAVOURED NUTS, APRICOTS, DRIED MUSHROOMS AND OTHER PROCESSED FOODS AS INCLUDED IN CLASS 29.
3100210 19/11/2015
ANJANA NAGPAL
RAJAN NAGPAL
SHEETAL NAGPAL
INDIRA NAGPAL
NITIN NAGPAL
RITIN NAGPAL
CHETAN NAGPAL
SIMMI NAGPAL
SANJEEV NAGPAL
BIMAL NAGPAL
PARUL NAGPAL
SAHIL NAGPAL

trading as; KASHMIR WALNUT INDUSTRIES
NEAR LUTHRA ACADEMY, TALAB TILLO, JAMMU-180002.
MANUFACTURER

Address for service in India/Attorney address:
GLOBAL JURIX
S-191/C, 3RD FLOOR, MANAK COMPLEX, SCHOOL BLOCK, SHAKARPUR, DELHI-92

Used Since: 15/09/2005

DELHI
TREE NUTS, DRIED FRUITS INCL WALNUTS, ALMONDS, PISTACHIOS, CASHEWS, COATED AND FLAVOURED NUTS, APRICOTS, DRIED MUSHROOMS AND OTHER PROCESSED FOODS AS INCLUDED IN CLASS 29.
HIGH LIFE

3102316  19/11/2015

BIPIN AGARWAL
72, Juwaharnagar Exnt, Bhelupur, Varanasi-221010

MERCHANTS AND MANUFACTURERS

Proposed to be Used

DELHI

edible oils and fats, preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately. Mark shall be used as a whole.
20@20 Bucket

3114023 02/12/2015
KENTUCKY FRIED CHICKEN INTERNATIONAL HOLDINGS, LLC, A LIMITED LIABILITY COMPANY
7100 Corporate Drive, Plano, Texas 75024, United States of America
Manufacturers and Merchants
A Delaware corporation
Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.
Proposed to be Used
DELHI
Chicken; chicken snacks; chicken extracts; preserved, frozen, dried and cooked fruits and vegetables.
3118239  07/12/2015
SANTOSH KUMAR DIXIT AND LALIT DIXIT
trading as ;SWASTIK DAIRY FARM
SWASTIK SADAN, SHYAM NAGAR, STATION ROAD, ALIGARH 202001, UTTAR PRADESH.
MANUFACTURERS AND MERCHANTS.
Address for service in India/Attorney address:
THE CALCUTTA TRADE MARK CO.
303 RG COMPLEX I PRASHANT VIHAR SECTOR 14 ROHINI DELHI 110085
Used Since :01/01/1954
To be associated with:
287006, 3118238
DELHI
BUTTER, CURD, KHOYA, PANEER, EDIBLE OILS, GHEE, LASSI, CHHACH, DAIRY PRODUCTS AND MILK PRODUCTS INCLUDED IN CLASS 29 FOR SALE IN THE STATE OF UTTAR PRADESH.
3126694  16/12/2015
GRASSROOT SYNDICATE PRODUCER COMPANY LIMITED
trading as ;GRASSROOT SYNDICATE PRODUCER COMPANY LIMITED
C/O DIOCESAN SOCIAL SERVICE SOCIETY,7,ARCHBISHOPS HOME,MANTRIPUKHRLEAST
IMPHAL,IMPHAL,MANIPUR,INDIA
MANUFACTURER & TRADER.
AN INDIAN COMPANY

Address for service in India/Attorney address:
MRS.PINKY BAGARIA AGARWAL, ADVOCATES
C/O.AGARWAL CONSULTANCY SERVICES,MANDOVI APPARTMENT,1ST FLOOR,1A,G.N.B. ROAD,OPP.RABINDRA
BHAWAN,GUWAHATI,ASSAM,PIN 781 003,INDIA.

Proposed to be Used
KOLKATA
DRIED FRUITS, JAMS FALLING UNDER CLASS 29.
3129427  15/12/2015
GIANI'S FOODS PRIVATE LIMITED
trading as ;Giani's Foods Private Limited
C-86, Mayapuri Industrial Area, Phase-II, New Delhi 110064
Manufacturer & Trader
A Body Incorporate
Address for service in India/Attorney address:
ADWITYA LEGAL LLP
E-47 THIRD FLOOR, ANAND NIKETAN NEW DELHI 110021
Used Since :01/04/2010
DELHI
Dried And Cooked Fruits, Jellies, Jams, Fruit Sauces, Milk And Milk Products Which Includes Various Types Of Ice
Creams, Fruit Creams, Kulfi, Sweet Halwa, Faluda, Milk Shakes Of All Kinds, Namkins, Sweetmeats, Sharbat And Lassi.
CHIRAG DROP

3139389    28/12/2015
MANOJ AGGARWAL
trading as; SHRI RAM TRADING COMPANY
KH. NO-26/09, SEWA DHAM, MANDOLI ROAD, DELHI 110093
MANUFACTURING & TRADING

Address for service in India/Attorney address:
ARTI NIGAM
201-A, BASANT COMPLEX, 38 VEER SAVARKAR BLOCK DELHI-92
Used Since: 01/04/2015

DELHI

BLENDED OIL, MUSTARD OIL, REFINED OIL, EDIBLE OIL, VEGETABLES OIL.
3140063  28/12/2015

CHANDER MOHAN GUPTA (KARTA)
trading as : ROSHAN LAL CHANDER MOHAN
641, MANDI KESAR GANJ LUDHIANA PB 141008
MANUFACTURERS & MERCHANTS

Address for service in India/Agents address:
MAHTTA & CO.
43 - B/3, MAHTTA HOUSE, UDHAM SINGH NAGAR, LUDHIANA - 141 001, (PUNJAB).
Used Since : 01/04/2012

DELHI
EDIBLE OILS INCLUDING MUSTARD OIL & REFINED OIL FOR SALES IN THE STATE OF PUNJAB, HIMACHAL PRADESH & CHANDIGARH.
3142840   30/12/2015

NARESH KUMAR
trading as ;AJAY TRADING CO.

PLOT NO. 5, GUPTA COLONY, NEAR RAILWAY CROSSING, PALAM VIHAR, GURGAON, HARYANA-122017.

MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
KRISHNA & SAURASTRI
407, GLOBAL FOYER 4TH FLOOR, GOLF COURSE ROAD, SEC-43, GURGAON 122002 NEW DELHI

Used Since :15/06/2015

DELHI

EDIBLE MUSTARD OIL INCLUDED IN CLASS 29
3143123  30/12/2015
HATSUN AGRO PRODUCT LIMITED
trading as ;HATSUN AGRO PRODUCT LIMITED
"DOMAINE" NO.1/20, A. RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI-600 097
MANUFACTURER AND MERCHANTS
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :15/01/2013
CHENNAI
GHEE, MILK AND OTHER DAIRY PRODUCTS.
3160826    16/01/2016
AMAR NATH AHUJA
trading as ;M/S. TBJ IMPEX
31, INA MARKET, NEW DELHI-110023
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
ASHOKA LAW ASSOCIATES
Ashoka House, 8 Central Lane, Bengali Market, New Delhi - 110001.
Used Since :01/01/2016
DELHI
Preserved, dried and cooked fruits and vegetables; jellies, dry fruits, dried berries, jams, fruit sauces; milk and milk products; edible oils and fats
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTERS APPEARING ON THE LABEL.
MR. HEMANT ASHOK MAGAR.
trading as ; Mr. Hemant Ashok Magar.
Gandhi Chowk, A/P. Daund, Tal-Daund, Dist-Pune-413801.
Manufacture & Trader

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Used Since: 24/12/2015

MUMBAI
MILK & PRODUCTS
3186280    15/02/2016
B.D.SOYA PRODUCTS
PARVEEN KUMAR
PANKAJ KUMAR
trading as ;B.D.SOYA PRODUCTS
SHOP No. 21-A, INDIRA MARKET, HISAR - 125001 (HARYANA)
MANUFACTURER, PROCESSOR AND SUPPLIER
A PARTNERSHIP FIRM
Address for service in India/Attorney address:
KAMAL GARG & ASSOCIATES
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85
Used Since :09/02/2014
DELHI
SOYA MILK AND SOYA MILK PRODUCTS
3189086    17/02/2016
SHARAD JAGANNATH MORE
trading as ;SHIVPRASAD FOODS AND MILK PRODUCTS
GAT NO.1011, DAHIGAON, TAL. MALSHIRAS, DIST. SOLAPUR - 413 122.
Manufacturer & Trader
PROPRIETOR SHIP FIRM
Address for service in India/Attorney address:
KASHYAP POPAT KHANDAGALE
S.R.No 19/3, Tukaram Naik Path, Behind Chhajed Petrol Pump, Bopodi, Pune - 411020
Used Since :01/10/2009
To be associated with:
1926079
MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats, butter, cheese, margarine, fats, vanaspati, milk based beverages, protein yogurs, yease, whey, tofu.
3200161  01/03/2016
SHALIMAR HATCHERIES LIMITED
trading as ;Shalimar Hatcheries Limited
17TH FLOOR, B & C BLOCK, EVEREST 46C, CHOWRUNHEE RD, KOL- 71
Manufacturer, Merchant & Trader
BODY CORPORATE
Address for service in India/Attorney address:
IPR HOUSE.COM
M/s IPR House, Advocates 89/269/270, BANGUR PARK, PARK TOWER, 4TH FLOOR, ROOM NO. 401, RISHRA - 712248,
HOOGHLY, WEST BENGAL
Used Since :27/09/2014
KOLKATA
POULTRY MEAT,POULTRY;PROCESSED MEAT,MEAT EXTRACTS;PRESERVED,FROZEN,DRIED & COOKED MEAT;EGGS,MILK & MILK PRODUCTS;EDIBLE OILS & FATS AS INCLUDED IN CLASS 29.
3213366  18/03/2016

MR. AMIT KUMAR

trading as ;PRADHAN MILK CHILLING PLANT

DATAWALI GESUPUR GARH ROAD, MEERUT (UP).

MANUFACTURERS & MERCHANTS

Used Since :01/04/1986

DELHI

MANUFACTURING & TRADING OF MILK & MILK PRODUCTS.
COWPRO
3418772 25/11/2016
SUNFRESH AGRO INDUSTRIES PRIVATE LIMITED
GAT. NO.121/2A, AT POST RANJANKHOL, TILAKNAGAR, RAHATA DIST AHMEDNAGAR-413720, INDIA
MANUFACTURER
AN INDIAN COMPANY REGISTERED UNDER THE PROVISIONS OF COMPANY ACT-1956
Used Since :19/11/2016
MUMBAI
MILK AND MILK PRODUCTS INCLUDING PANEER, GHEE, SHRIKHAND, CHAKKA, BUTTER, MILK CREAM, BUTTER MILK, FLAVORED MILK, MASALA MILK, CURD, LASSI, ICE CREAM, CHEESE, PEDHA, MILK POWDER AND KHAWA AND OTHER GOODS BEING GOODS INCLUDED IN CLASS-29
3482269  13/02/2017
INDERJEET
House No. 117/3, Ward No. 5, Gandhi Basti, Backside Public Club, Mandi Dabwali, Haryana- 125104
Trader

Address for service in India/Attorney address:
RAJIV KUMAR CHOUHRY
D20, Nizamuddin East, New Delhi, 110013
Used Since :01/05/2016

DELHI
Edible Oils
TAJORA

3521593  08/04/2017
MR. SACHIN SINGLA
5 MILE STONE, KARNAL ROAD, NISSING -132024 (HARYANA)
INDIVIDUAL APPLICANTS

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SEC-17, ROHINI DELHI-89

Proposed to be Used
DELHI

PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, MILK AND DAIRY PRODUCTS, GHEE, KHOYA, CHEESE,
BUTTER, GROUNDNUT OIL, EDIBLE OIL, MUSTARD OIL AND FATS, VANASPATI GHEE, JAMS, JELLIES, FRUIT SAUCES,
PICKLES, PEANUTS, MEAT AND MEAT EXTRACTS, FROZEN FOODS, EGGS, CURD.
MR. RACHIT BANSAL
157, KAISER GANJ MANDI, DELHI ROAD, MEERUT CITY, UTTAR PRADESH - 250002
INDIVIDUAL
Address for service in India/Attorney address:
GIRI & COMPANY
A-212C/306, TIRUPATI PLAZA GALI NO.1, SHAKARPUR, DELHI-92
Proposed to be Used
DELHI
EDIBLE OILS
PARAMPREMIUM

3592550   17/07/2017

SMT. VINITA VARSHNEY
PROP. OF FIRM M/S SUNIL & SONS, HATHRAS WALA PATCH, ALIGARH-202001(UP)

Proprietary Firm

Address for service in India/Agents address:
JAIRO TRADE MARK OFFICE.
17/186, JAIRO BUILDING JAIGAN JMARKRT CROSSING, ALIGARH- 202 001 (U.P.)

Used Since: 08/05/1991

DELHI

GHEE, REFINED & PALM & BLANDED VEGETABLE OIL, MUSTARD OIL, SOYABEEN OIL & VANASPATI OIL & EDIBLE OIL & FATS OF GOODS.
3592556  17/07/2017
RAKESH KUMAR AGRAWAL
PROP OF FIRM M/S AGRAWAL MISTHAN KENDRA GALI GULLUJI, MAHAVIR GANJ, ALIGARH-202001 (up)
PROPRIETORY FIRM
Address for service in India/Agents address:
JAIRO TRADE MARK OFFICE.
17/186, JAIRO BUILDING JAIGAN JMARKRT CROSSING, ALIGARH- 202 001 (U.P.)
Used Since :09/10/1986
DELHI
MILK & MILK PRODUCTS & DAIRY PRODUCTS & DESHI GHEE, GHEE, MUSTARAD OIL, EDIBLE OIL & VEGETABLE OIL
AND FATS OF GOODS FOR SALE IN UTTAR PRADESH ONLY.
3712654  27/12/2017
AAVAKAR DAIRY PRODUCTS
VAMAJ, KARANNAGAR ROAD, VAMAJ, TA. KADI, DIST. MEHSANA, GUJARAT, INDIA
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA,OPP. KESHAV BAGH,ASOPALAV LANE,Nr. SHIVRANJANI CROSS ROAD,SATELLITE,AHMEDABAD-380015, GUJARAT INDIA.
Used Since :01/10/2017
AHMEDABAD
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. The applicant shall no right over the word CREAM.
NU CHAKRA
3945352  14/09/2018
AMIT KUMAR PROP. OF M/S JAISWAL ENTERPRISES
JAISWAL ENTERPRISES, MALGODAM ROAD, MAIRWA, DISTRICT-SIWAN, BIHAR-841239
Prop.
Address for service in India/Attorney address:
HPM TRADEMARK
SHOP No.9, G/52, ROYAL COPLEX,VIKAS MARG,LAXMI NAGAR,DELHI-110092

Proposed to be Used
KOLKATA
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food
3F INDUSTRIES LIMITED
Post Box No. 15, Tanuku Road, Tadepalligudem, W.G. District – 534 101, Andhra Pradesh, India.
tm-01
Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.
Used Since :08/01/2010

CHENNAI
Preserved, Cooked, Dried and Frozen Fruit, Pickles, Jams, Butter, Cheese, Curd, Dates, Frozen Fruits & Vegetables,
Vegetables Juices for Cooking, Nuts, Potato Chips, Soups, Soya Milk, Fruit Jellies, Fruit Chips, Fats, Whipping Cream.
No exclusive right over BAKERY SERVICES and SUPER DELITE separately except as substantially shown in the
representation of the mark.
4117573  14/03/2019
G. BALAMURALIKRISHNA
33/30, Bazaar Street, Nesapakkam, West KK Nagar, Chennai - 600 078
The Trademark Act of 1999
Address for service in India/Attorney address:
VRIJ KISHORE CHOUDHARY
No.52, General Muthaiya Mudali Street, Sowcarpet, Chennai-600 079

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food

The mark should be used as a whole.
4217063   26/06/2019
S. MAHESH
trading as ;MURALI OIL COMPANY
NO.25, CUDDALORE MAIN ROAD,OPP.TO GANDHIPARK, PANRUTI, CUDDALORE DISTRICT - 607 106
MANUFACTURERS AND MERCHANTS
PARTNERSHIP FIRM
Proposed to be Used
CHENNAI
GROUNDNUT OIL, GINGELLY OIL, COCONUT OIL, GHEE.
SHIVAM

4392987  30/12/2019
GANGADEVI AGRAWAL
trading as ;DHANLAXMI TRADING COMPANY
SHIVANATH REVENUE COLONY ROAD GANESH NAGAR GONDIA-441601
Used Since: 12/04/2016
MUMBAI
PROCESSED EDIBLE SEEDS, PROCESSED EDIBLE SAUNF (FENNEL), PROCESSED EDIBLE DHANA DAL (ROASTED CORIANDER), FLAVORED AND SCENTED SUPARI (BETEL NUTS), PROCESSED EDIBLE BETEL NUTS, PROCESSED EDIBLE AND FLAVORED MOUTH FRESHENERS, SWEET FLAVORED SUPARI.
4393012 30/12/2019
OM PROCUREMENTS
158, Dharampura, Kirana Mandi, Ghaziabad, UP-201001
Individual
Proposed to be Used
DELHI
The description of goods to be read as "preserved, dried and cooked fruits; Pulses"
MUGHAL KOLHU

4399924   07/01/2020
GARG EDIBLE OILS
GADI, GARHIPURA, SHAHJAHANPUR- 242001, UTTAR PRADESH
A PARTNERSHIP CONERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
DELHI
EDIBLE OIL
Starbit-True value to customer
4400898  07/01/2020
MANOJ GANDHI
O-22, Satellite tower, Premchand nagar road, Near Mansi Circle (Opp, H.P. Petrol pump), Near Mansi apartment, AHMEDABAD, GUJARAT, India, 380015
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
AHMEDABAD
MEAT, FISH, POULTRY, MEAT EXTRACTS, PROCESSED AND PRESERVED FRUITS AND VEGETABLES, JELLIES, JAMS, EGGS, MILK AND MILK PRODUCTS, EDIBLE OILS AND FATS.
NANDI DHARA
4403318  09/01/2020
KNANDI REFINERY PRIVATE LIMITED
C-307/2 RAJENDRA NAGAR BAREILLY - 243122
Edible Oils
Pvt Ltd Company
Proposed to be Used
DELHI
Edible Oils
GO AMRUT DAIRY AND FOOD PRODUCTS LLP
SHED NO-43, AKSHAT INDUSTRIAL PARK, NR. NARODA RAILWAY CROSSING, NARODA, AHMEDABAD-382330, GUJARAT

Proposed to be Used

AHMEDABAD

MILK AND MILK PRODUCTS, FLAVORED MILK, ICE-CREAM PRODUCTS, MILK BASED SWEETS
4404602  10/01/2020

SUBHAM KUMAR JAIN (SOLE PROPRIETOR OF GLOBAL TRADE LINK)
Global Trade Link, Opp.G T Building, Naya Bazar, Siliguri, Darjeeling- 734001, West Bengal.
Sole Proprietor

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059
Used Since :01/01/2019

KOLKATA
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food Under Class “29”

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
EVEERIN

4425998   31/01/2020
EVEERIN INDIA PRIVATE LIMITED
F-332,1ST FLOOR,SECTOR-63,NOIDA-201307
private limited company
Address for service in India/Attorney address:
VAIBHAV KUMAR OJHA
1649 OBC BUILDING MAIN BAZAR ROAD PAHARGANJ

Proposed to be Used
DELHI
Spicy pickles, Pickles included in class 29
4438807  12/02/2020
Dimple Gupta
452-A, Talwandi, Kota, Rajasthan - 324005
Individual

Address for service in India/Attorney address:
Rohit Jain, Advocate
F1/163, Gandhi Path, Chitragoot, Vaishali Nagar, Jaipur - Rajasthan - 302021

Proposed to be Used
Ahmedabad
Edible oil, ghee; Processed pulses, preserved pulses, dried pulses; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; milk, cheese, butter, yoghurt and other milk products, pickles under Class 29.
SRI VINAYAKA

4444594  17/02/2020
DABBARA VENKATANAIIDU
trading as ;SRI VINAYAKA
D NO. 2-109, THAGGUPARTHY (V)&(POST), BELUGUPPA MANDAL, ANANTAPUR DIST, PIN :5 15741.
MANUFACTURER AND MERCHANT
Single Firm

Proposed to be Used
CHENNAI
Processed Pulses, Groundnuts, Fried Gram.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
AMAYDEEP

4444616  17/02/2020

BIKAJI FOODS INTERNATIONAL LIMITED
F/196 - 197, Bichhwal Industrial Area, Bikaner - 334 006, Rajasthan
A COMPANY INCORPORATED UNDER THE PROVISIONS OF COMPANIES ACT,1956

Address for service in India/Attorney address:
GURVINDER SINGH & ASSOCIATES
1/7187 STREET NO 2, SHIVAJI PARK, SHAHDARA DELHI 110032

Proposed to be Used
AHMEDABAD

all types of chips made of vegetables & fruit; potato chips, potato fries, preserved potato snacks, potato based snacks, potato crisps and flakes; roasted, dried, processed nuts, peanuts, cashew nuts, almonds, pulses, milk, flavoured milk, milk shakes, milk beverages, dairy and milk products, milk predominating products; food stuffs for human consumption.
SHIVAMAY
4444618  17/02/2020
BIKAJI FOODS INTERNATIONAL LIMITED
F/196 - 197, Bichhwal Industrial Area, Bikaner - 334 006, Rajasthan
A COMPANY INCORPORATED UNDER THE PROVISIONS OF COMPANIES ACT,1956
Address for service in India/Attorney address:
GURVINDER SINGH & ASSOCIATES
1/7187 STREET NO 2, SHIVAJI PARK, SHAHDARA DELHI 110032
Proposed to be Used
AHMEDABAD
all types of chips made of vegetables & fruit; potato chips, potato fries, preserved potato snacks, potato based snacks, potato crisps and flakes; roasted, dried, processed nuts, peanuts, cashew nuts, almonds, pulses, milk, flavoured milk, milk shakes, milk beverages, dairy and milk products, milk predominating products; food stuffs for human consumption.
BIKAJI LAKSHYA

4444639  17/02/2020
BIKAJI FOODS INTERNATIONAL LIMITED
F/196 - 197, Bichhwal Industrial Area, Bikaner - 334 006, Rajasthan
A COMPANY INCORPORATED UNDER THE PROVISIONS OF COMPANIES ACT,1956

Address for service in India/Attorney address:
GURVINDER SINGH & ASSOCIATES
1/7187 STREET NO 2, SHIVAJI PARK, SHAHDARA DELHI 110032

Proposed to be Used
To be associated with:
1007398

AHMEDABAD
all types of chips made of vegetables & fruit; potato chips, potato fries, preserved potato snacks, potato based snacks, potato crisps and flakes; roasted, dried, processed nuts, peanuts, cashew nuts, almonds, pulses, milk, flavoured milk, milk shakes, milk beverages, dairy and milk products, milk predominating products; food stuffs for human consumption.
BONCELL

4445831    18/02/2020
SRH ENTERPRISE PRIVATE LIMITED
A-309, SICILIA COMMERCIAL COMPEX., NEAR SUDAMA CHOWK, B/H BHAKTINANDAN SOC., SURAT-394101
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
MEHUL CHANDUBHAI MADALIA
402, JIVANDEEP COMPLEX, HIRABAUG CIRCLE, OPP. ROMAN POINT, VARACHHA, SURAT-395006
Proposed to be Used
AHMEDABAD
Peanut butter; Peanut paste; Almond butter
MAGANBHAI KARSHANBHAI MADALIYA PROPRIETOR OF M/S. KALRAV GROUNDNUT OIL
NATIONAL HIGHWAY NO. 27, PLOT NO. 24/25, OPP. GANGOTRI SCHOOL, JAMWADI (GONDAL)-360311, RAJKOT, GUJARAT, INDIA.

Proprietorship Firm

**Address for service in India/Attorney address:**
M.N.SHAH & CO.,
904, 9th Floor, BVR-1, Near, Westend Hotel, Near, Inder Residency, Gujarat College, Ellisebridge, Ahmedabad.380006
Used Since :01/04/2019

**AHMEDABAD**
GROUNDNUT OIL
4449164  21/02/2020
ATUL KUMAR GUPTA TRADING AS TRADITIONAL DAIRY PRODUCTS
Sahson, Phaphamau Road, Allahabad, Uttar Pradesh - 221507
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Milk and milk products.
PURPLE PARROT

4449657  21/02/2020

VALLEY OIL MILLS PVT. LTD.
Lane No 1, Phase 2nd, Sidco Industrial Complex, Bari Brahamana, Samba, Jammu Kashmir

A company incorporated

Address for service in India/Attorney address:
LEX FONS
K-505, Ajnara Daffodil, Sector-137, Noida, Distt. Gautam Buddha Nagar, (Uttar Pradesh) 201305

Proposed to be Used
DELHI

Edible Oils, Preserved, Dried, Cooked Fruits, Vegetables, Jellies, Jams, Milk And Milk Products Included In Class 29.
DABUR ANMOL

4453549   25/02/2020

DABUR INDIA LIMITED
8/3, ASAFT ALI ROAD, NEW DELHI - 110 002.
MANUFACTURERS AND MERCHANTS.
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956.
Used Since :10/10/1992

To be associated with:
577233

DELHI
Coconut oil
Sahyadri farms

4453818  25/02/2020
SAHYADRI FARMERS PRODUCER COMPANY LTD
Sr No 1102/08, Behind Police Head Quarter, Adgaon, Nashik 422003
A Company Incorporated under Indian Companies Act

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
To be associated with:
2724592, 3595109

MUMBAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Edible oils and fats
Trade Marks Journal No: 1953, 22/06/2020 Class 29

VENKATRAMA POULTRIES PRIVATE LIMITED
D.NO.5-87-39/1, NEAR NAYAR HOTEL,, LAKSHMIPURAM MAIN ROAD, GUNTUR - 522006
THE TRADEMARK ACT - 1999

Proposed to be Used
CHENNAI
Eggs

4454361 26/02/2020
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
MR. M. VINOTH KUMAR., TRADING AS M/S. AVM TRADERS.
No:2/2276-H, Grahathaiyammal Nagar, Virudhunagar (Dt), Sivakasi – 626 123, Tamilnadu, India.
Manufacturer and Merchants

Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.

Proposed to be Used
To be associated with:
3636673

CHENNAI
Groundnut Oil and Edible Oils.
4455886   27/02/2020
DEVESH ARUN ADATIYA (INDIAN NATIONAL, PROPRIETOR), TRADING AS RAMJI MITHAIYA AND NAMKEEN
Rukhmini Nagar, Near Maharashtra Bank, Amravati, Maharashtra- 444604
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Milk and Milk products
INOX LA RESERVE

4456223  27/02/2020
INOX LEISURE LIMITED
5th Floor, Viraj Towers, next to Andheri flyover, Western Express Highway, Andheri (East), Mumbai - 400 093
A company existing under the Companies Act, 2013

Address for service in India/Attorney address:
KHAITAN & CO
Khaitan & Co, One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013

Proposed to be Used
To be associated with:
3881084

MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk; cheese, butter, yogurt and other milk products; oils and fats for food
4456296  27/02/2020

C.P. MILK & FOOD PRODUCTS PRIVATE LIMITED.
B-13, H- Road, Mahanagar Extension, Lucknow-226006 (U.P.)
A company registered under the Companies Act, 1956.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
1607702, 3498278

DELHI
Milk and milk products, paneer (milk product), milk powder, desserts made from milk products being goods included in class 29.
Trade Marks Journal No: 1953, 22/06/2020 Class 29

4457132 28/02/2020
O.MANISH KUMAR TULSIAN
No.6 & 7, 6th Street, Alagammal Nagar, Nerkundram, Chennai – 600 107
INDIVIDUAL

Address for service in India/Agents address:
ASHOK KUMAR J. DAGA, ADVOCATE
NO.36, VEERAPPAN STREET, SECOND FLOOR, SOWEARPET, CHENNAI - 600 079, INDIA.

Proposed to be Used
CHENNAI
DRY FRUITS, PRESERVED, DRIED, CUT, CANNED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, MILK AND MILK PRODUCTS, EDIBLE OILS AND FATS AND PULSES
RFP PRODUCTS
C-704, Magnet House, Palam Extension, Sector-7
Partnership Firm

Address for service in India/Attorney address:
LOVENEET HANDA & ASSOCIATES
A-41, OFFICE NO 2, FIRST FLOOR, MAIN MARKET, MADHU VIHAR, I.P. EXTENSION DELHI 110092

Proposed to be Used
DELHI
PAN MASALA, SCENTED & SWEET SUPARI, MOUTH FRESHENER (EXCEPT TOBACCO PRODUCTS)
CHUTTI

4457387   28/02/2020

A.FRANCIS SAVARI RAJ.

trading as : F M DAIRY & FOOD PRODUCTS

DOOR NO. 27-F BLOCK, FIRST MAIN ROAD, THANIKACHALAM NAGAR, PONNIAMMANMEDU, CHENNAI - 600110

SOLE PROPRIETOR

Address for service in India/Attorney address:

BS ASSOCIATES

PLOT NO.88, 5TH CROSS STREET, RAJIV NAGAR, PERUNGUDI, CHENNAI-600 096, TAMILNADU,

Used Since : 23/09/2019

CHENNAI

MILK & MILK PRODUCTS, EDIBLE OILS AND FATS, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, JAMS
OLIVEPLATO

4457400 28/02/2020

OLIVEPLATO INDIA PRIVATE LIMITED
FL- 01/B OM GANESH MARKET, SN-15/2/A MANIKBAUG, WADGAON BK, PUNE 411041 MAHARASHTRA

Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used
MUMBAI

Preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, eggs; milk and milk products, cheese, butter, yoghurt and other milk products; oils and fats for food, Meat, fish.
4457427  28/02/2020
KARNATAKA CO-OPERATIVE MILK PRODUCERS FEDERATION LTD.
trading as ;KARNATAKA CO-OPERATIVE MILK PRODUCERS FEDERATION LTD.
KMF COMPLEX, DR. M. H. MARIGOWDA ROAD, BANGALORE 560029
Private Limited Company
Address for service in India/Attorney address:
M.SATHIABLE, INDUMATHI RAVI AND A.K.RAJARAMAN
SAI KRIPA, 4TH FLOOR, OLD NO.170, NEW NO.326, THAMBU CHETTY STREET, CHENNAI-600001, INDIA.
Used Since :05/03/2019
To be associated with:
544005, 544006, 544007, 749758, 749761
CHENNAI
PREPARATION MADE FROM MILK AND MILK PRODUCTS.
4457430  28/02/2020
KARNATAKA CO-OPERATIVE MILK PRODUCERS FEDERATION LTD.
trading as :KARNATAKA CO-OPERATIVE MILK PRODUCERS FEDERATION LTD.
KMF COMPLEX, DR.M.H. MARIGOWDA ROAD, BANGALORE-560029.
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
M.SATHIHAVEL, INDUMATHI RAVI AND A.K.RAJARAMAN
SAI KRIPA, 4TH FLOOR, OLD NO.170, NEW NO.326, THAMBU CHETTY STREET, CHENNAI-600001, INDIA.
Used Since :14/11/2019
To be associated with:
544005, 544006, 544007, 749758
CHENNAI
PREPARATION MADE FROM MILK AND MILK PRODUCTS.
4458398  29/02/2020
MR. VED PRAKASH PATIDAR DIRECTOR OF M/S. KRISHNA KESHAV FOODS PRIVATE LIMITED
538/539 NEAR TOWER BAHI PARSHWANATH BAHI TEHSILL MALHARGARH DIST. MANDSAUR 458664 (M.P)
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
317, 3rd FLOOR, SHEKHAR CENTRAL BUILDING, AB ROAD, PALASIA SQUARE INDORE- 452 001 (M.P.) INDIA

Proposed to be Used
MUMBAI
Milk powder, milk and dairy products, preserved, dried, cooked and canned fruits and hydrogenated vegetables, milk
based beverages, jams, jellies, fruit preserves and pickles, gelatin, instant premixes, meat, fish, poultry and game, meat
extracts, eggs, edible oils and fats, china grass, salad dressing being goods.
Trade Marks Journal No: 1953, 22/06/2020  Class 29

4459794   02/03/2020
PULIKATHARA RAJAGOPALAN MANOJ
B-190/NA SREEVASTA GARDENS THUDIYALUR COIMBATORE 641034
THE TRADE MARK ACT 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yogurt and other milk products; Oils and fats for food
BABARATAN

4459956  02/03/2020
DHARAMPAL PREMCHAND LIMITED
A 34 / 35, sector 60 noida
Limited Company

Address for service in India/Attorney address:
PIYUSH JOSHI
467 second floor niti khand 1 indirapuram

Proposed to be Used
DELHI
Betel Nuts prepared for human consumption, scented and sweet supari, seeds prepared for human consumption
4460120  02/03/2020
THAKOR PARTH AJITKUMAR
13, MADHUVAN SOCIETY, BAVLA, AHMEDABAD-382220, GUJARAT, INDIA.
Individual
Address for service in India/Attorney address:
EXCELON IP
832, Gala Empire, Drive In Rd, Nilmani Society, Thaltej, Ahmedabad, Gujarat 380052

Proposed to be Used
AHMEDABAD
MILK, MILK POWDER, MILK BEVERAGES, BUTTER MILK, GHEE, BUTTER, PANEER, CHEESE, DESSERTS MADE FROM MILK PRODUCTS AND DAIRY PRODUCTS BASED ON MILK SUBSTITUTES.
4460128 02/03/2020

JNANA RANJAN DASH
Tareni Vihar, Bidanasi, Bidansi, CUTTACK, ORISSA, India, 753014
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

KOLKATA
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yoghurt and other milk products; oils and fats for food
4461542  03/03/2020
IMDADALI GULAMHUSEN KADIWALA
FOOD BUSINESS
Proprietor

Proposed to be Used

AHMEDABAD

VEGETABLE AND FRUIT PULP, VEGETABLE AND FRUIT PUREE AND ALL OTHER GOODS INCLUDED IN CLASS 29
LM DADAJI
4462265  04/03/2020
LANDSMILL AGRO PRIVATE LIMITED
104, GROUNDS FLOOR, SUKHDEV VIHAR, NEW DELHI
A PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
S.K. AGARWAL & CO.
6/2, GALI BARAH BHAI, BELANGANJ, AGRA - 282 004.
Used Since :03/12/2019
DELHI
EDIBLE OILS, BLENDED OILS, PALM OIL, SUNFLOWER OIL, COTTON SEED OILS, SOYA REFIEND OIL, RICE BLEND OIL,
VEGETABLE OILS, MUSTERED OIL, GHEE, MEAT, FISH, POULTRY AND GAME, MEAT EXTRACT, PRESERVED DRIED
AND COOKED FRUITS, VEGETABLES, JELLIES, JAMS, MILK & MILK PRODUCTS, DAIRY PRODUCTS, FATS, MILD FAT,
MILD FAT (PROPRIETARY FOOD)
NAND KESHAV SALES PRIVATE LIMITED
1-A, SINDHU NAGAR, BAREILLY- 243001, UTTAR PRADESH, INDIA
DIRECTOR- NAND KISHORE

Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.
Used Since :14/10/2018

DELHI
AIR-DRIED SAUSAGES, ALMOND JELLY, MEAT, FISH, POULTRY AND GAME, MEAT EXTRACTS, PRESERVED, FROZEN,
DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, COMPOTES, EGGS, MILK, CHEESE, BUTTER,
YOGURT AND OTHER MILK PRODUCTS, OILS AND FATS FOR FOOD, APPLE SAUCE COMPOTE INCLUDED IN CLASS 29.
Sree Bal Krishna Dairy Farm

4463382  05/03/2020
MRS JYOTI AMEY PADMA
trading as ;SREE BALKRISHNA DAIRY FARM
B-205, ATLANTIS APARTMENT, GHODBUNDER ROAD BEHIND HYPERCITY MALL, KASARVADAVLI, THANE WEST-400615

Proposed to be Used
MUMBAI
DAIRY PRODUCTS
HITA FARMS ORGANIC

4463610 05/03/2020

HITA FARMS LLP
D.No: 8-2-276, Falt No: 201, Pavani Annexe, Road No:2, Banjara Hills, Hyderabad-500034(T.S.)
Partnership Firm

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Used Since :27/04/2018

CHENNAI
Poultry including eggs, processed eggs and powdered eggs.
TT TASTY TASTY

4464385   05/03/2020

MAHESH VALUE PRODUCTS PRIVATE LIMITED
68, 4TH FLOOR, C.P. RAMASWAMY ROAD, ALWARPET, CHENNAI-600 018, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
To be associated with:
2203089

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOSTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; BUTTER; CHEESE; CURD; PICKLES; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS, PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS;
VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS
FAMOOLY
4464826  06/03/2020
MOHAMMED SHEMIM
VADAKKUPURAM, DISTRICT-PATHANAMTHITTA KERALA 689653
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Coconut oil for food; Organic coconut oil for use in cooking and food preparation
4465194  06/03/2020

PINKESH HARISH NAGDA (INDIAN NATIONAL, PROPRIETOR), TRADING AS JAIN BAKERS
1301, Alaknanda CHSL, Rajawadi, 7th Road, Ghatkopar (E), Mumbai - 400077, Maharashtra
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used

MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats
4465199  06/03/2020
PINKESH HARISH NAGDA (INDIAN NATIONAL, PROPRIETOR), TRADING AS JAIN BAKERS
1301, Alaknanda CHSL, Rajawadi, 7th Road, Ghatkopar (E), Mumbai - 400077, Maharashtra
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats
MAITY POULTRIES PRIVATE LIMITED
1/40, RABINDRA NAGAR, MIDNAPORE, DIST. PASCHIM MEDINIPORE, PIN-721101, WEST BENGAL, INDIA

Address for service in India/Attorney address:
IPR HOUSE.COM
M/s IPR House, Advocates 89/269/270, BANGUR PARK, PARK TOWER, 4TH FLOOR, ROOM NO. 401, RISHRA - 712248, HOOGHLY, WEST BENGAL

Used Since: 16/09/2016

KOLKATA
POULTRY EXTRACTS, FRESH POULTRY MEAT, MEAT, POULTRY AND GAME, POULTRY, NOT LIVE, POULTRY EGGS AND EGG PRODUCTS, MEAT, FISH, POULTRY AND GAME, CHILLED FOODS CONSISTING PREDOMINANTLY OF POULTRY, PACKAGED MEALS CONSISTING PRIMARILY OF MEAT, FISH, POULTRY OR VEGETABLES, SNACKS CONSISTING PRIMARILY OF MEAT, FISH, POULTRY OR VEGETABLES, PREPARED MEALS CONSISTING PRIMARILY OF MEAT, FISH, POULTRY OR VEGETABLES, FROZEN MEALS CONSISTING PRIMARILY OF MEAT, FISH, POULTRY OR VEGETABLES, ENTREMÉS CONSISTING PRIMARILY OF MEAT, FISH, POULTRY OR VEGETABLES, DESSERTS CONSISTING PRIMARILY OF MEAT, FISH, POULTRY OR VEGETABLES, PRE-PACKAGED DINNERS CONSISTING PRIMARILY OF POULTRY
4466726  07/03/2020
VASUDEV KARTHIKEYAN, SOLE PROPRIETOR, TRADING AS CARDINAL TRADING
24/2, SANGAROJITHA PANDITHAR STREET, TIRUNELVELI-627006, TAMIL NADU.
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
To be associated with:
3867139

CHENNAI
EDIBLE OIL
4466884  08/03/2020
CHANDRASHEKHAR ASHOK JAVALKAR
S.R.45/6, MAYURESH VIHAR SOCIETY, PAUD PHATA, PAUD ROAD, SHILA VIHAR COLONY, KOTHRUD, PUNE-411038,
MAHARASHTRA-INDIA
INDIVIDUAL
Address for service in India/Attorney address:
KIRIK CREATION LLP
1/8, LAXMAN BUILDING, BUDHAPPA NIVAS, KARVE ROAD, VISHNU NAGAR, DOMBIVLI(WEST)THANE-421202,MH-INDIA

Proposed to be Used
MUMBAI
MILK PRODUCT ESPECIALLY FOR FALOODA INCLUDED IN CLASS 29
4467715 09/03/2020
SHEIKH DILEEP
S/O MRS.P.A. RABIA, VADAKKEVEETIPARAMBIL, NANGYARATH ROAD, NETTOOR, ERNAKULAM-682040
KERALA,INDIA.
SOLE PROPRIETOR
Address for service in India/Attorney address:
NAMIJITH IP WORLD
2ND FLOOR,SARANAM BUILDING, C.P. UMMER ROAD, COCHIN-35, KERALA, INDIA.
Proposed to be Used
CHENNAI
MILK AND OTHER DAIRY PRODUCTS PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS,
EGGS; EDIBLE OILS AND FATS; PRESERVES, PICKLES.
4467773  09/03/2020
SANDIPKUMAR BABULAL MODI, TRADING AS. YASH FOOD INDUSTRIES
Sole Proprietor

Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT

Proposed to be Used
AHMEDABAD
Scented Supari, Sweet Supari and Mouth Freshner
4467918  09/03/2020
ASHOK OIL & FOOD PRODUCTS
136/5, Yashodhan, 24th Road, Jain Society , Sion West, Mumbai–400 022
An Indian partnership firm
Address for service in India/Agents address:
SHAH & SHAH
654, JAGANNATH SHANKAR SHET MARG, MUMBAI - 400 002.

Proposed to be Used
To be associated with:
4429190
MUMBAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yogurt and other milk products; Oils and fats for food.
4469204  11/03/2020
WELCOME WAFERS PVT. LTD.
PLOT NO. 27/D, HISSA NO. 5 & 7, OPP. SATYA INDUSTRIAL ESTATE, GOVANDI STATION ROAD, GOVANDI (E), MUMBAI-400088, MAHARASHTRA
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/2000
MUMBAI
Potato chips and banana chips
MECOFED

4469652  12/03/2020

THE MEGHALAYA STATE COOPERATIVE MARKETING & CONSUMER'S FEDERATION LIMITED (MECOFED LTD)
LUMDIENGJRI GARIKHANA,SHILLONG,MEGHALAYA-793002,ASSAM,INDIA.
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
MRS.PINKY BAGARIA AGARWAL, ADVOCATES
C/O.AGARWAL CONSULTANCY SERVICES,MANDOVI APPARTMENT,1ST FLOOR,1A,G.N.B. ROAD,OPP.RABINDRA BHAWAN,GUWAHATI,ASSAM,PIN 781 003,INDIA.

Proposed to be Used

KOLKATA

PINE APPLE JAM, JACK FRUIT PICKLE, PEAR JAM, PLUM JAM, CHILLY PICKLE PLUM JELLY, PORK, AND OTHER JELLY & JAM FALLING UNDER CLASS-29.
4470309  12/03/2020
ISTORE DIRECT TRADING LLP
C -7, BASEMENT, KAMANWALA CHEMBERS, NR. UDYOG MANDIR 2, MOGUL LANE, MAHIM (W), MUMBAI - 400016,
MAHARASHTRA, INDIA
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD,SIDDHARTH NAGAR,THANE (E)-400603

Proposed to be Used
MUMBAI
MILK, BANANA CHIPS; BAKED POTATOES; BEANS, PREPARED; BOTTLED SLICED FRUITS; BOTTLED FRUITS;
BUTTER; BUTTER CREAM; BUTTER MILK; CANNED PEANUTS; CHEESE; CHEESE DIP; CHEESE FONDUE; COCOA
BUTTER; CURD; DATES; FRENCH FRIES, FROZEN FRUITS AND VEGETABLES; GHEE; INSTANT SOUP; MILK; MILK AND
MILK PRODUCTS; POWDERED CREAM; RAISINS; CASHEWS (PROCESSED); PISTACHIOS (PREPARED); PISTACHIOS
(PROCESSED); ROASTED ALMONDS; ROASTED CASHEWS; SPICED ALMONDS; PRESERVED, DRIED AND COOKED
FRUITS AND VEGETABLES; JELLIES, JAMS, EDIBLE OILS AND FATS.
4470730  13/03/2020
M/S. AROKYA OIL MILL.
1/73, Savadipalaym, Arasampalayam(Post), Sivanmalai, Kangayam, Tiruppur-638701, Tamilnadu, India.
Manufacturer and Merchants
Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.

Proposed to be Used
CHENNAI
Coconut Oil, Gingelly Oil, Groundnut Oil, Edible Oils.
SARWAM NATURALS

4471967  14/03/2020
RAGHAVENDRA SHASTHRI
#219, Aannesalu, Siddapura, Uttara Kannada
Individual

Proposed to be Used
CHENNAI

Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes, Dry Fruits
4473982   17/03/2020
RESTORY PRIVATE LIMITED
Municipal No. 32,Hig A Gachibowli A.P, Housing Board Colony, Hyderabad, Rangareddy - 500032, Telangana
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Milk and milk products, Milk shakes, Milk-based beverages containing fruit juice, Desserts made from milk products, Processed coconut, Prepared coconut.
Mr. Soy Bean

4474990  17/03/2020
RAKESH MUNGELKAR
14-8-297, Behind GHMC office, Uuntwadi, Zumerat Bazaar, Begum Bazar-500012
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yogurt and other milk products; oils and fats for food
4475244   17/03/2020
MR. SUNIL
H. NO.-245, V.P.O. SHAHPUR TURK, SONEPAT-131001 (HARYANA)
INDIVIDUAL
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
To be associated with:
3268585
DELHI
GHEE, KHOYA, CHEESE, BUTTER, GROUNDNUT OIL, EDIBLE OIL, MUSTARD OIL AND FATS, VANASPATI GHEE.
4475727  18/03/2020
VIPIN KUMAR
H. No 2701-B, Sector 42-C, Chandigarh - 160036
INDIVIDUAL
Address for service in India/Attorney address:
SANJEEV GOEL
UG-14, Sagar Plaza 2, DDA Community Center, Pitampura, New Delhi 34

Proposed to be Used
DELHI
Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; butter, yogurt, Milk and other dairy products including milk, cheese, flavoured milk, milk drinks, cheese spreads, yogurt, flavoured yogurt, dairy products, butter, Ghee.
CREAM KING

4476729  18/03/2020
CREAMY FOODS LIMITED
A-15, Sector-136, Noida, Uttar Pradesh
An Indian company incorporated under the Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Dairy products; meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products, cheese, edible oil and ghee, butter, yogurt and other milk products; oils and fats for food.
4477184  19/03/2020

URBAN FASAL
Plot No – 48, Niwant Bunglow, Wadala Pathardi Road, Sainath Nagar, Indira Nagar, Nashik - 422009
A Registered Partnership Firm

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, eggs, milk and milk products; edible oils and fats.
4478770    20/03/2020
PRIYA DUGAR
Badi Bass, New Red Tanki, Sardarshahar, Churu, Rajasthan-331403
Proprietor
Address for service in India/Agents address:
ANIL KUMAR SAH
A-3A, 2ND FLOOR, SAINIK NAGAR, NEW DELHI-110059.
Proposed to be Used
AHMEDABAD
Dried and cooked fruits and vegetables, jellies, jams, fruit sauces; milk and milk products; edible oils and fats
RICH DAD
4480027  21/03/2020
ELANAD MILK PRIVATE LIMITED
12/508 A, VAZHODE,ELANADU PO PAZHAYANNUR THRISSUR Thrissur KL 680586 IN
Manufacturing and processing of Milk and Milk products
PRIVATE LIMITED COMPANY
Proposed to be Used
CHENNAI
MANUFACTURING AND PROCESSING OF MILK AND MILK PRODUCTS
delvik

4481307   23/03/2020

VIKAS GULIA
190/17, Opp Jagbir Furniture House, Arya Nagar, Jhajjar -124103, Haryana
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Milk, Powdered milk, Chia milk [milk substitute], Milk-based milk tea, Milk and milk products, UHT milk, Skim milk, Pasteurized milk, Whole milk, Fermented milk, Condensed milk, Milk beverages, milk predominating, Soured milk, Milk solids, Milk shakes, Oat milk, Milk substitutes, Evaporated milk, Organic milk, Eggs, milk and milk products, Coconut milk being milk substitute, Almond milk being milk substitute, Vitamin-enriched milk, Lactose-free milk, Cow's milk, Goat's milk, Fermented milk substitutes, Milk, Cheese, butter, yogurt and other milk products, Milk-based energy drinks, Vitamin D-enriched milk, Probiotic milk-based snack bars, Bases for making milk shakes, Milk-based strawberry-flavored beverages, Milk-based beverages containing fruits, Yoghurt based on milk substitutes, Milk beverages flavoured with chocolate, Dairy products based on milk substitutes, Half and half [milk and cream mixture], Milk beverages flavoured with coffee, cocoa, chocolate or tea, Dried milk-based products for use as meal replacements, Fruit-based snack food, Nut-based snack foods, Meat-, fish-, fruit- or vegetable-based food, Quark [dairy product], Non-dairy creamers, Dairy-based dips, Dairy-based beverages, Probiotic dairy-based snack bars, Coffee whiteners consisting primarily of dairy products, Cream [dairy products], Whey, Yogurt, Greek yogurt, Yogurt-based beverages, Probiotic yogurt-based snack bars, Ghee, Nut-based spreads, Fruit-based spreads, Cheese spreads, Cream cheese spreads, Cheese, Cheese containing spices, Cheese powder, Butter, Jams, Meat, Frozen fruits and vegetables, Preserved, frozen, dried and cooked fruits and vegetables, Quick-frozen fruits
4482994  28/03/2020
TELIN THAMBY K
8/245, GOLDEN FEATHERS, KUNNAMKULANGARA, AYYAPPANKAVU, PIRAYIRI, PALAKKAD - 678004, KERALA
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND
VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS;
OILS AND FATS FOR FOOD
KRISMIT SMILEY

4483078    28/03/2020

JAGDISH TULSIDAS THAKKAR PROP. OF KRISMIT PRODUCTS
PLOT NO - 67 / A, NAVJIVAN INDUSTRIAL CO. OP. SOCIETY, BRTS CANAL ROAD, KHATODARA, SURAT-395002, GUJARAT
Proprietorship Firm

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Proposed to be Used

AHMEDABAD
Milk and milk products; edible oils and fats; pickles; chia seeds, processed; plantain seeds, processed; prepared seeds; pumpkin seeds, processed; sesame seeds, prepared; sunflower seeds, processed; flaxseeds, processed; almonds, processed; brazil nuts, processed; cashew nuts, processed; dates; hazelnuts, processed; nuts, prepared; paan masala [processed nuts, seeds and betel leaves used as ingredients]; pistachios, processed; raisins; walnuts, processed; aloe vera prepared for human consumption; banana chips; beans, processed; candied fruits; jellies, jams, compotes; preserved, frozen, dried and cooked fruits and vegetables; milk-based beverages flavoured with coffee, cocoa, chocolate or tea; fruit paste; fruit pulp; garlic paste for culinary purposes; vegetable pastes [purees]; lentils, processed; peanuts, processed; pre-cooked curry dishes; pulses, processed; soya beans, processed; squashes, processed.
AL MANZOOR

4486953    12/04/2020
MRS. AARIFA MOHAMMAD HUSSAIN NOBLE
Proprietor of M/s Regal General Trading Company
Trader
Address for service in India/Attorney address:
BINITA SHAHI
12 C, Madhuban Apartment, Sector-82, Noida-201304

Proposed to be Used
MUMBAI
Fresh and frozen Meat, fish, poultry and game; meat extracts; Meat Preserved, Meat tinned, Meat salted, salted fish, Prawns.
4487579  14/04/2020
ARVAIS NATURES PRODUCTS PRIVATE LIMITED
Sy No. 53/P And 54/P, Azia Nagar Village, Moinabad Mandal, Rangareddi, Telangana 500075, India
A Private Limited Company

Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.
Used Since :02/04/2019

CHENNAI
Milk; Whole Milk; Skimmed Milk; Skim Milk; Pasteurized Milk; Powdered Milk; Milk Products; Milk Beverages, Milk Predominating; Milk Curd; Milk Shakes; Almond Milk; Vitamin D Milk; Low-Fat Milk; Organic Milk; Full-Fat Milk; Milk of Plant Origin; Ghee; Butter; Buttermilk; Butter cream; Cheese; Soft Cheese; Cream Cheese; Blended Cheese; Yogurt; Lassi (Yogurt); Yogurt Beverages; Yogurt Drinks.
NILAM VIJAY NARKAR
113/3, SACHIN CO OP HSG SOC, MODEL TOWN, SEVEN BUNGALOWS, ANDHERI WEST, MUMBAI AZAD NAGAR
MAHARASHTRA 400053
PROPRIETORSHIP
Address for service in India/Attorney address:
NIKHIL PRUTHI
69-R, MODEL TOWN, SONEPAT, HARYANA-131001

Proposed to be Used
MUMBAI
DRIED FRUITS INCLUDING WALNUTS, ALMONDS, PISTACHIOS, PICKLES, FRUIT PULP, MANGO PULP, CASHEWS,
COATED AND FLAVOURED NUTS AS INCLUDED IN CLASS 29
WAYKAR'S

4487943   15/04/2020
SUNITA BABAJI WAYKAR
802, AT & PO DINGORE, BANKAR PHATA, TALUKA-JUNNAR, DIST.- PUNE, MAHARASHTRA-414005, INDIA

Address for service in India/Attorney address:
KIRIK CREATION LLP
1/8, LAXMAN BUILDING, BUDHAPPA NIVAS, KARVE ROAD, VISHNUNAGAR, DOMBIVLI(WEST)THANE-421202,MH-INDIA

Proposed to be Used
MUMBAI
MILK AND MILK PRODUCTS, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, EDIBLE
OILS AND FATS
4490180  22/04/2020
NIF PRIVATE LIMITED
119-121(Part), Block P & T, Fazalganj, Kalpi Road Kanpur – 208012, U.P.
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/2008
To be associated with:
1817407
DELHI
Milk and milk products, butter, cheese, cream, curd, flavored milk, food preparations with milk base, milk substitutes, ice milk, condensed milk, dehydrated milk, evaporated milk, milk powder, malted milk powder, shrikhand, pure ghee and malai, milk shake
NIF PRIVATE LIMITED
119-121(Par), Block P & T, Fazalganj, Kalpi Road Kanpur – 208012, U.P.
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since: 01/04/2008
To be associated with:
3598507, 4298886
DELHI
Milk and milk products, butter, cheese, cream, curd, flavored milk, food preparations with milk base, milk substitutes, ice milk, condensed milk, dehydrated milk, evaporated milk, milk powder, malted milk powder, shrikhand, pure ghee and malai, milk shake
NIF PRIVATE LIMITED
119-121(Part), Block P & T, Fazalganj, Kalpi Road Kanpur – 208012, U.P.

PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Used Since :01/04/2008

To be associated with:
4298885, 4298886

DELHI
Milk and milk products, butter, cheese, cream, curd, flavored milk, food preparations with milk base, milk substitutes, ice milk, condensed milk, dehydrated milk, evaporated milk, milk powder, malted milk powder, shrikhand, pure ghee and malai, milk shake
4490712  23/04/2020
R.ANIRUDH
3/1, 4th Street, C Sector, V G Rao Nagar,Katpadi, Vellore-632 007
Manufacturer merchant

Address for service in India/Agents address:
G.RAMJI, ADVOCATE
NO.18, JAISANKAR STREET, WEST MAMBALAM. CHENNAI - 600 033.

Proposed to be Used
CHENNAI
CHIPS, SOUPS, VEGETABLE SOUP PREPARATIONS, INSTANT FISH CURRY, PICKLES, BADAM POWDER, NUT POWDERS ,NUTS, NUT TOPPINGS, NUTS, NUT BASED SNACKS, DRY FRUITS AND NUTS, PROCESSED NUTS AND NUT SNACKS, NUTS BLENDED WITH JAGGERY, MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS, VEGETABLE PASTE, FRUITS PULP,GINGILI OIL, COCONUT OIL, BUTTER, BUTTER OIL, MILK ,DAIRY PRODUCTS, GROUND NUT OIL, SOYA OIL, MUSTARD OIL, SUNFLOWER OIL, VANASPATHY, PALM OIL, EDIBLE OIL AND FATS GHEE, COPRA, COCONUT COPRA, COCONUT POWDER, POTATO SNACKS,FRUIT SNACKS,MANIOC BASED SNACKS,YUCA BASED SNACKS,CASSAVA BASED SNACKS,TAPIOCA BASED SNACKS, AALOO PAPAD, SNACKS CONSISTING PRIMARILY OF MEAT,,FISH,POULTRY;TRY,VEGETABLES
4491175  24/04/2020
SHUBHDEEP AGRO FOODS PRIVATE LIMITED.
48, ASHOK COLONY, NANGLOI, NEW DELHI.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Edible Oil, Olive Oil, Oil And Fats.
DHARMAASONIC

4491344    24/04/2020

DHARMA PRODUCTIONS PRIVATE LIMITED

Unit No 201 & 202, 2nd floor, Supreme Chambers, Off Veera Desai Road, 17/18, Shah Industrial Estate, Andheri (W), Mumbai - 400 053, India

Body Incorporate

Address for service in India/Attorney address:

BANANAIP COUNSELS

BananaIP Counsels, No.40, 2nd Floor, 3rd Main Road, JC Industrial Estate, Kanakapura Road, Bangalore-560062

Proposed to be Used

MUMBAI

Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; oils and fats for food
2774368    15/07/2014
ADR FOODS PVT. LTD  
32-E, SECTOR-C, SANWER ROAD, INDUSTRIAL AREA, INDORE-(M.P.) 
MANUFACTURERS AND MERCHANTS  
A PRIVATE LIMITED COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956  
Address for service in India/Attorney address: 
G.S. RIJHWANI & CO.  
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050  
Used Since :01/04/2006 
MUMBAI  
CHURAN, CHUTNEY, CONFECTIONERY (NON-MEDICATED), NAMKEENS, FARSANS, CHOCOLATES, SPICES, MASALA, PAPAD, WADI, LOUNGES, DHANADAL, SWEETS, CHIKKI, BHUJIA, CANDY, WAFERS, TEA, COFFEE, MAIDA, SUJI, ATTA, BRAN, ESSENCE, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, (EXCEPT SALAD DRESSING) INCLUDED IN CLASS 30.
GAIACHAAP
2988314 18/06/2015
KBM SPICES (P) LTD.
B-19, LAWRENCE ROAD, INDUSTRIAL AREA, DELHI-110035
MERCHANTS AND MANUFACTURERS
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT, 1956
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :10/04/1969
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, FLOIIR, MAIDA, SUJI, PULSES, SAGO, WHEAT, ASAFOETIDA, BESON,
PULSES, PAPAD, SPICES, BREAD, KETCHUP, VERMICELU, BISCUITS, AND NAMKEEN, DALIA, SALT, CAKES, POWDER
MILK, CHEWING GUM, JEERA, SOUNF, ILAYACHI, HING, PEPPER, YEAST, SNACKS, CHOCOLATES, PAstry, Rusk
CONFECTIONERY, ICES, SWEETS, SAUCES, HONEY, JNOODLES, TREACLE, JAGGERY, CUSTARD POWDER. COM
FLOUR POWDER CURRY POWDER, TERMERIC POWDER. CHILLY POWDER, BAKING POWDER VINEGAR, POHA, FLOUR
AND PREPARATIONS MADE FROM CEREALS AND SAUCES.
3054832   15/09/2015
GULAB SINGH
ASHWANI KUMAR VISHWAKARMA
trading as ; A.G. FOOD PRODUCTS
144, B-1, DADA NAGAR, KANPUR-208022
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
GLOBAL JURIX
S-191/C, 3RD FLOOR, MANAK COMPLEX, SCHOOL BLOCK, SHAKARPUR, DELHI-92
Used Since :03/07/2015

DELHI
RUSK AND BISCUITS AS INCLUDED IN CLASS 30.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD FOOD PRODUCTS SEPARATELY.
first crop

3055586    15/09/2015
VISHAL MEGA MART PRIVATE LIMITED
PLOT NO. 184, 5TH FLOOR, PLATINUM TOWER, UDYOG VIHAR, PHASE-I, GURGAON.
MANUFACTURE AND TRADERS
Address for service in India/Attorney address:
BRB LEGAL
Z-29 LGF, HAUZ KHAS NEW DELHI 110016
Used Since :01/08/2015
DELHI
RICE, PULSES, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES;
HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES.
SANJIBANI Gold

3055920  12/09/2015
RANJAN KUMAR BISWAL
trading as ;OM AGRO BIOTECH LTD
HARIPUR ROAD, DOLOMUNDAI, STATE: ODISHA, PIN: 753001
MANUFACTURER and TRADER
Registered under Registrar of Companies, - Orissa, VAT, FSSAI
Address for service in India/Attorney address:
TRADE MARK SERVICE (ORISSA)
SANTI NAGAR (NEAR RAYMOND SHOW ROOM),MALI SAHI,B.K. ROAD,CUTTACK 753 001,ORISSA,INDIA.
Used Since :17/05/2010
KOLKATA
TEA
3063169  24/09/2015
LALCHAND BANSAL
trading as ;LALCHAND BANSAL
RAGHAV SHARAN RATTAN LAL NEW MANDI NARNAUL HARYANA 123001
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Used Since :20/05/2013
DELHI
NAMKEEN, COFFEE, TEA, SUJI, BISCUIT, SUGAR, RICE, COCOA, ARTIFICIAL COFFEE, MUSTARD, SALT BAKING POWDER HONEY, FLOUR, PASTRY AND CONFECTIONERY, ICES YEAST, SPICE INCLUDING IN CLASS 30
3076806  13/10/2015
TANYA CHOU DHARY
trading as ;TANYA CHOU DHARY
BABYLON APARTMENTS, FLAT NO. 3R, 2/1A, BURDWAN ROAD, ALIPORE, KOLKATA 700 027, W.B.
MANUFACTURERS & TRADERS.
AN INDIAN NATIONAL, INDIVIDUAL.
Address for service in India/Attorney address:
IPM SERVICES
NOWAPARA,NEW TOWN,KOLKATA 700 157, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
COFFEE, TEA, COCOA, SUGAR, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD,
PASTRY AND CONFECTIONERY; BEVERAGES WITH COFFEE, COCOA OR CHOCOLATE BASE; SPICES ALL BEING
GOODS INCLUDED IN CLASS 30
TERRAGO

3080200  15/10/2015
TERRAGO FOODS (OPC) PRIVATE LIMITED
Level-6, JMD Regus, Regent Square, MG Road, Gurgaon.
Manufacturer and Trader

Address for service in India/Attorney address:
SANJEEV KUMAR
806, Aggarwal Cyber Plaza-1, Netaji Subhash Place, Pitampura, Delhi-110034, India.
Used Since :09/10/2015

DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice, foods & beverage as included in class 30.
Trade Marks Journal No: 1953, 22/06/2020 Class 30

4 EVER
3084570 26/10/2015
SUMIT KUMAR
trading as; SHRI ANAND AGRO FOODS
NEW GRAIN MARKET, JALALABAD (WEST) - 152024, DISTT. FAZILKA, PUNJAB STATE, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
ARORA REGISTRATION SERVICE
E-407, RANJIT AVENUE, AMRITSAR-143001, PUNJAB
Used Since: 16/12/2014
DELHI
RICE INCLUDED INCLUDED IN CLASS 30
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE NUMERAL 4 SEPARATELY
3086142  27/10/2015
BHIKKI MAL
trading as ;GANGA PETHA STORE
H.NO. 15/315, BHAGAT SINGH GATE, NOORI GATE, AGRA-282003, (U.P.), INDIA.
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
VINIT JAIN (ADV)
60 SURYA NAGAR NEAR PUNJAB NATIONAL BANK AGRA 282002 UP
Used Since :01/04/2014
DELHI
SWEETMEATS & NAMKINS, PETHA, DALMOTH AND CONFECTIONERY, BISCUITS, SNACKS AND BREAKFAST FOOD, SWEETS, ICES, HONEY, COFFEE, TEA, COCOA, PREPARATIONS MADE FROM CEREALS AND FLOUR, ICE, READY-TO-EAT FOODS, READY-TO-COOK FOODS, FARSANS, CHOCOLATES, READYMADE TO EAT FOOD SNACKS READY TO EAT PRODUCTS, CEREALS FOOD INCLUDED IN CLASS 30
3090408  30/10/2015
SHAIKH ABDUL HAFIZ ABDUL AZIZ
trading as ;Super Neelam Tea Suppliers
AURANGABAD
Tea Supplier

Address for service in India/Attorney address:
SHAIKH MOHAMMED GOUS
C/o. Shaikh Khaja & Co. Tax Consultants, Shop No. 3, Ramgadiya Complex, Vazirabad, Nanded-431602, Maharashtra, India

Proposed to be Used
MUMBAI

[CLASS : 30] COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES,HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE MAIDA, BESAN, SOOJI, CONFECTIONERY, BISCUITS, CHOCOLATES, ICE,

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE WORD ASSAM AND DESCRIPTIVE MATTER WRITTEN/APPEARING IN VERNACULAR ON THE LABEL.
APNI PASAND
3097066  12/11/2015
SANJAY BISWAS
trading as ;SAGNIK FOOD PRODUCTS
WARD NO.35,BHAKTINAGAR,BEHIND D.C. BISWAS KATHGOLA,BBD SARANI,JALPAIGURI,PIN-734007.
MANUFACTURER, MERCHANT, TRADERS.
Used Since :02/04/2013
KOLKATA
CHANACHUR, DALMUT, NAMKEEN
3103736  21/11/2015  
REGAL KITCHEN FOODS LIMITED  
A-94/3, Wazirpur Industrial Area, Delhi-110052, India  
Manufacturers and Merchants  
A limited liability company incorporated under the Indian Companies Act, 1956  
Address for service in India/Attorney address:  
KOCHHAR & CO  
11TH FLOOR TOWER A, DLF TOWERS JASOLA JASOLA DISTRICT CENTER NEW DELHI-25  
Used Since :18/01/2008  
DELHI  
coffee, tea of all flavours, sugar, rice, flour, & preparations made from cereals, foodstuffs & ready to eat dishes having a base of rice or flour, bread, pastries, cakes, confectionary, honey, yeast, salt, pepper, vinegar, spices, ices, biscuits, cookies, chocolates, sweets, pasta, pao & roti
3103738  21/11/2015
REGAL KITCHEN FOODS LIMITED
A-94/3, Wazirpur Industrial Area, Delhi-110052, India
Manufacturers and Merchants
A private limited company incorporated under the Indian Companies Act, 1956
Address for service in India/Attorney address:
KOCHHAR & CO
11TH FLOOR TOWER A, DLF TOWERS JASOLA JASOLA DISTRICT CENTER NEW DELHI-25
Used Since: 18/11/2003
DELHI
coffee, tea of all flavours, sugar, rice, flour, & preparations made from cereals, foodstuffs & ready to eat dishes having a base of rice or flour, bread, pastries, cakes, confectionary, honey, yeast, salt, pepper, vinegar, spices, ices, biscuits, cookies, chocolates, pads, sweets, pasta, pao & roti.
3103744  21/11/2015
REGAL KITCHEN FOODS LIMITED
A-94/3, Wazirpur Industrial Area, Delhi-110052, India
Manufacturers and Merchants
A private limited company incorporated under the Indian Companies Act, 1956
Address for service in India/Attorney address:
KOCHHAR & CO
11TH FLOOR TOWER A, DLF TOWERS JASOLA JASOLA DISTRICT CENTER NEW DELHI-25
Used Since : 18/01/2008
To be associated with:
3103738
DELHI
coffee, tea of all flavours, sugar, rice, flour, & preparations made from cereals, foodstuffs & ready to eat dishes having a base of rice or flour, bread, pastries, cakes, confectionary, honey, yeast, salt, pepper, vinegar, spices, ices, biscuits, cookies, chocolates, pulses, pads, sweets, pasta, pao & roti
ANIL KUMAR BANSAL
L-90A, Shastri Nagar, Opposite MCD School, Delhi-110052
Manufacturing & Trading

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Used Since :01/04/2014

DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices
3111575 01/12/2015

SUMEET BHANDARI
RATAN SINGH KOHLI
trading as ;FLAVORS OF PUNJAB
E-217, EAST OF KAILASH, NEW DELHI-110065.
MERCHANT & MANUFACTURERS

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS SERVICES PVT. LTD.
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92
Used Since :01/08/2014

DELHI
AMPAPAR, CHURAN, SAVOURY GOLIS, PAPAD, SPICES INCLUDED IN CLASS 30
3119217  08/12/2015
K.V. SPICES (INDIA) PVT. LTD.
C 11/3 LAWRENCE ROAD, INDUSTRIAL AREA, DELHI 110035
MANUFACTURER AND MERCHANTS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, 1ST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Used Since: 01/07/1993
To be associated with:
3119208
DELHI
SPICES, RICE, ATTA, MAIDA, SUJI, BESEN, DALIYA, COFFEE, TEA, COCOA, SUGAR, TAPIoca, SAGO, ARTIFICIAL
COFFEE, FLOUR AND PARATIONS MADE FROM CEREALS, BAKERY ITEMS LIKE RUSK, BISCUITS, FANS, BREAD,
PAstry AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR,
SAUCES, (CONDIMENTS), SWEET, ICE’S PRESERVED, PER CLASS-30.
SCULPTNUTRIENTS
3120106  09/12/2015
MR. HEMANT JOSHI
ISHWAR NIWAS, MALLI BHAMORI, HALDWANI -263139, UTTRAKHAND.
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/04/2014
DELHI
FOOD HAVING CARBOHYDRATES ENRICHED WITH GLUCOSE AND PROTEINS AND FOOD SUPPLEMENT INCLUDED IN CLASS 30.
3124224  14/12/2015
MRUNAL N. DESAI
A 604, TAMARIND PARK, NEAR DHAYRESHWAR TEMPLE, DHAYARI, PUNE-411041, MAHARASHTRA, INDIA
MANUFACTURER AND TRADER
AN INDIVIDUAL
Used Since :01/12/2015

MUMBAI
MANUFACTURING AND TRADING OF COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE;
FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY,
TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE, HERBAL
FOOD PRODUCTS
3129428  15/12/2015
GIANI’S FOODS PRIVATE LIMITED
trading as ; Giani’s Foods Private Limited
C-86, Mayapuri Industrial Area, Phase-II, New Delhi 110064
Manufacturer & Trader
A Body Incorporate
Address for service in India/Attorney address:
ADWITYA LEGAL LLP
E-47 THIRD FLOOR, ANAND NIKETAN NEW DELHI 110021
Used Since : 01/04/2010
DELHI
Ice Cream, Ice Cream Products, Ice Cream Confections, Ice Milk, Sorbets, Sherbets, Water Ices, Frozen Confections,
Desserts And Dessert Products, Ice Cream Sundaes, Syrups, Topping Confections, Cakes And Pies, Ice Cream Sodas
And Shakes, Floats And Freezes, Flavorings, Substances And Mixtures For Making The Aforesaid Goods.
BIGHUNGER

3143550  30/12/2015

KARAMJEET SINGH

trading as ;GEOLIFE SCIENCES

F-409, PHASE 8 B, INDUSTRIAL FOCAL POINT, MOHALI-160062, PB

MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:

G. S. VERMA & CO.
H. NO. 1563, ST. NO. 14 JANAK PURI, LUDHIANA - 3.

Used Since :01/04/2009

DELHI

CONFECTIONERY, BUBBLE GUM, CHEWING GUM, CHOCOLATE, COFFEE COCOA, CHEW CANDIES, CANDIES, DROPS, JELLIES (CONFECTIONERY), LOLLIOPS, LOZENGES, MINTS, PASTRY, SUGAR, SWEETS, TOFFEE, LIQUORICE, PASTILLES
3146416  01/01/2016
MUKHTIYAR ALI
trading as ;SAIYYAD TRADERS
16/10, REHMAT NAGAR, RATLAM-457001 M.P (INDIA).
MANUFACTURERS / REPACKED / MERCHANTS / TRADERS
INDIAN NATIONAL
Used Since :16/07/2000
MUMBAI
FLOUR AND PREPARATIONS MADE FROM CEREALS, ATTA, RAVA, SUJI, MAIDA, SPICES, NAMKEEN, WHEAT FLOUR, BESAN, PAPAD, COFFEE, TEA, ICE CREAMS, BAKING POWDER, SALT, SAUCES, RICE
DUA ICE CREAM

3146507  31/12/2015

MR. KRISHAN LAL DUA
337/8, Prem Nagar, Jhanj Gate, Jind-126102, Haryana.

Manufacturing & Trading

Address for service in India/Attorney address:
BALAJI IP PRACTICE
E-617 STREET NO- 11&12 WEST VINOD NAGAR I.P. EXTN. NEW DELHI-110092

Used Since :30/12/2015

DELHI

Ice-Cream, Noodles, Omelette, Sandwich & Coffee, Namkeen, Biscuits, Confectionery Items.
3156371 09/01/2016
COMBII ORGANOCHEM PVT LTD
trading as; COMBII ORGANOCHEM PVT LTD
D-199, Defence Colony, New Delhi
Manufacturing & Trading
Company Incorporated under companies act
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since :05/01/2016
To be associated with:
1374353, 1829790, 2872407
DELHI
TEA, HERBAL TEA, TEA MIXTURES, TEA BAGS, TEA EXTRACTS, PROCESSED HERBS, DRIED HERBS, CULINARY HERBS, HERBAL INFUSIONS
GIANI'S FOODS PRIVATE LIMITED
trading as ;Giani's Foods Private Limited
C-86, Mayapuri Industrial Area, Phase-II, New Delhi 110064
Manufacturer & Trader
A Body Incorporate

Address for service in India/Attorney address:
ADWITYA LEGAL LLP
E-47 THIRD FLOOR, ANAND NIHATAN NEW DELHI 110021
Used Since :13/01/2016

DELHI
Ice Cream, Ice Cream Products, Ice Cream Confections, Ice Milk, Sorbets, Sherbets, Water Ices, Frozen Confections, Desserts And Dessert Products, Ice Cream Sundaes, Syrups, Topping Confections, Cakes And Pies, Ice Cream Sodas And Shakes, Floats And Freezes, Flavorings, Substances And Mixtures For Making The Aforesaid Goods.
3164532    21/01/2016
VATIKA QSR HOSPITALITY PRIVATE LIMITED
trading as ;VATIKA QSR HOSPITALITY PRIVATE LIMITED
FLAT NO. 621 A, 6TH FLOOR, DEVIKA TOWERS, 6, NEHRU PLACE, NEW DELHI-110019.
MERCHANTS AND MANUFACTURERS
Used Since :16/06/2015
DELHI
FOOD ARTICLES BEING READY TO SERVE, FAST FOOD, CONFECTIONERY, BAKERY PRODUCTS, BREAD, BISCUITS, BUNS, BURGER, PASTRY, CAKE, TEA, COFFEE, COCOA SUGAR, RICE, SPICES, CORN MEAL, CORN FLOUR ATTA, MAIDA, SUJI, CEREALS PREPARATIONS, PULSES, ICE CREAM, NOODLES, SAUCE, KETCH-UP, PIZZAS, SWEET, SWEETMENTS, NAMKINS ALL BEING GOODS INCLUDED IN CLASS 30.
3171056   29/01/2016
RAJBEER JAISWAL
NARSINGHPUR, TIWARIPUR NEAR THAKURDWARA MANDIR, GORAKHPUR, UP.
MERCHANTS & MANUFACTURERS
Used Since :02/03/2013
DELHI
PEDA, SWEETS, KACHARI, NAMKEEN
3171760  30/01/2016  
KEWAL KRISHAN MUGRAI  
trading as ;K.K. TRADERS  
STREET SHRI GOVERDHAN NATH JI, MAJITH MANDI, AMRITSAR, PUNJAB-143006  
Manufacturing & Trading  
KARTA  
Address for service in India/Agents address:  
PRAMOD KUMAR KAPOOR (ADVOCATE)  
47-A, GOVIND PARK, KRISHNA NAGAR DELHI  
Used Since :04/10/1973  
DELHI  
SAFFRON
MOM CHOICE
3174634  02/02/2016
MR. RAJAT TYAGI
trading as ;M/S SHIVASHEESH ENTERPRISES
32, PLEASENT VALLEY, RAJPUR ROAD, DEHRADUN-248001
MANUFACTURER
Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033
Used Since :01/01/2016
DELHI
BREAD
used the mark as a whole
Baghwani

3179852  08/02/2016
MR. BHAGAT SINGH BHATI
MR. PAWAN SOLANKI
trading as; M/S BAGHWANI FOODS
378 A, GALI NO 3, PADAM NAGAR, OLD FARIDABAD, HARYANA-121002
MANUFACTURER & TRADER

Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADAPUR, DELHI - 110033
Used Since :01/01/2016

DELHI
PULSES, Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice.
Ananda

3179999   08/02/2016
GOPALJEE DAIRY FOODS PRIVATE LIMITED
trading as ;Gopaljee Dairy Foods Private Limited
Manufacturer and merchant
A Body Incorporate

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI -110 013.
Used Since :02/03/2012

DELHI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery; ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice.
3180389  09/02/2016
SHILENDRA KUMAR AGARWAL
trading as ;SAWARIA FOOD PRODUCTS
3/4, ASHOK NAGAR, AGRA, U.P.
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
S.K. AGARWAL & CO.
6/2, GALI BARAH BHAI, BELANGANJ, AGRA - 282 004.
Used Since :01/04/2005
DELHI
NAMKIN, GAZAK, PETHA ONLY FOR SALE UI TLU' STUTE OF UTTAR PRADESH AS IN CLUDED IN CLASS 30.
3182573  11/02/2016
HARI RAM SONI
trading as ; KAZIRANGA TEA PRODUCTS
SEUNI ALL,A.T. ROAD,JORHAT-2,ASSAM
TRADERS.
Address for service in India/Attorney address:
MRS. PINKY BAGARIA AGARWAL, ADVOCATES
C/O AGARWAL CONSULTANCY SERVICES,MANDOVI APPARTMENT,1ST FLOOR,1A,G.N.B. ROAD,OPP.RABINDRA BHAWAN,GUWAHATI,ASSAM,PIN 781 003,INDIA.
Used Since :01/09/2012
KOLKATA
COFFEE, TEA AND ALL TEA RELATED PRODUCTS FALLING UNDER CLASS 30
3184375    11/02/2016
RIGO TRADING S.A.
6 ROUTE DE TREVES EBBC BUILDING E 2633 SENNINGERBERG LUXEMBOURG
Distributor
Address for service in India/Attorney address:
KOCHHAR & CO.
11TH FLOOR, TOWER -A DLF TOWERS JASOLA,JASOLA DISTRICT CENTRE, NEW DELHI-110025
Proposed to be Used
DELHI
Confectionery
SANJAY CHHABRA

trading as ;CHHABTRA TEA CO.

290/8, SATTOWALA STREET NEAR KATRA KARAM SINGH, AMRITSAR (PUNJAB) ALSO AT: SF-4, NEW AMRITSAR (PUNJAB)

MERCHANTS, TRADERS AND SUPPLIERS

Address for service in India/Agents address:

HANDA ASSOCIATES
G.T. ROAD, NEAR BECO, BATALA - 143 505, (PB.)

Used Since :01/04/1997

DELHI

TEA INCLUDED IN CLASS 30
PAMZEE

3188998  17/02/2016
MR. DARSHAN SINGH SACHDEV
trading as; WESTEND CORPORATION PVT. LTD.
A-131, DDA SHEDS, OKHLA INDUSTRIAL AREA PHASE-2, NEW DELHI-110020
MANUFACTURER & TRADER

Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033
Used Since :13/02/2016

DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice.
3189937  19/02/2016

VISHWANATH GUPTA

trading as ;AASHIRWAD INDUSTRIES

INDUSTRIAL ESTATE ROZA, SHAHJAHANPUR, U.P.

MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:

TYAGI CERTIFICATIONS SERVICES PVT. LTD.
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92

Used Since : 23/07/2015

DELHI

ATTAR.
3191986    22/02/2016
M/S. MARYA DAY AGRO FOODS PVT. LTD.
CALIFORNIA CAMPUS, 97, CIVIL LINES, OPPOSITE RATANDEEP COMPLEX, BAREILLY-243001, U.P.
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
To be associated with:
3131244
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
3192829  23/02/2016
SHIVAM KUMAR KASHYAP
trading as ;SHIVAM ENTERPRISES
KHASRA NO. 54/31, GROUND FLOOR, VILLAGE ALIPUR , DELHI-110036.
MANUFACTURER & TRADER
Used Since :01/01/2016
DELHI
RICE ONLY IN CLASS 30
ZABR

3193562  23/02/2016
UBAID RASHID WANI S/O ABDUL RASHID WANI
trading as ;HAWA FOOD INDUSTRIES ,AZAD BASTI, NATIPORA SRINAGAR
KASHMIR J&K.
R/O H.NO-47, REHMAT ABAD COLONY, HYDERPORA SRINAGAR KASHMIR (J&K).
PROCESSING, PACKING, MARKETING & TRADING
Address for service in India/Attorney address:
V. K. MARWAH ADVOCATE
292, Model Town, Ambala City-134003 Haryana
Used Since :30/06/2015

DELHI
TEA, SUGAR, SPICES, AND PULSES
Ankur Spices

3193598  23/02/2016

SUBHASH CHAND CHAUDHARY

trading as ;M/s. OM Enterprises

Subhash Chand Chaudhary, Magolaki, Tehsil Laxmangarh, Alwar, Rajasthan - 321605, INDIA

Manufacturer

Address for service in India/Attorney address:

PRAKHAR GARG & SWATI GARG

GARG LAW FIRM, C-16, Lower Ground Floor, East of Kailash, New Delhi - 110065, INDIA

Used Since :05/03/2003

DELHI

Manufacturing of Indian & Foreign Spices.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word spices
RICH N RARE

3194254    24/02/2016

ROCK AND STORM DISTILLARIES (P) LTD
JAKHAL LEHRAGAGA ROAD VILL CHAJJI TEHSIL SUNAM DISTT SANGRUR
Merchants & Manufacturers

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAJ RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :24/02/2016
DELHI

Wheat-based snacks; Cereal-based snacks; Rice-based snacks; Maize-based snack foods; Corn-based snack foods;
Gram Flour based Snacks; Gluten Free Snacks; Namkeen ( Snacks); Biscuits; Chocolate; Candies; Toffees
ABHI ABHI
3202709  06/03/2016
AROMA AGRO TECH PVT. LTD.
trading as ;AROMA AGRO TECH PVT. LTD.
103, K.M. STONE, VILLAGE MULTAN, G.T. ROAD, GHARAUNDA, DISTT.-KARNAL, HARYANA, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/02/2016
DELHI
3203577  07/03/2016
KAMAL GULATI
trading as ;ATMARAM SWEETS
SHOP NO 51 MARKET NO 1, N.I.T. FARIDABAD HARYANA
MERCAHANTS & MANUFACTURERS
Address for service in India/Agents address:
DEEPIKA TRADE MARKS CO.
32, II ND FLOOR, NEELAM FLYOVER, N.I.T. PO. BOX NO. -29, FARIDABAD -121 001.
Used Since :01/04/1996
DELHI
NAMKEEN & SWEETS.
3205029  09/03/2016
ALIM SHAIKH.
trading as ;SKY INTERNATIONAL
204/A, GHAWTE TOWER, SHREE RANG SOCIETY, 2ND RABODI, THANE WEST-400601, MAHARASHTRA, INDIA.
MANUFACTURER AND MERCHANTS
A SOLE PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
KRISHNAA INTERNATIONAL
201, 202, Govind Smruti, Opp. Mubarak Complex, Near Secondary School, Bhayander west, 401101, Thane, Maharashtra, India,
Used Since :01/01/2000
MUMBAI
SPICES, MASALA.
3205903    09/03/2016
AMIT CHANDRAKANT PATEL
trading as ;AMIT CHANDRAKANT PATEL
501, VASTU TOWER, OPP. OM PARTY PLOT, RAVAPAR ROAD, MORBI, GUJARAT - INDIA.
MANUFACTURER AND MERCHANTS
NIL
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Proposed to be Used
AHMEDABAD
IN RESPECT OF SPICES, INCLUDED IN CLASS - 30.
3206607  10/03/2016
T.R. GANESAN
T.M.M.R.RATHINASAMY
trading as ;T.M.M.R.RATHINASAMY NADAR AND CO
1, K.E.S. GODOWN STREET, VIRUDHUNAGAR-626 001, TAMIL NADU.
MANUFACTURERS AND MERCHANTS
A PARTNERSHIP FIRM REGISTERED UNDER THE PARTNERSHIP ACT OF 1932.
Address for service in India/Agents address:
MARCMEDIUS
G-340, PANAMPILLY NAGAR, KOCHI 682 036, KERALA
Used Since :12/04/2004
CHENNAI
SESAME SEEDS, ROASTED AND GROUND SESAME SEEDS, PROCESSED SERIAL SEEDS.
3215006  19/03/2016
HONEY JAIN
GOPAL CHAND JAIN
trading as ;HONEY JAIN AND GOPAL CHAND JAIN
H. NO-8208/24, STREET NO-11/1, GURPAL NAGAR, A.T.I. ROAD, GILL ROAD, LUDHIANA (PB.)
Merchant & Manufacturers
partnership
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/04/2012
DELHI
Tea, Besan, Namkeen & Spices included in Class-30
RS GOTHIN

3215324  18/03/2016
RANVIR SINGH BIJARNA
trading as; Ranvir Singh Bijarnia
B-50/200, Siddha Co-Operative Housing Society, Best Colony, Siddharth Nagar Part II, Goregaon (West), Mumbai – 400104
MANUFACTURER AND TRADER

Address for service in India/Attorney address:
PRANAY MANGHARAM
MZD Legal Consultancy, Office No. 216, 2nd Floor, Dalamal Towers, 211, Free Press Journal Road, Nariman Point, Mumbai - 400021

Proposed to be Used
MUMBAI
Cereal based energy bars; High-protein cereal bars.
RS POWER GAINER

3215385  18/03/2016
RANVIR SINGH BIJARNIA
trading as ;Ranvir Singh Bijarnia
B-50/200, Siddha Co-Operative Housing Society, Best Colony, Siddharth Nagar Part II, Goregaon (West), Mumbai – 400104
MANUFACTURER AND TRADER

Address for service in India/Attorney address:
PRANAY MANGHARAM
MZD Legal Consultancy, Office No. 216, 2nd Floor, Dalamal Towers, 211, Free Press Journal Road, Nariman Point, Mumbai - 400021

Proposed to be Used
To be associated with:
3150605
MUMBAI
Meal replacement nutritional drinks mix other than for medical purpose; Cereal based energy bars; High-protein cereal bars.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS POWER GAINER
3344175  23/08/2016
MR JALAJ PANDEY
trading as ;M/S. UMA BIOTECHS
PLOT NO 198 D.K. SACTOR II, KOLAR ROAD BHOPAL-462029 M.P
Manufacturer & Merchant

Address for service in India/Attorney address:
CHANDRAKANT & ASSOCIATE
CHHATRAPATI SHIVAJI RAJE COMPLEX, BUILDING NO.6, FLAT NO.5, GROUND FLOOR, OPP. EKTA NAGAR, KANDIVALI (WEST), MUMBAI-400 067.
Used Since :01/12/2013

MUMBAI
Tomato sauce , Soya sauce ,Pesto [sauce]Ketchup [sauce],Sauce Jam Buns in class-30
3365677 19/09/2016
SUNILKUMAR JAWAHARLALJI DHOOT
C/O. SHYAM DALL MILL, B11, MIDC, LATUR - 413531
MANUFACTURER AND TRADER
AN INDIVIDUAL-AN INDIAN RESIDENT
Address for service in India/Attorney address:
JOSEPH VARIKASERY
C, GROUND FLOOR, RANJIT STUDIO, DADASAHEB PHALKE ROAD, DADAR (EAST), MUMBAI - 400014
Used Since: 25/12/2009
MUMBAI
MAIZE FLAKES, CHANA BESAN, FLOUR AND PREPARATIONS MADE FROM CEREALS
3421015  28/11/2016
M/S ABHIKUSH FOOD INDUSTRIES
MOHAN PRAKASH SEERVI
RAJESH CHAUDHARY
SMT. INDRA
ABHIKUS FOOD INDUSTRIES PLOT NO. H1-130, PHASE-IV, RIICO INDUSTRIAL AREA, GRANITE ZONE PALI-306401 (RAJASTHAN)
Manufacturer and Trader
Address for service in India/Attorney address:
HEENA KHURANA
Cercles, T-2 Back Lane Deer Park, Hauz Khas Village, Hauz Khas, New Delhi 110016
Proposed to be Used
AHMEDABAD
Flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice; namkeen, papad, mangori; products made from soya
Trade Marks Journal No: 1953, 22/06/2020

Class 30

3483766 15/02/2017
MUKESH SHANTILAL MAHERIYA
E-17, SHIV SHANTI COMPLEX, DUBEY MEDICAL, NALKES, PALGHAR, MAHARASHTRA
Trader
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since: 01/02/2017
MUMBAI
Rice, Pulse flour for food.
NUTRAMMA

3521591  08/04/2017

MR. SUSHIL KUMAR
5 MILE STONE, KARNAL ROAD, NISSING -132024 (HARYANA)

INDIVIDUAL APPLICANTS

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SEC-17, ROHINI DELHI-89

Proposed to be Used

DELHI

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, FLOUR, MAIDA, SUJI, SAGO, BESON, PAPAD, SPICES, BREAD, KETCHUP, VERMICELLI, BISCUITS, AND NAMKEEN, DALIA, SALT, CAKES, POWDER MILK, CHEWING GUM, JEERA, SOUNF, ILAYACHI, HING, PEPPER, YEAST, SNACKS, WAFERS, FRIED EATABLES, MUSTARD, SAUCES, HONEY, NOODLES, TREACLE, JAGGERY, CUSTARD POWDER, TERmeric POWDER, CHILLY POWDER, CORRIANDER POWDER, MIX MASALA, GARAM MASALA, BAKING POWDER, VINEGAR, POHA, FLOUR AND PREPARATIONS MADE FROM CEREALS AND SAUCES, CHOCOLATES, PASTRY, RUSK CONFECTIONERY, ICES, SWEETS, ICE CREAMS, KULFI, PUDDINGS, PASTRIES, CAKES.
3558405  27/05/2017
SHRI BANKE BIHARI FOOD PRODUCTS
ROAD NO.2, PLOT NO E/54, PARSAKHERA INDUSTRIAL AREA, BAREILLY UTTAR PRADESH, INDIA
PROPRIETOR

Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.

Proposed to be Used
DELHI
SNACKS MANUFACTURED FROM CEREALS, SOYA-BASED SNACK FOODS & SNACK FOODS MADE FROM CORN AND IN THE FORM OF PUFFS, BHUJIA (CEREAL BASED FRIED SNACKS).
POPS STICKS

3558821  29/05/2017

GURMEET SINGH

H. No. 238 MIG, Old Awas Vikas Colony, Civil Lines, Tehsil - Sadar, Rampur, UP, India

PROPRIETOR

Address for service in India/Attorney address:
ASHOK KUMAR MISHRA
JOLLY CHAMBERS 131/27 NEEL ROAD KAISARBAGH LUCKNOW 226001

Proposed to be Used
DELHI

Namkeen Items / Flour and Preparations made from cereals
Trade Marks Journal No: 1953, 22/06/2020 Class 30

3574987 20/06/2017
PUNJAB RICELAND PRIVATE LIMITED
CHABHAL ROAD, TARN TARAN-143401 (PUNJAB)
BODY INCORPORATE
Address for service in India/Agents address:
HANDA ASSOCIATES
G.T. ROAD, NEAR BECO, BATALA - 143 505, (PB.)
Used Since: 01/04/1993
DELHI
RICE, BASMATI RICE, NON BASMATI RICE
3611988  12/08/2017
MURARI LAL SHARMA PROPRIETOR OF M/S. SHARMA FOOD
B-119, NEW ASHOK NAGAR, DELHI-110096
proprietorship firm

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used
DELHI
Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Sago, Artificial Coffee; Flour and Preparations Made from Cereals, Bread, Pastry and Confectionery, Ices; Honey, Treacle; Yeast, Baking Powder; Salt, Mustard; Vinegar, Sauces, (Condiments); Spices; Ice, Mayonnaise,
3647236  29/09/2017
NEELGIRI HOSPITALITY GROUP
SCO 177 SECTOR 5 PANCHKULA HARYANA 140604
PARTNERSHIP
Address for service in India/Attorney address:
CS TANYA GROVER
8, NALA MARKET, WEST PATEL NAGAR NEW DELHI-110008
Proposed to be Used
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLAT BREAD STICKS, CONFECTIONERY, ICES; HONEY; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES.
PARAMO
3654033  10/10/2017
SUKHWINDER SINGH
CHEEMA COLONY, BEAS, DISTRICT AMRITSAR PUNJAB, PIN 143201
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
TMGURU INTELLECTUAL PROPERTY SERVICES LLP
203, 2nd Floor, A-31, Kailash Colony, New Delhi-110048

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice.
RICKY MARTIN

3667665  01/11/2017

KAMCO CHEW FOODS PVT. LTD.
47, S.K. COMPOUND, LASUDIYA MORI, DEWAS NAKA, INDORE-[M.P.].

Body Incorporate

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050

Proposed to be Used

MUMBAI

CONFECTIONERY (NON-MEDICATED), CHOCOLATES, CANDY, LOLLY POPS, BISCUITS (NOT FOR ANIMAL), WAFERS BISCUITS, CHEESE BALLS, CHEESE BISCUITS AND BUBBLE GUM INCLUDED IN CLASS 30
3684690  22/11/2017
SHREE GANESH FOODS
Shop No. 25/A, New Grain Market, Khanna
PARTNERSHIP FIRM
Address for service in India/Agents address:
RAHUL RAJPUT,
B-336, Bhai Randhir Singh Nagar, Ludhiana - 141 004 Punjab.
Used Since : 17/12/2016
DELHI
Puffed corn snacks; Extruded wheat snacks; Rice-based snacks; Extruded corn snacks; Papad (Cereal based snacks); Bhujia (Cereal based fried snacks)
SEVEN FARMS

3688211  27/11/2017
SOHO HONEY
VILLAGE SAIT KHARI, RAJPUARA, PATIALA, PUNJAB-140401
PARTNERSHIP FIRM
Address for service in India/Attorney address:
SHIKHA GUPTA & ASSOCIATES
106, SHRIRAM COMPLEX, C-20, EAST KRISHNA NAGAR, DELHI-110051

Proposed to be Used
DELHI
HONEY & TEA
3692986  02/12/2017

MD. GIYAS AHMAD TRADING AS BROTHERS & COMPANY.
H-104, 4TH FLOOR, NEW SEELAMPUR, DELHI-110053, INDIA.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI
Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Flour, Maida(Wheat Flour), Suji, Sago, asafoetida, Besan(Gram Flour), Papad, Spices, Bread, Ketchup, Vermicelli, Biscuits, and Namkeen, Dalia, Salt, Cakes, chewing gum, Sounf, Pepper, Yeast, Snacks, Mustard, Chocolates, Pastry, Rusk, Confectionery, Ices, Sweets, Sauces, Honey, Noodles, Treacle, Jaggery, Custard powder, Corn flour powder, Curry powder, Tumeric powder, Chilli powder, Baking powder, Vinegar, Poha (Snack foods made of broken rice), Flour and preparations made from cereals and Sauces.
DEEPAK
3703190    15/12/2017
DAYA NAND TRADING AS DEEPAK CHAI BHANDAR.
RAILWAY ROAD, GANNAUR, DISTT-SONEPAT-131101, HARYANA, INDIA.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/1984
DELHI
TEA AND COFFEE.
3731390  19/01/2018
MR. GIAN CHAND TRADING AS GIAN CHAND VIPIN KUMAR.
OPP.-SABZI MANDI GATE, KHANDSA ROAD, GURGAON-122001, HARYANA, INDIA.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
To be associated with:
2750579
DELHI
Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Flour, Maida(Wheat Flour), Suji, Sago, asafoetida, Besan(Gram Flour), Papad, Spices, Bread, Ketchup, Vermicelli, Biscuits, and Namkeen, Bhujiya, Dalia, Salt, Cakes, chewing gum, Pepper, Pepper spice, Yeast, Snacks, Mustard, Chocolates, Pastry, Rusk, Confectionery, Ice Creams, Sweets, Sauces, Honey, Noodles, Treacle, Jaggery, Custard powder, Corn flour powder, Curry powder, Turmeric powder, Chilli powder, Baking powder, Vinegar, Poha (Snack foods made of broken rice), Flour and preparations made from cereals and Sauces.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
MARK SHOULD BE READ AND USE AS A WHOLE..
4037616  26/12/2018

SHAH FAHAD
62, BAZARIYA HIMMAT KHAN, RAMPUR, U.P.-244901
INDIVIDUAL

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092
Used Since :01/09/2016

DELHI
Rusks & Bakery goods
4053137    11/01/2019
DISHA FOODS PRIVATE LIMITED
Disha foods pvt ltd, Plot No. 82, IDA, kattedan Hyderabad- 500077, Telangana
PRIVATE LIMITED
Address for service in India/Attorney address:
SAI RANJANA DONGARKAR & M. JAYA PRASAD
3-3-796,797,798 & 799 to 805 F,No 302 Sai Nanditha Enclave, Qutbhiguda-500027,Hyderabad
Used Since :05/04/2009
CHENNAI
Biscuits, chocolates, wafers, rusks, Cookies, confectioneries.
4146787  13/04/2019
MR. AMAN GUPTA
M/s AMAN FOOD PRODUCTS, Opposite Kalash Tilli Factory, Gram Girwai, Gwalior - 474001 (M.P.)
Sole Proprietor
Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).
Proposed to be Used
MUMBAI
CANDY, CONFECTIONERY, SWEETS, CHOCOLATES & TOFFEES
MAS SUSTAINABLE COFFEE PRODUCER CO LTD
2nd floor, Chandana Nilaya, 3rd Cross, Vijayanagar, Chikmagalur - 577101
Coffee
Producer Company
Used Since: 01/01/2013
CHENNAI
Coffee and Coffee Powder.
4232552  11/07/2019
S.LAKSHMI, SOLE PROPRIETRIX, TRADING AS SAIRAAM FOOD CREATIONS
117C, MUTHUPET MAIN ROAD, ANNA NAGAR, THIRUTHURAPOONDI-614713, TAMIL NADU
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since: 03/04/2015

CHENNAI
RUSK; BREAD; BUN AND CAKES
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF TAMIL NADU STATE ONLY.
4255465  03/08/2019
SALEEM KHAN TRADING AS SANA BAKERS
BUDIYA KI DUKAN BAREILY GATE ROAD, RAMPUR- 244901
Sole Proprietorship
Address for service in India/Attorney address:
BIZBRINY
15E, POCKET 2, M.I.G. FLATS, MAYUR VIHAR, PHASE-3, NEW DELHI 110096
Proposed to be Used
DELHI
KHARI AND FANS; INCLUDED IN CLASS 30.
4283358 04/09/2019
AJEET BANSAL
trading as ;V. B. TRADERS
2644, 2ND FLOOR, NAYA BAZAR, DELHI - 110 006.

Address for service in India/Agents address:
MARS TRADE MARKS CO.
F -1, NEW QUTAB ROAD, (PUL MITHAI),TELEWARA, DELHI - 110 006.

Proposed to be Used
DELHI
RICE.
4283359 04/09/2019
AJEET BANSAL
trading as ;V. B. TRADERS
2644, 2ND FLOOR, NAYA BAZAR, DELHI - 110 006.

Address for service in India/Agents address:
MARS TRADE MARKS CO.
F -1, NEW QUTAB ROAD, (PUL MITHAI),TELEWARA, DELHI - 110 006.

Proposed to be Used
DELHI
RICE
JEEVANMOTI

4366243  04/12/2019
SUMAN MFG. WORKS LTD
trading as ;SUMAN MFG. WORKS LTD
3rd Floor, Orchid Square, S. F. Road, Siliguri - 734005, WEST BENGAL,INDIA
MANUFACTURER AND MERCHANT
Used Since :02/04/2012
KOLKATA
TEA & PACKED TEA, RICE, SPICES, ATTA, BESAN, MAIDA AND BISCUITS
PREETHAM G A TRADING AS VSN MARKETING
No 23,3rd Main, Adharsha Nagar, Nagarabhavi 1st Stage 2nd Block, Bangalore - 560072, Karnataka
Proprietorship firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

CHENNAI
Spices, Curry powder, Pepper, Papadums, Sugar, honey, treacle, Yeast, Baking powder, Vinegar, sauces [condiments], Food flavorings, other than essential oils, Rice, tea, Coffee, Sugar, Pulse flour, Cereal-based snacks, Ice cream, Confectionery.
DELMOS MYMYNT

4375548 12/12/2019
SOFEENE BRANDS & MARKETING PVT. LTD.
B-1008, Western Edge- II, Western Express Highway, Near Magathane Bus Depot, Borivali East Mumbai- 400066
Body Incorporate

Proposed to be Used
MUMBAI
biscuits / cookies, candy, candy decorations for cakes, caramels (candy), chewing gum, confectionery/sugar confectionery, food flavourings, other than essential oils/food flavorings, other than essential oils, natural sweeteners, sugar, sweetmeats (candy), wheat flour, lollipops, mint for confectionery, mint for breath freshening, natural sweetners.
MR. POP
4381633  18/12/2019
POPULAR BREAD AND FOOD FACTORY
33, Industrial Estate, Adhartal, Jabalpur, Madhya Pradesh- 482004
A Registered Partnership Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :26/08/2017
MUMBAI
Bread, pastry and confectionery, buns, cakes, cookies, pizzas, rusk (bakery products), flour and preparations made from cereals, namkeen, rice flakes, vinager, sauces, spices, tea, coffee
4385839  21/12/2019
BTW INDIA PVT. LTD.
A-14, FOOD ZONE, LAWRENCE ROAD, INDUSTRIAL AREA, DELHI – 110035.
BODY INCORPORATE
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKI WALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used
To be associated with:
4385838
DELHI
Coffee, Tea, Cocoa And Artificial Coffee; Rice, Pasta And Noodles; Tapioca And Sago; Flour And Preparations Made From Cereals; Bread, Pastries And Confectionery; Chocolate; Ice Cream, Sorbets And Other Edible Ices; Sugar, Honey, Treacle; Yeast, Baking-Powder; Salt, Seasonings, Spices, Garam Masala (Combination Of Spices For Adding Taste To Indian Curry), Curry Spices, Mixed Spices, Crackers Flavoured With Spices, Preserved Herbs; Vinegar, Sauces And Other Condiments; Ice [Frozen Water]Snack Food Products Made From Soya Flour, Cereals, Oat Flakes, Corn Flakes, Biscuits, Rusks, Noodles, Vermicelli, Soya Flour, Snack Food Products Made From Soya Flour, Papad, Rice, Pasta, Flour, Suji, Mayonnaise, Chilli Sauce.
4385842    21/12/2019

BTW INDIA PVT. LTD.
A-14, FOOD ZONE, LAWRENCE ROAD, INDUSTRIAL AREA, DELHI – 110035.
BODY INCORPORATE

Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used

To be associated with:
4385840, 4385841

DELHI
Coffee, Tea, Cocoa And Artificial Coffee; Rice, Pasta And Noodles; Tapioca And Sago; Flour And Preparations Made From Cereals; Bread, Pastries And Confectionery; Chocolate; Ice Cream, Sorbets And Other Edible Ices; Sugar, Honey, Treacle; Yeast, Baking-Powder; Salt, Seasonings, Spices, Garam Masala (Combination Of Spices For Adding Taste To Indian Curry), Curry Spices, Mixed Spices, Crackers Flavoured With Spices, Preserved Herbs; Vinegar, Sauces And Other Condiments; Ice [Frozen Water]Snack Food Products Made From Soya Flour, Cereals, Oat Flakes, Corn Flakes, Biscuits, Rusks, Noodles, Vermicelli, Soya Flour, Snack Food Products Made From Soya Flour, Papad, Rice, Pasta, Flour, Suji, Mayonnaise, Chilli Sauce.
4390051  26/12/2019
SARVESHWAR FOODS LIMITED
SARVESHWAR HOUSE, BELOW GUMAT, JAMMU (J&K)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2007
DELHI
Rice.

*THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.*
4390260    26/12/2019
BTW INDIA PVT. LTD.
A-14, FOOD ZONE, LAWRENCE ROAD, INDUSTRIAL AREA, DELHI – 110035.
BODY INCORPORATE

Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used
To be associated with:
1168554

DELHI
Coffee, Tea, Cocoa And Artificial Coffee; Rice, Pasta And Noodles; Tapioca And Sago; Flour And Preparations Made From Cereals; Bread, Pastries And Confectionery; Chocolate; Ice Cream, Sorbets And Other Edible Ices; Sugar, Honey, Treacle; Yeast, Baking-Powder; Salt, Seasonings, Spices, Garam Masala (Combination Of Spices For Adding Taste To Indian Curry), Curry Spices, Mixed Spices, Crackers flavoured With Spices, Preserved Herbs; Vinegar, Sauces And Other Condiments; Ice [Frozen Water]Snack Food Products Made From Soya Flour, Cereals, Oat Flakes, Corn Flakes, Biscuits, Rusks, Noodles, Vermicelli, Soya Flour, Snack Food Products Made From Soya Flour, Papad, Rice, Pasta, Flour, Suji, Mayonnaise, Chilli Sauce.
4390263  26/12/2019
BTW INDIA PVT. LTD.
A-14, FOOD ZONE, LAWRENCE ROAD, INDUSTRIAL AREA, DELHI – 110035.
BODY INCORPORATE
Address for service in India/Agents address:
PURVI & PURTI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used
To be associated with:
1168554

DELHI
Coffee, Tea, Cocoa And Artificial Coffee; Rice, Pasta And Noodles; Tapioca And Sago; Flour And Preparations Made From Cereals; Bread, Pastries And Confectionery; Chocolate; Ice Cream, Sorbets And Other Edible Ices; Sugar, Honey, Treacle; Yeast, Baking-Powder; Salt, Seasonings, Spices, Garam Masala (Combination Of Spices For Adding Taste To Indian Curry), Curry Spices, Mixed Spices, Crackers Flavoured With Spices, Preserved Herbs; Vinegar, Sauces And Other Condiments; Ice [Frozen Water]Snack Food Products Made From Soya Flour, Cereals, Oat Flakes, Corn Flakes, Biscuits, Rusks, Noodles, Vermicelli, Soya Flour, Snack Food Products Made From Soya Flour, Papad, Rice, Pasta, Flour, Suji, Mayonnaise, Chilli Sauce
UKGREEN FOOD AND BEVERAGE LLP
A/520, Niwarmandi, Near Shahkari Khad, Jaspur, Udham Singh Nagar - 244712, Uttarakhand
Limited Liability Partnership (LLP)

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments.
4395050  01/01/2020
SURI TEA PRODUCTS.
27, KESHAV VIHAR, LANE NO.-2, GMS ROAD, DEHRADUN, UTARAKHAND-248171
PARTNERSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/1998
DELHI
Tea, Tea substitutes, Artificial tea, Green tea, Black tea [English tea], Tea beverages, Lime tea, Ginger tea, Citron tea, Tea-based milk tea, Fruit teas, Tea-based drinks, Lime blossom tea, Tea-based iced beverages, Tea-based beverages with fruit flavoring, Coffee-, cocoa-, chocolate- or tea-based beverages, Herbal teas, other than for medicinal use and Beverages with coffee, cocoa, chocolate or tea base included in Class 30.
4395231 01/01/2020
PRIYADARSHANI MAHILA MANDAL
103/1A, BHAWANI PETH, PUNE - 411042. MAHARASHTRA. INDIA.
REGISTERED SOCIETY

Address for service in India/Attorney address:
VIVEK LODHA
"WHITE HOUSE", STATION ROAD, GANDHI WARD, HINGANGHAT - 442301. DISTT:- WARDHA. MAHARASHTRA. INDIA.

Proposed to be Used
MUMBAI
FLOUR AND PREPARATION MADE FROM CEREALS BREAD, BISCUITS, PASTRY AND CONFECTIONERY.
BRITANNIA INDUSTRIES LIMITED
BRITANNIA INDUSTRIES LIMITED, NO.33, LAWRENCE ROAD, NEW DELHI- 110 035
Body Incorporate
Used Since :30/08/2018

DELHI
BISCUITS, BREAD, BUNS, ROLLS, BAKERY PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, SAVOURIES, SNACKS, COOKIES, PASTRY AND CONFECTIONERY, CAKES, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES; SPICES.CROISSANTS.
ZARKAN

4403922    09/01/2020
CHANDER BHAN KANSAL, PROPRIETOR M/S KANSAL TRADERS
SHOP NO. 13, JANTA MARKET, KAITHAL-136027, HARYANA
PROPRIETOR

Address for service in India/Agents address:
K.G. MAHESHWARI AND ASSOCIATES
7-A, TRIBUNE COLONY, AMBALA CANTT-133 001 (HARYANA)

Proposed to be Used
DELHI
TEA, COFFEE, COCOA; RICE, PASTA; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, CONFECTIONERY; CHOCOLATE; SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR AND SAUCES
4405069   10/01/2020
MR. R. BALAJI TRADING AS M/S. APARAJITH AGRO FOOD PRODUCTS
NO.05, SIDCO INDUSTRIAL ESTATE, KAPPALUR, MADURAI - 625 008
PROPRIETOR
Address for service in India/Agents address:
NIRMALA MARY T
LA-77, FIRST BLOCK, GANAPATHY MAANAGAR, COIMBATORE-641006, TAMIL NADU
Proposed to be Used
CHENNAI
ICE CREAM, ICE CREAM CONFECTIONS, MIXTURES FOR MAKING ICE CREAM, WATER ICES, FROZEN CONFECTIONS
4405391   11/01/2020
A.SIVAKUMAR
SSS JAGGERY, SF NO 23, CHETTY THOTTAM, S.K.METTUR POST, PARAMATHY VELUR TALUK, NAMAKKAL TAMIL NADU INDIA, PIN - 637 203

proprietorship

Address for service in India/Attorney address:
U.KASIPANDIAN
B1, SIRNIVASA APARTMETNS, 24D,GREENWAYS ROAD, RAJA ANNAMALAI PURAM, CHENNAI-600 028.

Used Since :15/06/1992

CHENNAI

JAGGERY AND ALL VARIETIES OF JAGGERY
4408936 15/01/2020
MS. ZERNAS SAHEER KUREE CHANKANDY
M/s KWALITY CAKES & BUNS, S-3, C.S.No.8439/B, Swapnapurti Apartment, Vishrambag, Miraj, Dist. Sangli 416416, (Maharashtra)
Sole Proprietor

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Proposed to be Used
MUMBAI
BAKERY PRODUCTS
4426126  31/01/2020
SAMEER VIDYADHAR KALE
Flat No.9, Mrunmayee Soc., S. No. 18/A1, Erandawane, Pune-411038
Individual
Address for service in India/Attorney address:
FCS. NEHA APTE
#30, Kumar Prestige Point, 283 Shukrawar Peth, Pune - 411002

Proposed to be Used
To be associated with:
3626036
MUMBAI
Chakli, Kadboli, Chakli Bhajani, Kadboli Bhajani, Thalipeeth Bhajani, Flour, Atta chips, namkeens, snacks, savory snacks, bars, nuts, rice snacks, products of rice, wheat and cereals, rice and wheat powder, frozen food, wafers, noodles, health and instant foods of all kinds, all being goods included in class 30
Trade Marks Journal No: 1953 , 22/06/2020 Class 30

WELL O SIP
4441277  14/02/2020

SIVAKUMAR VP
WELL O SIP, No.6, 3rd Cross, 16th Main West, Hongasandra, Bangalore – 560068.

SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
INTEPAT IP SERVICES PVT LTD
NO.8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.

Proposed to be Used

CHENNAI

Snacks; herbal infusions; herbal honey; capsules containing herbal infusions; herbal honey lozenges (confectionery); granola snacks; muesli snacks; wheat based snacks; tapioca based snacks; maize based snacks; cereal based snacks; rice based snacks; extruded corn snacks; puffed corn snacks; extruded wheat snacks; papad (cereal based snacks); farsan (cereal based snacks); cheese flavoured corn snacks; bhujia (cereal based fried snacks); gathiya (gram flour based snacks); fafda (gram flour based snacks); coffee beverages; tea beverages; coffee bean beverages; dessert souffles; dessert puddings; muesli desserts; chocolate desserts; dessert mousses (confectionety); custard based desserts; ice cream desserts; custards (baked desserts); instant dessert pudding mixes; rice based pudding dessert; firnee (wheat flour based dessert); ice milk; barley flour; crushed barley; barley tea; barley meal; pearled barley; pearl barley; husked barley; roasted barley tea; millet cakes; jhunka bhakhar (gram flour and millet flour based traditional food preparation); tapioca pearls; sorghum processed; coffee; brewed coffee; coffee extracts; ground coffee; instant coffee; coffee essences; iced coffee; coffee flavourings; ginger biscuits; ginger cookies; ginger tea; ginger (spice); ground ginger; ginger juice beverages; ginger paste (condiment); preserved ginger (condiment); pickled ginger (condiment); powdered ginger for use as a spice; ginger paste for use as a seasoning; sweetmeats made of sesame oil; food flavourings other than essential oils; flavourings other than essential oils for soups; flavourings other than essential oils for cheese; flavourings for cakes other than essential oils; flavourings for beverages other than essential oils; flavouring other than essential oil for butter; extracts for use as food flavourings other than essential oils; chilli oil for use as a seasoning or condiment; essences for foodstuffs except ethereic essences and essential oils; lemon flavourings, other than essential oils, for food or beverages; lemon flavourings other than essential oils for food or beverages; fruit flavourings other than essential oils for foodstuffs; lemon flavourings other than essential oils for foodstuffs; extracts other than essential oils for flavouring foodstuffs; lemon flavourings other than essential oils for foodstuffs; extracts other than essential oil for flavouring beverages; herbal flavourings other than essential oils for beverages; spices; acanthopanax tea; affogato (coffee based beverages containing ice cream); agave nectar [natural sweetener]; agave syrup [natural sweetener]; all purpose flour; almond biscuits; almond confectionery; almond cookies; almond paste; aniseed; apple Betty; balsamic glaze [natural sweetener]; baked goods; aromatic preparations for food; apricot tarts; basil dried; beverages with coffee, cocoa, chocolate or tea base; biscuits; boiled sweets; boiled sugar candies; breakfast cereals; brown rice syrup (natural sweetener); brown sugar; canned sauces; candy mints; capsules containing herbal infusions; cereal based energy bars; cereal based snack food; chikki (confectionery); chocolate bars; chocolate based beverages; chocolate based beverages with milk; chocolate based drinks; chutney; citron tea; coconut sugar; coffee based drinks; cookies; confectionery bars; confectionery; condiments; cornflakes; commeal; coriander seeds dried; curry spice mixes; curry spices; custard; dates sugar; dried dates powder (natural sweetener); earl grey tea; energy bars other than for dietary or medical purposes; flaxseed for culinary purposes (seasoning); fruit confectionery; fruit coulis; fruit teas; ginseng candy; grain based chips; goji berry juice; gummy candies; herbal teas other than medicinal use; idli (foodstuff made of rice powder); iced tea; iced coffee; japanese green tea; jasmine tea; kanzhuan tea (fermented chinese tea); kombucha tea; koji (fermented malted rice); kelp tea; licorice (confectionery); lime blossom tea; lime tea; linden flower tea; linden tea; lozenges (confectionery); malt extracts used for flavourings for food and beverages; mango chutney; mixes for making tea; natural sweeteners; palm sugar; papadums; peanut confectionery; perilla seed powder for culinary purposes; poha (snack foods made of broken rice); preserved garden herbs for use as seasoning; processed herbs; processed ginseng used as an herb, spice or flavoring for food or beverages; probiotic granola based snack bars; probiotic grain based snack bars; probiotic cereal based snack bars; propolis; red ginseng tea; raw honey (natural sweetener); rooibos tea; rosemary dried; rosemary tea; royal jelly; sage tea; saffron (seasoning); starch for food; stevia (natural sweetener); sweets; tea; tea based beverage with fruit flavouring; tea based drinks; toffee; turmeric.
4441585  14/02/2020
Noble Agro Food Products Pvt. Ltd.,
Plot No. 19, Opp. Gokuldham, Mercedez Benz Street, Sarkhej - Sanand Highway, Ullaria, Ahmedabad - 382210, Gujarat, India.
Private Limited Company, (A company incorporate under the company Act)

Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT

Proposed to be Used
To be associated with:
1915650, 3512711

AHMEDABAD
Papad (Cereal Based Snacks)
4441586  14/02/2020

NOBLE AGRO FOOD PRODUCTS PVT. LTD.,
Plot No. 19, Opp. Gokuldham, Mercedez Benz Street, Sarkhej - Sanand Highway, Ullaria, Ahmedabad - 382210, Gujarat, India.
Private Limited Company, (A company incorporate under the company Act)

Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT

Proposed to be Used
To be associated with:
1915650, 3512711

AHMEDABAD
Papad (Cereal Based Snacks)
4442556   15/02/2020
NOMULA SUMALATHA
HOUSE NO. 1-100, VENUGOPALPUR, KATHUR, KARIM NAGAR, ANDHRA PRADESH - 505301.
Sole Proprietress

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, bakingpowder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice included in class 30.
4442730  15/02/2020
SHABLA SEVA SANSTHAN
76-A, SANGHARSH KUTIR, JUNGLE SALIKRAM, PADRI BAZAR, GORAKHPUR-273014, UTTAR-PrADESH, INDIA
SOCIETY
Address for service in India/Attorney address:
NOOR FATMA
146-I, JAFRA BAZAR, NEW COLONY, GORAKHPUR
Proposed to be Used
DELHI
CEREALS, PREPARATIONS, TEA, COFFEE AND OTHER FOOD SUPPLEMENTS, COFFEE, TEA, COCOA, SUGAR, RICE,
TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE,
YEAST BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, SPICES, ICE.
4444479 17/02/2020
MR. GANPATLAL TRADING AS: SAKSHAM TRADING COMPANY
House No.-158, Vardhaman Nagar, Khema ka Kua, Jodhpur.
Sole Proprietor
Address for service in India/Attorney address:
THE KESAVI
S-14, Heta Complex, Nr. L. P. Savani School, Honey Park road, Adajan, Surat-395009, Gujarat(India)
Used Since :01/04/2019
AHMEDABAD
Tea
AMAYDEEP

4444617  17/02/2020

BIKAJI FOODS INTERNATIONAL LIMITED
F/196 - 197, Bichhwal Industrial Area, Bikaner - 334 006, Rajasthan

A COMPANY INCORPORATED UNDER THE PROVISIONS OF COMPANIES ACT, 1956

Address for service in India/Attorney address:
GURVINDER SINGH & ASSOCIATES
1/7187 STREET NO 2, SHIVAJI PARK, SHAHDARA DELHI 110032

Proposed to be Used

AHMEDABAD

Bhujia, namkeen, papad, sweets, rasgulla, soan papdi, gulab jamun, kesar bati, kaju katli, cookies, biscuits, bread, pastry, rusk, confectionery, bakery items, snacks, fried food, snacks food including gram flour based snack foods; food and salty snacks consisting of primarily namkeens which consists of flour and cereals, crushed or ground materials, fried snacks, rice products, wheat & maida products, popcorn, all kinds of diet namkeen food preparations, ready to eat packaged food, roasted chana, roasted groundnut, malted milk for food, wafer food, multigrain-based snack foods, rice, flour and food stuffs made from cereals.
SHRI BIKAJI AMAYDEEP

4444624  17/02/2020

BIKAJI FOODS INTERNATIONAL LIMITED
F/196 - 197, Bichhwal Industrial Area, Bikaner - 334 006, Rajasthan
A COMPANY INCORPORATED UNDER THE PROVISIONS OF COMPANIES ACT,1956

Address for service in India/Attorney address:
GURVINDER SINGH & ASSOCIATES
1/7187 STREET NO 2, SHIVAJI PARK, SHAHDARA DELHI 110032

Proposed to be Used
To be associated with:
592352, 1258068, 1792610, 1807617

AHMEDABAD
Bhujia, namkeen, papad, sweets, rasgulla, soan papdi, gulab jamun, kesar bati, kaju katli, cookies, biscuits, bread, pastry, rusk, confectionery, bakery items, snacks, fried food, snacks food including gram flour based snack foods; food and salty snacks consisting of primarily namkeens which consists of flour and cereals, crushed or ground materials, fried snacks, rice products, wheat & maida products, popcorn, all kinds of diet namkeen food preparations, ready to eat packaged food, roasted chana, roasted groundnut, malted milk for food, wafer food, multigrain-based snack foods, rice, flour and food stuffs made from cereals.
Proprietor: KANISH KUMAR M
Address for service in India/Attorney address: POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used: CHENNAI
To be associated with: 4151941

COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
Trade Marks Journal No: 1953 , 22/06/2020 Class 30

4445957   18/02/2020
M/s. OMRIM EXIM PRIVATE LIMITED.
SHREE SIDDHIVINAYAK INDL CO-OP SOCIETY LTD, BUILDING No:-2 , UNIT No:-10/11/12, HISSA No:-4 , SURVEY No:-37 , DHUMAAL NAGAR , WALIV, VASAI-EAST, THANE-401 208.MAHARASHTRA-INDIA.
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
RAJESH SANAT UPADHYAYA
M/s RSU LEGAL, D/003, VISHAL APPARTMENTS, OPP. ANDHERI GYMKHANA, SIR M. V. ROAD, ANDHERI (EAST), MUMBAI-400 069.

Used Since :01/10/2017

To be associated with:
2166665

MUMBAI
Coffee, tea, cocoa, tapioca, sago, artificial coffee, flour & preparations made from cereals, bread, pastry & confectionery, honey, treacle, yeast, baking powder, mustard, ketchup & sauces, (condiments), all spices, almond confectionery, biscuits, crackers, Cakes, candies, cookies, cereal & rice base snack food, chips, chocolate & cocoa base beverages with milk, chutneys (condiments), cooking salt, jelly, noodles, pastas, pizzas, popcorn, rusk, sugar confectionery, tacos, sweets & sweetmeats, mouth fresheners, wheat flour, peanut confectionery, flour milling products, cornflakes, waffles & yogurt confectionery, ANISEED; AROMATIC PREPARATION FOR FOOD; BAKING SODA [BICARBONATE OF SODA FOR COOKING PURPOSE]; BARLEY (CRUSHED); BARLEY (HUSKED); BEVERAGES (COFFEE BASED ); BEVERAGES (FLAVORINGS [FLAVOURINGS], OTHER THAN ESSENTIAL OILS, FOR); BICARBONATE OF SODA FOR COOKING PURPOSES [BAKING SODA]; BINDING AGENTS FOR ICE CREAM [EDIBLE ICES]; BREADCRUMBS; CAKE POWDER; CAKES (FLAVOURINGS [FLAVOURINGS], OTHER THAN ESSENTIAL OILS, FOR); BEVERAGES FLAVOURINGS [FLAVOURINGS]; COFFEE (UNROASTED); P COFFEE-BASED BEVERAGES; CONDIMENTS; CONFECTIONERY; CORN FLOUR; CORN MEAL; CORN, MILLED; CORN, ROASTED; CURRY (SPICE); DRESSINGS FOR SALADS; ESSENCES FOR FOODSTUFFS, EXCEPT ETHERIC ESSENTIAL ESSENCES AND ESSENTIAL OILS; FLAVOURINGS, OTHER THAN ESSENTIAL OILS; FLAXSEED FOR HUMAN CONSUMPTION; FLOUR*; FRUIT JELLIES [CONFECTIONERY]; GINGER (SPICE); GINGERBREAD; GLUTEN PREPARED AS FOODSTUFF; GRAVIES (MEAT); HUSKED BARLEY; HUSKED OATS; ICE CREAM; ICE CREAM (BINDING AGENTS FOR); ICES (EDIBLE); MACARONI; MACAROONS [PASTRY]; MAIZE FLAKES; MAIZE FLOUR; MAIZE MEAL; MAIZE, MILLED; MAIZE, ROASTED; MALT BISCUITS; MAYONNAIZE; MEAL*; MEAT GRAVIES; MINT FOR CONFECTIONERY; MUESLI; NOODLE-BASED PREPARED MEALS; OAT FLAKES; OAT-BASED FOOD; OATMEAL; OATS (CRUSHED); OATS (HUSKED); PANCAKES; PASTRIES; PEPPER; POTATO FLOUR FOR FOOD; POWDERS FOR ICE CREAM; RIBBON VERMICELLI; RICE; RICE CAKES; RICE-BASED SNACK FOOD; ROLLS (BREAD); ROYAL JELLY*; SAFFNORN [SEASONINGS]; SALAD (DRESSINGS FOR); SALT FOR PRESERVING FOODSTUF; SEASONINGS; SEMOLIA; SOYA FLOUR; SOYA SAUCE; SPAGHETTI; SPRING ROLLS; STAR ANISSED; STARCH FOR FOOD; SUGAR*; SWEETENERS (NATURAL); SWEETMEATS [CANDY]; SWEETS (PEPPERMINT); TAPICOA , FLOUR FOR COOKING; ICED TEA; TEA-BASED BEVERAGES; THICKENING AGENTS FOR COOKING FOODSTUFF; TOMATO SAUCES; TORTILLAS; TURMERIC FOR FOOD; VANILLA [FLAVORING] [FLAVOURING]; VEGETAL PREPARATION FOR USE AS COFFEE SUBSTITUTE; VERMICICELLI (NOODLES ); VERMICELLI (RIBBON); VINEGAR;

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
CITI COOK

4448478  20/02/2020
MS MANMALKA SALT PVT LTD
KAMALALAYA CENTER, 5TH FLOOR, ROOM NO-514, 156A, LENIN SARANI, KOLKATA-700013, WEST BENGAL, INDIA
BODY INCORPORATED UNDER INDIAN COMPANY ACT

Address for service in India/Attorney address:
DELKASH ASSOCIATES
Rahimullah Ansari Advocate F-12/9, G.F, Sir Syed Road, Joga Bai Jamia Nagar, New Delhi 110025 India.

Proposed to be Used
KOLKATA
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
ANKITKUMAR BALDEVBHAI PATEL AN INDIAN NATIONAL SOLE PROPRIETOR OF RUTVA MASALA
SHOP NO.34, SAKUNTAL COMPLEX, BELOW KHUSHI HOSPITAL, T.B.ROAD, VIJAPUR (N.G), TAL: VIJAPUR, DIST: MEHSANA, GUJARAT - INDIA.

NEW

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used

AHMEDABAD

IN RESPECT OF SPICES, PAPAD, FARALI PRODUCTS, KHAKHARA, JAGGERY, BAKERY PRODUCTS, CHUTNEY, BREAD, PROCESSED GRAINS, STARCHES, BAKING PREPARATIONS, SAVORY, SAUCES, PASTES, BAKED GOODS, SALTS, SEASONINGS, FLAVOURINGS AND CONDIMENTS AND CHOCOLATES, COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE [FROZEN WATER] INCLUDED IN CLASS-30.
4449459   21/02/2020
MARATHWADA DAIRY PRIVATE LIMITED
5 & 6, NB ARCADE, AKURDI, PUNE-411035, MAHARASHTRA, INDIA
REGISTERED COMPANY
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD,SIDDHARTH NAGAR,THANE (E)-400603
Proposed to be Used
MUMBAI
ICE CREAM.
Maa Sarada Rice Mills

4449625   21/02/2020
MAA SARADA RICE MILLS AND INDUSTRIES PRIVATE LIMITED
C/o NAVIN KUMAR SHROFF LAXMI BAZAR, DEOGHAR, JHARKHAND 814112
PRIVATE LIMITED COMPANY INCORPORATED UNDER COMPANIES ACT, 2013

Address for service in India/Attorney address:
KIRTEE
KIRTEE VERMA & ASSOCIATES, HOUSE NO. 2572, JAWAHAR COLONY, FARIDABAD- 121001

Proposed to be Used
KOLKATA
Natural sweeteners, Processed herbs, Spices, Powdered spices, Chili powder, Turmeric, Dhania powder (coriander), Cinnamon, Cinnamon powder, Curry, Curry powder, Pepper, Mustard, Mustard powder, Clove powder, Paprika, Sambhar Powder (spice for making curry), Garam masala, Garlic powder, Gravy mixes, Nutmeks, Seasonings, Sesame seeds, Star aniseed, Coriander, dried, Cilantro, dried, Chili sauce, All-purpose flour, Flour, Rice flour, Besan (Gram flour), Soya flour, Wheat flour, Maida (wheat flour), Pulse flour, Rice, Vermicelli, Noodles, Chikki (confectionery), Chips, Sago, Savoury pastries, Sweet pickle, Coffee, Tea, Cocoa, Sugar, Tapioca, Honey, Salt, Vinegar, Ice cream, Ready-to-eat cereals, Wafers, Baking spices, Basil, dried, Bhujia (cereal based fried snacks), Biscuits, Bread, Cakes, Candy, Cereal-based snacks, Processed oats, Aniseed and Chocolate
Suncons Golden Grand

4452549  25/02/2020
MR. PRAVEEN KUMAR BUYYANI
SAI SAKTHI TOWERS, NEW NGOS COLONY, JANMA BHoomI ROAD, NIZAMABAD, SUBHASH NAGAR, TELANGANA –
503002 – INDIA
An individual
Address for service in India/Attorney address:
BRANDS & BONDS
B3, 4TH FLOOR, KOPARAMBIL HEIGHTS, MANAKAPADI, SEA-PORT AIRPORT ROAD, IRUMPANAM, ERNAKULAM,
INDIA.

Proposed to be Used
To be associated with:
4392514, 4415762

CHENNAI
RICE, COFFEE, TEA, COCOA, SUGAR, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM
CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT,
MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.
4452825  25/02/2020
RAD BLAZE AGRO LLP
#23, 2ND FLOOR, 1ST CROSS L N REDDY GARDEN, KARIYANAPALYA, BANGALORE, KARNATAKA - 560084
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Processed grains; Processed whole grains; Cereals, processed; Cookies; Cereal cookies; Oatmeal cookies; Biscuits; Spices; Powdered spices; Curry spices; Wheat flour; Sugar; Honey; Rice; Salt; Muesli snacks; Cereal-based snacks; Maize-based snacks; Wheat-based snacks; Rice-based snacks
Transliteration : THIVIYAM
4452917  25/02/2020
CRUX NUTRITION PRIVATE LIMITED
9 - Utkarsh, Mahanagar - II, BAREILLY Bareilly UP 243006
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
DELHI
Chocolates, Muesli snacks,Chocolate toppings, Chocolate products, Cereal preparations, Cereals, processed, Cereal-based snacks.
LEAMAK

4453024  25/02/2020
LEAMAK HEALTHCARE PVT LTD
SARKHEJ-BAVLA HIGHWAY , MATODA
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
K. I. RAVAL & CO.
D-322, B.G. TOWER BUILDING, 3RD FLOOR, O/S.DELHI GATE,AHEMADABAD -380 004.

Used Since :09/05/2001

AHMEDABAD
CONFECTIONERY , CANDY , CHOCOLATES, COCOA AND FOOD SUPPLEMENTS
4453074  25/02/2020
MRS. RANJAN ASHISH METALIYA PROPRIETOR OF NIMORA FOOD
37,SHRI VALLABH COMPLEX, NEAR KALADARSHAN CROSS ROAD, WAGHODIA ROAD, VADODARA-390025
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
AP ASSOCIATES
AP ASSOCIATES 105 Anmol Tower, Old Palasia, Indore, Madhya Pradesh - 452018
Proposed to be Used
AHMEDABAD
SWEETS, FARSAN(CEREAL BASED SNACKS) WAFERS, FLOUR BASED SAVORY SNACKS, SNACKS MANUFACTURED
FROM CEREALS, BHUJIA(CEREAL BASED FRIED SANACKS) GATHIYA (GRAM FLOUR BASED SNACKS), FAFDA(GRAM
FLOUR BASED SNACKS), RICE SNACKS, WHEAT BASED SNACKS, MAIZE NASED SNACKS, PUFFED CORN SNACKES,
PAPAD(CEREAL BASED SNACKS)
4454785  26/02/2020
SUPERMARKET GROCERY SUPPLIES PVT. LTD.
7/1, 2nd Floor, 1st Main, Domlur 2nd stage Off. 100 feet road Indiranagar, Bangalore – 560071
Private Limited Company

Address for service in India/Attorney address:
INDUSLAW
#101, 1st Floor, "Embassy Classic", #11 Vittal Mallya Road, Bangalore - 560 001

Used Since :27/12/2019

CHENNAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice.
4455402  27/02/2020

ABDUL GHADAR P
PADINHATTATHU VALAPPIL (H), KAKKIDIPPURAM, ALAMCODE, PONNANI, MALAPPURAM DISTRICT, KERALA-679585
Proprietor

Address for service in India/Attorney address:
SHIBU SYED MUHAMMED
KOODATHAI PARAMBIL HOUSE, KOODTHAI BAZAR POST, THAMARASSERY, CALICUT, PIN - 673 573, KERALA

Proposed to be Used

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4455799  27/02/2020
SIBLINGS EXIM PVT. LTD.
BLOCK - C/1F, SKYLINE HARMONY COMPLEX, 830, UTTARPURBA FARTABAD, KOLKATA - 700084
PRIVATE LIMITED
Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3,INDIRA GANDHI ROAD, KONNAGAR, HOOGHLY, PIN 712 235, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
HONEY FOR FOOD
INOX LA RESERVE

4456224  27/02/2020
INOX LEISURE LIMITED
5th Floor, Viraj Towers, next to Andheri flyover, Western Express Highway, Andheri (East), Mumbai - 400 093
A company existing under the Companies Act, 2013

Address for service in India/Attorney address:
KHAITAN & CO
Khaitan & Co, One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013

Proposed to be Used
To be associated with:
3881085

MUMBAI
Coffee, tea, cocoa and artificial coffee; rice; pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt; seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice [frozen water]; popcorn; pizza, sandwich
DHARAMPAL SATYAPAL LIMITED
98, OKHLA INDUSTRIAL ESTATE PHASE-III, NEW DELHI - 110 020
A company incorporated under the Indian Companies Act
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Used Since :05/04/2018
To be associated with:
3929789
DELHI
coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee, flour and preparations made from cereals, bread, pastry and confectionery, ices, honey, treacles, yeast, baking powder, salt, mustard, vinegar, sauces (condiments), spices, ice, candy, chewing gum, chewing gum for mouth freshening
IKSEER SUPER FOODS
OFFICE NO.553, 1ST FLOOR, PLOT NO.11, OLD COLLECTOR COMPOUND, GATE NO.5, MALWANI, MALAD WEST, MUMBAI-400095
Partnership Firm

Address for service in India/Agents address:
ANKIT SETHI
104, Monalisa Apartment, Kasturba Road, Near Bharat Bank, New Era Malad Station Road, Malad West, Mumbai-400064.

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water) as covered under class 30.
4457231  28/02/2020
SHILPABEN M. KALKANI (PROPRIETOR) TRADING AS RAM RAS
380, SUKH SHANTI ROW HOUSE, VELENJA, SURAT - 394150, GUJARAT
PROPRIETOR

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
COPYHART, 11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
To be associated with:
3237786

AHMEDABAD
SPICES, CURRY SAUCE, CHILLI SAUCE, KETCHUP [SAUCE], TOMATO SAUCE, PASTA SAUCE, SAUCES [CONDIMENTS], VINEGAR, SAUCES [CONDIMENTS], CHUTNEY, ONION CHUTNEY, TOMATO CHUTNEY, CHUTNEYS [CONDIMENTS], GARAM MASALA, BISCUITS, ICE CREAM, CHOCOLATE, FARSAN (CEREAL BASED SNACKS), BHUJIA (CEREAL BASED FRIED SNACKS), WAFERS, WHEAT-BASED SNACKS, PAPAD (CEREAL BASED SNACKS), SWEETS, RASAGULLA (SWEETMEAT), PETHA (SWEETMEAT)
GIRIVIHAR

4457393  28/02/2020

DEVANG SHAH
170/504, Sai Darshan, Jawahar Nagar Road No. 2, Above NKGSB Bank, Goregaon (West), Mumbai - 400 104, Maharashtra, India
An Individual

Address for service in India/Agents address:
CHETAN SHANTILAL PARMAR
3/22, MAYOR BLDG., PARMAR SADAN 210, SENAPATI BAPAT MARG DADAR, MUMBAI - 400 028.

Proposed to be Used

MUMBAI

Coffee, tea, cocoa and artificial coffee; Beverages with coffee, cocoa, chocolate or tea base; rice; tapioca and sago; flour and preparations made from cereals; bread, cakes, pastry and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice; Namkeen, mayonnaise; pasta, popcorn, pizza, sandwiches included in class 30
4457669   28/02/2020
NIRAJ SINGH MODANWAL
Brahman tola (dakshin) Mau, Uttar Pradesh
An Individual
Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300 , Saraswati Vihar , Pitampura , Delhi - 110034
Proposed to be Used
DELHI
Teas, Tea mixtures, Tea extracts, Tea leaves
4459279  02/03/2020
OM PRAKASH TANWANI
1196, RATAN LAL NAGAR, KANPUR-208022, U.P.
INDIVIDUAL
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
To be associated with:
4282388, 4290902
DELHI
Namkeen, puff, dal moth and confectionery products
VYAVAHARE MASALE
4459330 02/03/2020
AMOL MOTIRAM VYAVAHARE
UKALI BK, UKALI BAZAR, SANGRAMPUR, BULDHANA
PROPRIETOR
Address for service in India/Attorney address:
SHAikh MOHAMMED AMIR ABDUL QADIR
4th Floor, Kandi Towers, Mondha Naka, Above Kotak Mahindra Bank, Aurangabad, 431001
Proposed to be Used
MUMBAI
Spices, Edible spices, Baking spices, Spices in the form of powder, Vinegar, Cake powder, Ground ginger, Honey, Turmeric.
4459596 02/03/2020

DEVANG TARUN KADIWALA SOLE PROPRIETOR OF SUHAVYA
20, Aachman Society, Near Ramchowk, Opposite Tuli Hospital, Ghod Dod Road, Surat-395001 (Gujarat)

Single Firm

Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2

Proposed to be Used
AHMEDABAD

Tea, Coffee, Snack, Bakery Products, Confectionery items, Cake, Pastry, Bread, Farsan, Papad, Poha, Flour and preparation made from Cereals, Atta, Dalia, Maida, Rawa, Soojee, Besan, Pulses, Hing, Namkeen, Vermicelli, Wafers, Ketchup, Noodles Sonff, being Human Consumption included in class 30
ANSHUL NAGORI
Village Alamgarh, Shri Ganganagar Road, Abohar-152116
An Individual

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300 , Saraswati Vihar , Pitampura , Delhi - 110034

Proposed to be Used
DELHI
Rice, Rice pudding, Steamed rice, Rice noodles, Rice tapioca, Rice sticks, Prepared rice
4459843  02/03/2020

MAHENDRA JANGID
90, KHATIYON KA BAS KAPOORAWALA, SANGANER, JAIPUR RAJ 302029
INDIVIDUAL

Address for service in India/Attorney address:
GARIMA GOYAL
49 A, SULTAN NAGAR, GUJAR KI THADI, GOPALPURA BY PASS JAIPUR 302019

Proposed to be Used
AHMEDABAD

sugar, rice, flour and preparations made from cereals, bread, pastry and confectionery, honey, salt, vinegar, sauces (condiments); spices
BABARATAN
4459957    02/03/2020
DHARAMPAL PREMCHAND LIMITED
A 34 / 35, sector 60 noida
Limited Company
Address for service in India/Attorney address:
PIYUSH JOSHI
467 second floor niti khand 1 indirapuram
Proposed to be Used
DELHI
seasonings, spices, preserved herbs, and other condiments
Proprietorship firm

Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN

Proposed to be Used

AHMEDABAD

TEA IN CLASS 30.
4460464    02/03/2020
BUZZ MAX PRODUCTS PRIVATE LTD
308, Plot No. 2, Sector 5, Aggarwal Tower Mlu Plaza, Dwarka New Delhi 110075
pvt ltd company

Address for service in India/Attorney address:
RAJIV RANJAN PRASAD
CHAMBER NO 475, PATIALA HOUSE COURTS NEW DELHI, INDIA

Proposed to be Used
DELHI
CHOCOLATE, CHOCOLATES NON-MEDICATED CONFECTIONERY, BISCUITS, CAKES, PASTRY, WAFERS, SNACK FOODS, ICE CREAM AND ICE CONFECTIONS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ALMOND FLAVOURINGS, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES AND ICE. ALL BEING GOODS INCLUDED IN CLASS 30.
4460772  03/03/2020
ASHUTOSH NAMA
S/o GOPAL LAL NAMA 72/27 RAJEEV COLONY, SHEETLA MATA ROAD, GANGAPURCITY SAWAI MADHOPUR 322201 Rajasthan
INDIVIDUAL sole proprietor

Address for service in India/Attorney address:
SHIV KUMAR AWAR, ADVOCATE
AWAR LAWYERS ADV SHIV KUMAR FAUJDAR D-4 Lal Kothi, Near Advocate Bhawan, Near New Vidhansabha, JYOTI NAGAR, Near Waqf Board, JAIPUR 302005

Used Since: 01/03/2020

AHMEDABAD
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
4461544   03/03/2020
Gaurav Choudhary
62, Bungalow No. 1, Circular Army Road, Near Roadways Bus Stand, Ajmer - 305001
Coffee Bean Roasting
Individual
Used Since :01/03/2019

Ahmedabad
Manufacturing and Selling of Coffee and Derivate Products Included Under Class 30
4461856   04/03/2020  
ARJUN KHANNA  
Plot No. 6, Gurukul Industrial Area, Sector-38, Saras Khwaja, Faridabad-121003  
Individual  
Address for service in India/Attorney address:  
D.S. ASSOCIATES  
I-116, SOUTH CITY-II, GURGAON-122002 HARYANA  
Used Since :25/10/2016  
To be associated with:  
3662836  
DELHI  
Tea & green tea; coffee, cocoa, sugar, artificial coffee, confectionery
SSK FOODS INDUSTRIES LLP
FLAT NO. 16, A WING, ANUDEEP PARK, NEAR CAR MALL, TIDKE COLONY, NASHIK-422002, MAHARASHTRA, INDIA
DIRECTOR- KALYANI SHRIKRISHNA NAVLAKHE, SHREYA MAHAJAN, SHYAMAL BHUSHAN NARKHEDE

Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.

Proposed to be Used
MUMBAI
PUREE, SAUCES, MUSHROOM SAUCES, COFFEE, CANDY, SUGAR, BAKING SODA, BESAN, SALT, YEAST, PASTA, RICE, SUJI (WHEAT FLOUR), SPICES, PORRIDGE, TEA, TAPIOCA AND SAGO, MAIDA (WHEAT FLOUR), POWDERED SPICES, SNACKS, CEREAL SNACKS, TAPIOCA-BASED SNACKS, WHEAT-BASED SNACKS, POTATO-BASED FLATBREADS, PUFFED CORN SNACKS, MACARONI.
Tavazo

4461975  04/03/2020

KAPIL JAIN
33-B, UPPER 1ST FLOOR, STREET NO. 03, OLD ARJUN NAGAR, DELHI-110051
INDIVIDUAL

Address for service in India/Attorney address:
PURVI & ASSOCIATES
18-A, GALI NO.7, PRATAP NAGAR, MAYUR VIHAR PHASE-1, DELHI-110091

Proposed to be Used
DELHI

Preparations for making bakery products, Mixes for making bakery products, flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice; bakery goods; preparations made from cereals, bread, pastry and confectionery; cakes; pastries; pies; cupcakes; biscuits; brownies; cookies; bakery desserts; bread; bread rolls; buns; chocolate; chocolate-based drinks; hot chocolate; confectionery; ice-cream; frozen yoghurt; ice cream desserts; ice desserts; prepared desserts [chocolate based]; prepared desserts [confectionery]; prepared desserts [pastries]; sprinkles for food and cakes, being dessert toppings, sugar strands/shapes, candy pieces, and other edible cake decorations; toppings for food and cakes, being dessert toppings, sugar strands/shapes, candy pieces, and other edible cake decorations; cake sparkles, being dessert toppings, sugar strands/shapes, candy pieces, and other edible cake decorations; cake mixes, including chilled cake mixes; icing; prepared icing; baked goods; baked goods in the nature of buns, cake bars, flapjacks; ice creams, ice cream substitutes, ice cream cornets, ice cream sundaes, Dairy ice cream, Fruit ice cream, Ice cream cones, Ice cream powders, Ice cream desserts, Coffee and tea; Powdered coffee for drinks; Coffee extracts., Saffron, Saffron [seasoning], Saffron salt for seasoning food, Saffron for use as a seasoning, Rice, Rice-based snack food, Brown rice, Rice flour, Tapioca and sago, Tapioca flour, Rice tapioca, Tapioca pearls, Flour, Maida (wheat flour), Besan (Gram flour), Rawa (Wheat flour), Suji (Wheat flour), All-purpose flour, Rice starch flour, Bread flavored with spices, Sugar, honey, treacle, Yeast, baking - powder, Salt (Cooking -), Spices, Mixed spices, Baking spices, Garam masala, Powdered spices, Honey mustard sauces, Vinegar, sauces [condiments], Pepper Sauces, Spices in the form of powders.
4462643  04/03/2020

KAPIL KULKARNI TRADING AS M/S. CAFÉ DURGA
Flat No. 1, Rohan Apartment, Vineet Society, Kothrud, Pune- 411029, Maharashtra, India
Sole Proprietor

Address for service in India/Attorney address:
AM LEGAL ASSOCIATES
#5, 3rd Floor, DSK Kartik Building, Apex Coloney, Shantisheela Society, Law College Road Erandwane, Pune 411004 M.S. India
Used Since :03/03/2007

To be associated with:
4356011

MUMBAI
Coffee flavorings; Coffee-based beverages; tea-based beverages; chocolate beverages with milk.
Café Durga

4462644  04/03/2020

KAPIL KULKARNI TRADING AS M/S. CAFÉ DURGA
Flat No. 1, Rohan Apartment, Vineet Society, Kothrud, Pune-411029, Maharashtra, India
Sole Proprietor

Address for service in India/Attorney address:
AM LEGAL ASSOCIATES
#5, 3rd Floor, DSK Kartik Building, Apex Coloney, Shantisheela Society, Law College Road Erandwane, Pune 411004 M.S. India

Used Since: 03/03/2007

To be associated with:
4356011

MUMBAI
Coffee flavorings; Coffee-based beverages; tea-based beverages; chocolate beverages with milk.
4462650    04/03/2020
MAHENDRA MASOOM PROP. OF MAA GAYATRI SWEETS & NAMKEEN
00, GODDA ROAD, GODDA ROAD HANSDIHA DUMKA, JHARKHAND-814145 (INDIA)
INDIVIDUAL
Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084
Proposed to be Used
KOLKATA
Soan papdi, Chana Chur (mixer), Laddu Dana (Bundi Dana), Bhujia Salty mixer Included class-30
4462687  04/03/2020
S.NAGARAJAN
No 3 Anna Nagar, Dindigul 624005, Tamil Nadu
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
RAVI FOODS PRIVATE LIMITED
#7-4-112/1, Madhuban Colony Road, Kattedan, Hyderabad - 500 077, Telangana, India
A Private Limited Company

Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.

Used Since :13/09/2019

To be associated with:
928956

CHENNAI
Confectionery; Confectionery bars; Confectionery chips for baking; Confectionery made of sugar; Chocolate; Chocolates; Chocolate products; Chocolate mousse; White chocolate; Black chocolate; Dark chocolate; Chocolate chips; Chocolate bars; Chocolate brownies; Chocolate wafers; Chocolate sauce; Chocolate cakes; Chocolate sweets; Chocolate candies; Chocolate desserts; Chocolate syrup; Chocolate truffles; Filled chocolates; Chocolate confections; Chocolate-covered nuts; Filled chocolate bars; Chocolate sprinkles for decorating cakes.
RAVI FOODS PRIVATE LIMITED
#7-4-112/1, Madhuban Colony Road, Kattedan, Hyderabad - 500 077, Telangana, India
A Private Limited Company

Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.

Used Since :06/10/2019

To be associated with:
928956

CHENNAI
Confectionery; Confectionery bars; Confectionery chips for baking; Confectionery made of sugar; Chocolate; Chocolates; Chocolate products; Chocolate mousse; White chocolate; Black chocolate; Dark chocolate; Chocolate chips; Chocolate bars; Chocolate brownies; Chocolate wafers; Chocolate sauce; Chocolate cakes; Chocolate sweets; Chocolate candies; Chocolate desserts; Chocolate syrup; Chocolate truffles; Filled chocolates; Chocolate confections; Chocolate-covered nuts; Filled chocolate bars; Chocolate sprinkles for decorating cakes.
Trade Marks Journal No: 1953, 22/06/2020 Class 30

4463979 05/03/2020
NAVEEN ROCHWANI, PROPRIETOR, NISHA ENTERPRISES
Godown No. 3-4-5, 370/2, Nemavar Road, Palda, INDORE [M.P.]
Sole Proprietary firm

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001

Proposed to be Used

To be associated with:
3376889, 3376890

MUMBAI
Confectionary, Bakery Products, flours and preparation made from cereals, cereal based snacks, Biscuits, candies, Namkeen, Chocolate, snacks, maize based snack products.
Kanchan Pushp

4464224  05/03/2020

SANGITA JAIN W/O. SH. MANISH JAIN PROPRIETOR OF M/S. JAIN AGRO FOOD PRODUCTS

PLOT NO. 18-19, BIBANWA ROAD, KASHTRIYA CHATRAWAS KE SAMNE, BUNDI – 323001 (RAJASTHAN)

Proprietorship Firm

Address for service in India/Attorney address:

RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN

Proposed to be Used

AHMEDABAD

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water] in Class 30.
JLR SPICES
4464608   06/03/2020
RENI JOSEPH
NO 238, DR. KALAIGNAR NAGAR, 9TH STREET, AVADI, CHENNAI 600062
SOLE PROPRIETOR
Address for service in India/Attorney address:
ENTRADA LEGAL
NO 12 SECOND MAIN ROAD, KOTTUR GARDENS, KOTTURPURAM, CHENNAI 600085
Proposed to be Used
CHENNAI
MASALA; SPICES; POWDERED SPICES; CURRY SPICES; GARAM MASALA; GINGER; COFFEE, TEA, COCOA AND
ARTIFICIAL COFFEE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; SUGAR; HONEY;
YEAST, BAKING-POWDER; SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTS); ICE; CHILLI POWDER; PICKLE;
TURMERIC; PEPPER; RICE; RICE COOKIES; HUSKED RICE; BISCUITS; WAFERS; VERMICELLI; CHIPS; CHOCOLATES;
PAPAD; CEREAL BASED SNACK FOODS; WHEAT-BASED SNACK FOODS; CORN-BASED SNACK FOODS;
Ice Nation

4464703  06/03/2020

KARTIK ANAND
T 11, KONARK CAMPUS, VIMAN NAGAR, PUNE 411014

Address for service in India/Agents address:
NAVIN MAHESHWARI
38-AASHIRWAD BUNGLOW, SAHAWAS SOC. KARVE NAGAR, PUNE - 411 052.

MUMBAI

coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry
and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments);
spices; ice
4464977   06/03/2020

ROTIGHAR
SURVEY NO 70, SONALI PHOTO STUDIO JAWAL, GANESH NAGAR, NAVI SANGAVI, HAVELI, PUNE, MAHARASHTRA, 411027
PARTNERSHIP DEED
Address for service in India/Agents address:
AJIT CHANDRAKANT NIMBALKAR
SERVE NO.16, FLAT NO.A-502, 5TH FLOOR, KAPIL CAPITAL, AMBEGAON PATHAR, DHANKAWADI, PUNE-411046.

Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING-POWDER, SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTS), SPICES, ICE AND GOODS COVERED UNDER CLASS-30
Proprietorship

Address for service in India/Attorney address:

AKHILESH KUMAR SINGH
# 13, Sector-18, Faridabad, Haryana-121002

Proposed to be Used

DELHI

Bakery Goods, Chocolate filings for Bakery Products, Mixes for making bakery products, Preparations for making bakery products.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS Snaks & Cookies
4465004  06/03/2020

STAR FOOD ENTERPRISE
KIRTANPARA BAZAR, Post Office : KIRTAN PARA, Police Station : ABHAYAPURI, District : BONGAIGAON, State : Assam,
PIN : 783384

PARTNERSHIP FIRM registered as MSME

Address for service in India/Agents address:

SUDHA SARMA
Disha Enclave #5B2, Arunoday Path, Christianbasti, Guwahati-781005.

Proposed to be Used

KOLKATA

Coffee, tea, cocoa and artificial coffee, including beverages with coffee, cocoa, chocolate or tea base; rice, pasta and
noodles; tapioca and sago; flour and preparations made from cereals; cereals prepared for human consumption such as
oat flakes, corn chips, husked barley, bulgur, muesli; bread, pastries and confectionery; pizza, pies, sandwiches;
chocolate; chocolate-coated nuts; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking powder;
salt; seasonings, spices, preserved herbs; vinegar, sauces and other condiments; flavourings (other than essential oils)
for beverages; ice (frozen water).
NUTRIVALLEY

4465033  06/03/2020

STARLITE WELLNESS PRIVATE LIMITED
DNo: 4-72-1, MIG 172, LawsonsBay Colony, Beach Rd, Vizag-530017, Andhra Pradesh, India

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.

Used Since :19/11/2019

CHENNAI

Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water).
4465195   06/03/2020
PINKESH HARISH NAGDA (INDIAN NATIONAL, PROPRIETOR), TRADING AS JAIN BAKERS
1301, Alaknanda CHSL, Rajawadi, 7th Road, Ghatkopar (E), Mumbai - 400077, Maharashtra
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
To be associated with:
3262708

MUMBAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries
and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments);
spices; ice
Proposed to be Used

To be associated with:

3262708

MUMBAI

Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice
RK KALGARI

4466703  07/03/2020
M/S RAM KISHAN & SONS
DUNEKE, MOGA.

PARTNERSHIP

Address for service in India/Attorney address:
RAVINDER MALIK
KALER COMPLEX, ZIRA ROAD, MOGA-142001

Proposed to be Used
DELHI
WHEAT FLOUR, SPICES, BESAN, SOOJI, COFFEE, SUGAR, TEA, RICE, HONEY, YEAST, BAKING POWDER, SALT, PASTRY AND CONFECTIONERY, VINEGAR, SAUCES, RUSK, FLOUR PREPRATIONS & PREPRATIONS MADE FROM CEREALS.
O.G. VARIAR & SONS VARIAR BAKERY
NEW NO. 68 & 69, OLD NO. 26 & 25, 12TH MAIN, 2ND BLOCK, RAJAJINAGAR, BENGALURU- 560010, KARNATAKA.
PARTNERSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
To be associated with:

CHENNAI

COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE (FROZEN WATER); BISCUITS; COOKIES; BUNS; SWEETS; CAKES; SANDWICHES; CHOCOLATE; COFFEE-BASED BEVERAGES; TEA-BASED BEVERAGES; ICE CREAM; CRACKERS; RUSKS; DOUGH; CEREAL-BASED SNACK FOOD; FLOUR; CURRY [SPICE]; AROMATIC PREPARATIONS FOR FOOD; FOOD FLAVOURINGS, OTHER THAN ESSENTIAL OILS; SEASONINGS
4466784  08/03/2020
MUKESH NARANG
62, NALANDA APARTMENTS, D BLOCK, VIKASPURI, NEW DELHI-110018
ORGANIC PRODUCTS
PROPRIETOR

Address for service in India/Attorney address:
NAWAZIP ADVOCATES
1061, B/13, Ward 7 Mehrauli, New Delhi- 110030, India

Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
KRITHI IDYAPPE DAMODAR, PROPRIETRESS OF M/S SAVAYAV NATURAL FOOD PRODUCTS
3-59, Idyappe House, Kedambady Post, Puttur, Dakshina Kannada, Karnataka-574210
Sole proprietorship

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
To be associated with:
4080420
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice
ZIMUNAT
4466897  08/03/2020
ZIM LABORATORIES LIMITED
B-21, 22, MIDC Area, Kalmeshwar, PIN: 441 501, Nagpur, Maharashtra, India.
Pharmaceutical Manufacturer
Active
Proposed to be Used
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, Nutraceuticals for use as a dietary supplement; ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
SHAILAJA
4467323  09/03/2020
VALMIK RAJENDRA GAIKWAD
SANE GURUJI NAGAR NANDGAON NASHIK 423106
INDIVIDUAL
Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4467880  09/03/2020
MR. RAVISH JAIN
WARD NO-04, RANIA (137), SIRSA, HARYANA-125076
INDIVIDUAL
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
DELHI
RICE.
DOOSTAN
4467969  10/03/2020
SAVINDER SINGH GUGNANI
569, D-BLOCK, RANJIT AVENUE, AMRITSAR-143001, PUNJAB STATE, INDIA
Individual

Address for service in India/Attorney address:
ARORA REGISTRATION SERVICE
E-407, RANJIT AVENUE, AMRITSAR-143001, PUNJAB
Used Since :01/10/2008
DELHI
RICE
4467974  10/03/2020
UNNIKRISHNAN K.V
KALLARA VEEDU, P.O EZHOME,KANNUR DT, KERALA-670334
SOLE PROPRIETOR
Address for service in India/Attorney address:
DHANESH NAMBIAR
Benchmark Legal Consultants Delta Tower Thana, Kannur 670012 Tel: 04972769090 Mobile: 7012709090

Proposed to be Used
CHENNAI
MRS. M. SRIDEVI, TRADING AS M/S. NEOTERIC MEDIA,
15, Kongunagar, Ramanathapuram, Coimbatore-641 045, Tamilnadu, India.
Manufacturer and Merchants
Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.

Proposed to be Used

CHENNAI
Coffee, Coffee Powder, Coffee Drinks, Coffee Mixtures, Coffee Beans, Honey, Oat Flakes, Sugar, Quinoa, Wheat and
Wheat Flour, Cereals, Flours of Cereals, Rice, Barley, Besan, Maize, Rava, Corn flour, Preparations Made From Cereals,
Spices, Masaia, Curry Powder, Ketchup, Instant Food Mixes, Noodles, Confectioneries.
4468232  11/03/2020
WONDEREAT FOOD PRODUCTS LLP
A S 4, SHREEJI DARSHAN BUILDING HAVELI, CURTI PONDA North Goa GA 403401 IN
LLP
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
MUMBAI
Millet cakes, Cookies, Chocolate products, Biscuits, Cakes
4468688    11/03/2020

MOKSHA MAHENDRA GALA
C- 702, New Sarvoaatam Society, Andheri West (Irla), Mumbai-400058
Manufacturer & Trader

Address for service in India/Attorney address:
BHAGWATI & CO
501, Durga Chambers, 5th Floor, Plot No 40, Waterfield Road, Bandra (West), Mumbai - 400050

Proposed to be Used
MUMBAI
CHOCOLATES
4469377  11/03/2020
BHAGWATI N JAIN
Flat no.10/11, neet & geet co op hsg soc, milan subway, santacruz west, Mumbai 54``
Individual
Address for service in India/Agents address:
UMESH CHANDRA JOSHI
OFFICE NO.304, JAI GANESH VISHWA, VISHRANTWADI, PUNE-411015.
Proposed to be Used
MUMBAI
beverages with coffee, cocoa, chocolate or tea base, cereals prepared for human consumption, Cocoa beverages with milk, Coffee beverages with milkCoffee based beverages, Beverages (Tea-based --- ), Biscuits, Bread , Meat gravies, Meat pies, Peanut confectionery, Sandwiches, Sugar confectionery, Tea-based beverages.
BAAT BADAL DE

4469396  12/03/2020
DELIGHTFUL GOURMET PRIVATE LIMITED
No.379, HAL 2nd Stage, Indiranagar, Bangalore, Karnataka 560038
An Indian Company incorporated under the provisions of the Indian Companies Act, 2013

Address for service in India/Attorney address:
ALMT LEGAL BANGALORE
NO 2, LAVELLE ROAD, BANGALORE 560 001
Used Since :13/11/2019

CHENNAI
Curry sauce, Chilli sauce, Pesto sauce, Chicken wing sauce, Sauces [Condiments]; Marinades.
MECOFED

4469653  12/03/2020
THE MEGHALAYA STATE COOPERATIVE MARKETING & CONSUMER'S FEDERATION LIMITED (MECOFED LTD)
LUMDIENGJRI GARIKHANA,SHILLONG,MEGHALAYA-793002,ASSAM,INDIA
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
MRS.PINKY BAGARIA AGARWAL, ADVOCATES
C/O.AGARWAL CONSULTANCY SERVICES,MANDOVI APPARTMENT,1ST FLOOR,1A,G.N.B. ROAD,OPP.RABINDRA BHAWAN,GUWAHATI,ASSAM,PIN 781 003,INDIA.

Proposed to be Used
KOLKATA
TURMERIC POWDER, BAY LEAF POWDER, TOMATO KETCHUP, TOMATO SAUCE, BLACK PEPPER, HONEY, GINGER.
AND OTHER SPICES FALLING UNDER CLASS-30
4470621    13/03/2020

MR. JALAJ PANDEY.
PLOT NO. 198, SECTOR 11, DANISH KUNJ KOLAR ROAD, BHOPAL - 462042, M.P.
PROPRIETORSHIP

Address for service in India/Attorney address:
CLIENTAKE ASSOCIATES
306, DIAMOND TRADE CENTRE, OPPOSITE BANSI TRADE CENTRE, INDORE, M.P. 452001.
Used Since :06/11/2017

MUMBAI
MANUFACTURING OF TOMATO SAUCE AND KETCHUP INCLUDED IN CLASS 30.
4470731  13/03/2020
MRS.GO PALAKRISHNAN., TRADING AS M/S. SRI AMMAN TRADERS.
103-2, Perundurai Road, Pethampalayam Post, Perundurai Block, Erode-638116, Tamilnadu, India.
Manufacturer and Merchants

Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.

Proposed to be Used
CHENNAI
Jaggery Powder, Palm Sugar, Confectionery, Bakery Products, Ready to eat cereals, Savouries, Honey, Salt, Spices, Sauces[condiments], Salad Sauces, Preparation made from cereals, Processed Grains.
POPATBEN PRAKASHCHANDRA SANGHVI, SOLE PROPRIETOR OF M/S. KEVAL FOODS
704/4/1, SIR CHINUBHAI BUILDING, OPP. REVDI BAZAR POST OFFICE, SAKAR BAZAR, KALUPUR, AHMEDABAD-380 002,
GUJARAT STATE, INDIA.
A SOLE PROPRIETARY CONCERN
Address for service in India/Attorney address:
BHANSALI & ASSOCIATES
410, 4TH FLOOR, SAKAR III, NEAR INCOME TAX CIRCLE, OPP. OLD HIGH COURT, OFF ASHRAM ROAD, AHMEDABAD-
380 014, GUJARAT STATE, INDIA.

Proposed to be Used

AHMEDABAD
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, Sago, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM
CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT,
MUSTARD; VINEGAR, SAUCES, CONDIMENTS; SPICES AND READY TO EAT FOOD ITEMS
4471714  13/03/2020
MADHUSUDAN DAS, TRADING AS - PAPAI CHOW
948/1012, BHAWANIPUR, BASIRHAT COLLEGE, BASIRHAT, NORTH 245 PARGANAS, PIN - 743412, WEST BENGAL
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
IP EXPERT
20, RAMCHANDRA PALLY, KOLKATA-700008
Proposed to be Used
KOLKATA
CHOW, PAPAD, SAUCES, SIMAI
4471768  13/03/2020
MOHIT KUMAR VARSHNEY TRADING AS M/S RAJ FOOD PRODUCTS
Opposite Water Works, Dhakpura Road, Hathras – 204 101.
Sole Proprietor

Address for service in India/Agents address:
DELHI REGISTRATION SERVICE,
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.

Used Since :01/03/2019

To be associated with:
3737034

DELHI
Confectionery, snacks.
SAVINDER SINGH GUGNANI
569, D-Block, Ranjit Avenue, Amritsar-143001’, Punjab State, India
INDIVIDUAL

Address for service in India/Attorney address:
ARORA REGISTRATION SERVICE
E-407, RANJIT AVENUE, AMRITSAR-143001, PUNJAB

Used Since :01/04/1998

To be associated with:
857508

DELHI

RICE
4471833  13/03/2020
SAVINDER SINGH GUGNANI
569, D-Block, Ranjit Avenue, Amritsar-143001, Punjab State, India’
INDIVIDUAL
Address for service in India/Attorney address:
ARORA REGISTRATION SERVICE
E-407, RANJIT AVENUE, AMRITSAR-143001, PUNJAB
Used Since :01/04/1998
To be associated with:
857508
DELHI
RICE
4472395    14/03/2020
SIRAJUDDIN PROPRIETOR OF RAJDHANI STANDARD BAKERY
L- 96, ABDUL FAZAL ENCLAVE, OKHLA, NEW DELHI
SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
To be associated with:
874897
DELHI
Rusks, Confectionery & Bakery goods.
MADHURIMA HOSPITALITY FOODS AND SWEETS PRIVATE LIMITED

Gata No. 9, Mandharmau Kala, Sultanpur Road, Lucknow-226501, Uttar Pradesh, India

Private Limited Company

Address for service in India/Attorney address:

HARIDUTT KR. MISHRA
AUA LEGAL LLP, C-312, LGF, Defence Colony, New Delhi-110024, India

Used Since :19/01/2020

DELHI

Sweets; Sweetmeats; Candies; Pasta and noodles; Pastries and Confectionery; Chocolate; Ice cream, sorbets and other edible ices; Biscuits/Cookies; Cakes; Cereal-based snack food; Chocolate beverages with milk; Coffee beverages with milk; Sandwiches; Tea-based beverages.
4473980    17/03/2020
KANDRU EYE WEAR PRIVATE LIMITED
Plot No. 74, P.V.R.Colony, 3rd Lane, Padmavathi Nagar Vizianagaram – 535002, Andhra Pradesh
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :23/01/2020
CHENNAI
Cakes, Pastries, Baked goods, Confectionery, Sweets, Chocolates, Baked goods, Biscuits, Toast
4473981    17/03/2020

R R JAYANTHI TRADING AS ONIV ORGANIC FOOD PRODUCTS
119, ARUNACHALA NAGAR, 5th CROSS, PASUPATHIPALAYAM, Karur, 639004, Tamil Nadu
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee, Rice, pasta and noodles, Tapioca and sago, Flour and preparations made from cereals, Bread, pastries and confectionery, Chocolate, Ice cream, sorbets and other edible ices, Sugar, honey, treacle, Yeast, baking-powder, Salt, seasonings, spices, preserved herbs, Vinegar, sauces and other condiments, Ice [frozen water]
Trade Marks Journal No: 1953, 22/06/2020 Class 30

SPECTRA INTERNATIONAL LIMITED
Grandeur Building, 4th Floor, Opp. Gundecha Symphony, Veera Desai Road, Andheri (West), Mumbai - 400053, Maharashtra, India
Unlisted Public Company

Address for service in India/Attorney address:
VIMAL SANGHAVI
B/31 Silver Apartments, Shankar Ghanekar Marg, Dadar (W), Mumbai - 400028

Proposed to be Used
To be associated with:
4432329

MUMBAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water); biscuits; cookies; almond paste; seaweed [condiment]; pasta; almond paste; aniseed; star aniseed; confectionery for decorating Christmas trees; infusions, not medicinal; coffee flavourings; coffee flavorings; aromatic preparations for food; seasonings; unleavened bread; salt for preserving foodstuffs; rusks; biscuits; cookies; malt biscuits; peppermint sweets; sweetmeats [candy]; waffles; buns; cocoa; coffee; unroasted coffee; vegetal preparations for use as coffee substitutes; cakes; cinnamon [spice]; capers; caramels [candy]; curry [spice]; cereal preparations; chewing gum; chicory [coffee substitute]; tea; chocolate; marzipan; cloves [spice]; condiments; confectionery; sugar confectionery; corn flakes; maize flakes; popcorn; preparations for stiffening whipped cream; ice cream; pancakes; essences for foodstuffs, except etheric essences and essential oils; cooking salt; thickening agents for cooking foodstuffs; turmeric; natural sweeteners; spices; gingerbread; allspice; flour; meal; bean meal; corn flour; corn meal; maize flour; mustard meal; barley meal; soya flour; wheat flour; starch for food; ferment for pastes; fondants [confectionery]; petits fours [cakes]; sugar; flavourings, other than essential oils, for cakes; cake powder; cake batter; cake dough; ginger [spice]; binding agents for ice cream; ice, natural or artificial; ice for refreshment; glucose for culinary purposes; gluten prepared as foodstuff; grains for human food; vinegar; ketchup [sauce]; cocoa beverages with milk; coffee beverages with milk; chocolate beverages with milk; leaven; yeast; sausage binding materials; macaroons [pastry]; macaroni; corn, milled; maize, milled; corn, roasted; maize; roasted; bread; maltose; molasses for food; golden syrup; mint for confectionery; honey; husked barley; mustard; nutmegs; noodles; ribbon vermicelli; pies; crushed barley; sandwiches; lozenges [confectionery]; pastilles [confectionery]; pastries; petit-beurre biscuits; bread rolls; peppers [seasonings]; pizzas; pepper; potato flour; puddings; pralines; ravioli; liqueur [confectionery]; rice; saffron [seasoning]; sago; sauces [condiments]; celery salt; semolina; sherbets [ices]; sorbets [ices]; spaghetti; tapiroa; tapioca flour; tarts; vanilla flavourings for culinary purposes; vanilla for culinary purposes; vanillin [vanilla substitute]; vermicelli [noodles]; meat pies; pâtés en croûte; meat tenderizers for household purposes; edible ices; powders for making ice cream; almond confectionery; peanut confectionery; food flavourings, other than essential oils; food flavorings, other than essential oils; essences for beverages; crushed oats; husked oats; oat-based food; oat flakes; oatmeal; stick liqueur [confectionery]; beer vinegar; coffee-based beverages; cocoa-based beverages; chocolate-based beverages; artificial coffee; candy; chips [cereal products]; chow-chow [condiment]; couscous [semolina]; malt extract for food; malt for human consumption; propolis; bee glue; relish [condiment]; royal jelly; sea water for cooking; sushi; tomato sauce; mayonnaise; crackers; custard; fruit jellies [confectionery]; muesli; rice cakes; soya sauce; frozen yogurt [confectionery ices]; frozen yoghurt [confectionery ices]; chutneys [condiments]; spring rolls; tacos; tortillas; ice tea; tea-based beverages; dressings for salad; breadcrumbs; tabbouleh; halvah; quiches; meat gravies; soya bean paste [condiment]; miso [condiment]; cereal-based snack food; rice-based snack food; hominy; hominy grits; baking powder; baking soda [bicarbonate of soda for cooking purposes]; bicarbonate of soda for cooking purposes [baking soda]; garden herbs, preserved [seasonings]; noodle-based prepared meals; cake frosting [icing]; chocolate mousses; dessert mousses [confectionery]; fruit coulis [sauces]; marinades; cheeseburgers [sandwiches]; pesto [sauce]; ham glaze; linseed for culinary purposes [seasoning]; flaxseed for culinary purposes [seasoning]; wheat germ for human consumption; high-protein cereal bars; cream of tartar for culinary purposes; gluten additives for culinary purposes; pasta sauce; cereal.
bars; palm sugar; dough; flowers or leaves for use as tea substitutes; pastry dough; vareniki [stuffed dumplings]; pelmeni [dumplings stuffed with meat]; chocolate decorations for cakes; candy decorations for cakes; chocolate-coated nuts; rice pudding; nut flours; minced garlic [condiment]; baozi [stuffed buns]; rice pulp for culinary purposes; jiaozi [stuffed dumplings]; ramen [Japanese noodle-based dish]; okonomiyaki [Japanese savoury pancakes]; okonomiyaki [Japanese savory pancakes]; batter mixes for okonomiyaki [Japanese savoury pancakes]; batter mixes for okonomiyaki [Japanese savory pancakes]; burritos; gimbap [Korean rice dish]; edible paper; edible rice paper; chocolate-based spreads; chocolate spreads containing nuts; flour-based dumplings; agave syrup [natural sweetener]; mirror icing [mirror glaze]; freeze-dried dishes with the main ingredient being rice; lyophilised dishes with the main ingredient being rice; lyophilized dishes with the main ingredient being rice; freeze-dried dishes with the main ingredient being pasta; lyophilised dishes with the main ingredient being pasta; lyophilized dishes with the main ingredient being pasta; chamomile-based beverages; dulce de leche; bibimbap [rice mixed with vegetables and beef]; onigiri [rice balls]; instant rice; hot dog sandwiches; ice cubes; processed seeds for use as a seasoning; sesame seeds [seasonings]; piccalilli; quinoa, processed; bulgur; buckwheat, processed; buckwheat flour; cranberry sauce [condiment]; apple sauce [condiment]; croûtons; croutons; lomper [potato-based flatbread]; zephyr [confectionery]; zefir [confectionery]; pastila [confectionery]; senbei [rice crackers]; kimchijeon [fermented vegetable pancakes]; shaved ice with sweetened red beans; mints for breath freshening; chewing gum for breath freshening; udon noodles; soba noodles
4474187  17/03/2020
DEEPAK HEDA S/o. SHRI RAM KISHORE JI HEDA
trading as ;AYUSH ENTERPRISES
171, BEHIND ICICI BANK, KHETANADI, MANDORE ROAD, JODHPUR (RAJ)
Proposed to be Used
AHMEDABAD
SPICES, TEA, COFFEE, RICE, PREPARATIONS FOR MAKING BAKERY PRODUCTS, FLOUR, RICE-BASED SNACK FOODS, PROCESSED GRAINS, CHOCOLATE, FOODSTUFFS MADE OF ASWETENER FOR MAKING A DESSERT, SNACKS, FLAVORINGS AND SEASONINGS, CONDIMENTS, MUSTARD, ICE CREAM, SUGAR, NATURAL SWEETENERS, SWEET COATINGS & FILLINGS IN CLASS 30.
VINAY KUMAR K S O K N SHIVE GOWDA  
NO. 362, LIC COLONY, NEAR MAHAVEER SCHOOL, SRIRAMPURA, 2ND STAGE, MYSORE, MYSURU KUVEMPUNAGAR,  
KARNATAKA - 570023, INDIA  
SINGLE FIRM  

Address for service in India/Attorney address:  
ATUL KUMAR SAHUWARA  
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN  

Proposed to be Used  
CHENNAI  
coffee, tea, cocoa and artificial coffee rice tapioca and sago flour and preparations made from cereals bread, pastries and  
confectionery edible ices sugar, honey, treacle yeast, baking-powder salt mustard vinegar, sauces [condiments] spices  
ice
4475500  18/03/2020
FAIYYAZ AHMAD PROPRIETOR OF M/S MUSKAN FOOD PRODUCT
203, JASWANTPURI, SARWAT, MUZAFFARNAGAR-251003
MANUFACTURER AND TRADER
Address for service in India/Attorney address:
MANOJ KUMAR
SANTOSH & CO. 1ST FLOOR UNION BANK BUILDING KHUNI PUL BEGUM BRIDGE ROAD, MEERUT-250001, U.P, INDIA
Proposed to be Used
DELHI
KACHARI INCLUDED IN CLASS-30
4475595  18/03/2020
AMIT JAGDISH DAVE
103, MADHUR BUILDING, TP.S.ROAD, NEAR VEER SAVARKAR UDYAN, BORIVALI WEST, MUMBAI-400092
SINGLE FIRM
Address for service in India/Agents address:
VIPIN KUMAR SINGH
F-28, ZOOM PLAZA,NEAR GORAI BUS DEPOT, BORIVALI(WEST), MUMBAI-400092.

Proposed to be Used
MUMBAI
Popcorn, sandwiches, pizzas, pudding, spices, waffles.
4475740  18/03/2020
MRS. SANYOGITA PRAVEEN GOLCHHA
Gokul, B/h Labour Court, Civil Line, Nagpur - 440 001
Applicant
Address for service in India/Attorney address:
ADV.MAHADEV A CHAVAN
QUICK LAW ADVISORY,D-18,Room no 2,Tiranga CHS,Sector-25,Next to Amrutha School,Juinagar Navi Mumbai-400 706,
Used Since :29/01/2020
MUMBAI
Ready to eat snack foods and its Preparation made from grains, Namkeen , Snacks, Pasta, Corn, Cereal including corn chips, tortilla chips, pita chips, rice chips, crackers, pretzels, puffed, snacks, snack bars, popcorn and peanuts , sauces, salsas, chili, snack bars, biscuits cakes, cookies, croissants, bread products, coffee , tea, cocoa sugar, rice, tapioca, sago, artificial coffee, flour and preparations made from cereals, bread, pastry and confectionery, ice creams, Frozen dessert consisting of fruit and cream or cream substitutes
4476961 19/03/2020
SMT D.V.SRAVANALAKSHMI
M/s Sravani Enterprises; #29-25-60, Vemurivari Street, Suryaraopet, Vijayawada-520002, Andhra Pradesh, India.
Single Firm

Address for service in India/Agents address:
R. V. R ASSOCIATES.
FLAT NO. G-4, #, 3-4-543 & 544, LAXMI NILAYAM, ADJ: YMCA GROUND NARAYAN GUDA, HYDERABAD-500027.

Proposed to be Used
CHENNAI
FLOUR PREPARATIONS MADE FROM CEREALS, CHOCOLATES, BISCUITS, BREAD, PASTRY, CONFECTIONERY, SPICES, NOODLES, PASTA, GINGER GARLIC PASTE,
RAVI FOODS PRIVATE LIMITED

#7-4-112/1, Madhuban Colony Road, Kattedan, Hyderabad - 500 077, Telangana, India

A Private Limited Company

Address for service in India/Agents address:

PRADEESH P.L

No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.

Used Since :08/11/1995

CHENNAI

Confectionery; Confectionery bars; Confectionery chips for baking; Confectionery made of sugar; Chocolate; Chocolates; Chocolate products; Chocolate mousse; White chocolate; Black chocolate; Dark chocolate; Chocolate chips; Chocolate bars; Chocolate brownies; Chocolate wafers; Chocolate sauce; Chocolate cakes; Chocolate sweets; Chocolate candies; Chocolate desserts; Chocolate syrup; Chocolate truffles; Filled chocolates; Chocolate confections; Chocolate-covered nuts; Filled chocolate bars; Chocolate sprinkles for decorating cakes; Biscuits; Sugar biscuits; Sweet biscuits; Wafer biscuits; Chocolate biscuits; Chocolate-covered biscuits; Chocolate-covered wafer biscuits.
4477166    19/03/2020
RAVI FOODS PRIVATE LIMITED
#7-4-112/1, Madhuban Colony Road, Kattedan, Hyderabad - 500 077, Telangana, India
A Private Limited Company
Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.
Used Since :22/01/2004
CHENNAI
Confectionery; Confectionery bars; Confectionery chips for baking; Confectionery made of sugar; Chocolate; Chocolates; Chocolate products; Chocolate mousse; White chocolate; Black chocolate; Dark chocolate; Chocolate chips; Chocolate bars; Chocolate brownies; Chocolate wafers; Chocolate sauce; Chocolate cakes; Chocolate sweets; Chocolate candies; Chocolate desserts; Chocolate syrup; Chocolate truffles; Filled chocolates; Chocolate confections; Chocolate-covered nuts; Filled chocolate bars; Chocolate sprinkles for decorating cakes ; Biscuits; Sugar biscuits; Sweet biscuits; Wafer biscuits; Chocolate biscuits; Chocolate-covered biscuits; Chocolate-covered wafer biscuits
4477183    19/03/2020
UBERN FASAL
Plot No – 48 , Niwant Bunglow , Wadala Pathardi Road , Sainath Nagar , Indira Nagar , Nashik - 422009
A Registered Partnership Firm

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice.
UTTARANSH.
96, KRISHNA VIHAR, NEAR SHRI KRISHNA MANDIR, MOHKAMPUR, DEHRADUN.

PARTNERSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Flour, Maida(Wheat Flour), Suji, Sago, asafoetida, Besan(Gram Flour), Papad, Spices, Bread, Ketchup, Vermicelli, Biscuits, and Namkeen, Bhujia, Dalia, Salt, Cakes, chewing gum, Pepper, Pepper spice, Yeast, Snacks, Mustard, Chocolates, Pastry, Rusk, Confectionery, Bakery Products, Ice Creams, Sweets, Sauces, Honey, Noodles, Treacle, Jaggery, Custard powder, Corn flour powder, Curry powder, Termeric powder, Chilli powder, Baking powder, Vinegar, Poha (Snack foods made of broken rice), Flour and preparations made from cereals and Sauces.
DOFFEE
4478564  20/03/2020
M/S. TWENTY FIRST CENTURY PHARMACEUTICALS PVT.LTD.,
No. 34, Thyagaraya Street, T. Nagar, Chennai -600 017.
Merchant & Trader
Address for service in India/Attorney address:
G. PARAMESH
FLAT-G, RAJUS SERENITY #1, NEW NATRAJPURAM, AYYAVOO NAIDU COLONY, AMINJIKARAI, CHENNAI-600 029.
Proposed to be Used
CHENNAI
Food Preparations made from Cereals, coffee, Maltodextrins for Nutritional use and Natural Sweeteners
BURANSH KULFI

4480575 21/03/2020

BUDHI SINGH S/O SHRI SUNDER SINGH
VILLAGE THATI DAGAR MANJULI, PO PILI DHAR, DANG CHAURA, TEHRI GARHVAL, UTTARAKHAND - 249161, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI

coffee, tea, cocoa and artificial coffee rice tapioca and sago flour and preparations made from cereals bread, pastries and confectionery edible ices sugar, honey, treacle yeast, baking-powder salt mustard vinegar, sauces [condiments] spices ice
BURANSH ICECREAM

4480576   21/03/2020

BUDHI SINGH S/O SHRI SUNDER SINGH
VILLAGE THATI DAGAR MANJULI, PO PILI DHAR, DANG CHAURA, TEHRI GARHWAL, UTTARAKHAND - 249161, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI

coffee, tea, cocoa and artificial coffee rice tapioca and sago flour and preparations made from cereals bread, pastries and confectionery edible ices sugar, honey, treacle yeast, baking-powder salt mustard vinegar, sauces [condiments] spices ice
BURANSH JUICY

4480577  21/03/2020
BUDHI SINGH S/O SHRI SUNDER SINGH
VILLAGE THATI DAGAR MANJULI, PO PILI DANG CHAURA, TEHRI GARHWAL, UTTARAKHAND - 249161, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI

coffee, tea, cocoa and artificial coffee rice tapioca and sago flour and preparations made from cereals bread, pastries and confectionery edible ices sugar, honey, treacle yeast, baking-powder salt mustard vinegar, sauces [condiments] spices ice
BURANSH FROZEN DESSERT

4480578    21/03/2020
BUDHI SINGH S/O SHRI SUNDER SINGH
VILLAGE THATI DAGAR MANJULI, PO PILI DHAR, DANG CHAURA, TEHRI GARHWA, UTTARAKHAND - 249161, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI

coffee, tea, cocoa and artificial coffee rice tapioca and sago flour and preparations made from cereals bread, pastries and confectionery edible ices sugar, honey, treacle yeast, baking-powder salt mustard vinegar, sauces [condiments] spices ice
Inchmeal

4480886    22/03/2020

M M TRADING CORPORATION
G-2/59 SECTOR-15 ROHINI DELHI-110089

PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
RITESH KUMAR GUPTA
A-2, Upper Ground Floor, Plot No- 10-B, 10-C, 14-A & 14-B, Khasra No.816, Lal Dora Extn, Near Syndicate Bank, Sant Nagar Burari, Delhi-110084

Used Since :01/03/2020

DELHI

Coffee, Tea, Sugar, Rice, Spices, Sweets, Namkeen, Artificial Coffee, Cocoa, Flour and Preparations made from Cereals, Bread, Pastry and Confectionery, Honey, Treacle, Yeast, Baking Powder; Salt, Mustard, Vinegar, Sauces, (Condiments), Spices, Ice, Biscuits, Cakes, Chocolates, Candy, Bakery Goods
Trade Marks Journal No: 1953, 22/06/2020

**delvik**

4481308 23/03/2020

VIKAS GULIA
190/17, Opp Jagbir Furniture House, Arya Nagar, Jhajjar -124103, Haryana

Individual

Address for service in India/Attorney address:

NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

DELHI

Dairy ice cream, Non-dairy ice cream, Ice milk, Milk chocolate, Chocolate beverages with milk, Coffee beverages with milk, Cocoa-based condiments and seasonings for food and drink, High-protein cereal bars, Coffee bean beverages, Coffee-based iced beverages, Coffee beverages, Cereal-based energy bars, Frozen yogurt [confectionery ices], Frozen yogurt confections, Coffee, Roasted coffee beans, Probiotic coffee-based snack bars, Ice cream, Sorbets [ices], Iced tea, Ice cream sundaes, Ice for refreshment, Ice cream gateaux, Ice cream wafers, Ice cream cones, Ice cream desserts, Ice cream bars, Fruit ice cream, Ice cream mixes, Tea-based iced beverages, Ice cream bars [confectionery], Ice cream, sorbets and other edible ices, Chocolates, Chocolate products, Bread, Cookies, Pastry mixes, Bread, pastries and confectionery, Pastries.
SPREADABLES

4482092  25/03/2020

CADBURY UK LIMITED
P.O. Box 12, Bournville Lane, Bournville Birmingham B30 2LU, United Kingdom

a company organized and existing under the laws of the United Kingdom

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used

DELHI

Non – Medicated Confectionery, Chocolate, Chocolate Confectionery, sugar confectionery, Frozen confectionery, Ice cream, Ices, Frozen Desserts, Deserts, Chilled deserts, Cakes, Biscuits, Bakery products, cheese cakes, donuts, waffles, candy, sweets, chewing gum, cocoa; cocoa beverages; chocolate beverages; cookies; brownies; wafers; chocolate spreads; frozen yoghurt; chilled desserts; dough products; preparations made from cereals; breakfast cereal; popcorn; sherbets; honey; puddings; snack products in the form of popcorn and corn crisps; snack products based on corn, rice, barley, rye or pastry.
4484262  02/04/2020
JIBIN C.S.
Chembalipurath House, P.O. Kodannur, Thrissur, Pin 680574, Kerala, India
An Indian national

Address for service in India/Attorney address:
M.K. RAJEEV PRABHAKARAN
18, Capital Radhas, Round East, Nr. Paramekkavu Temple, THRISSUR - 680 001, Kerala

Proposed to be Used
CHENNAI

SPICES, POWDERED SPICES, MIXED SPICES, GARAM MASALA, CURRY POWDER; RICE, RICE FLOUR, ROASTED RICE FLOUR, RICE-BASED SNACK FOODS, CEREAL FLOURS; BATTER MIXES, CHUTNEYS [CONDIMENTS], COCONUT CHUTNEYS; KETCHUP; NOODLES, RICE NOODLES; CEREALS, PROCESSED CEREALS; PREPARATIONS MADE FROM CEREALS; RICE, BARLEY, BESAN (GRAM FLOUR); MAIZE, PROCESSED MAIZE, WHEAT, PROCESSED WHEAT, WHEAT FLOUR, RAWA (WHEAT FLOUR), CORNFLOUR; PAPAD (CEREAL BASED SNACKS); JAGGERY, PAPADUMS(PAPADS), RICE PASTA; KERALA MIXTURE/CHIVDA (EXTRUDED, FRIED AND SPICY CEREAL FLOUR PREPARATION/SNACK FOOD), EXTRUDED AND FRIED CEREAL FLOUR PREPARATIONS/SNACK FOODS, CHIKKI (INDIAN SWEET MADE FROM EDIBLE NUTS, SEEDS AND JAGGERY); SEASONINGS, FOOD SEASONINGS; FLAVOURINGS, OTHER THAN ESSENTIAL OILS; ASAFETIDA, HONEY, YEAST, BAKING POWDER, VINEGAR, SAUCES; SALT; COFFEE AND TEA; SUGAR; PULSE, PULSE FLOUR, ESSENCES FOR FOOD [OTHER THAN ESSENTIAL OILS]; CORN FLAKES, WHEAT FLAKES, OAT FLAKES; WAFERS; ICE CREAM; BREAD, RUSKS; CONFECTIONERIES, BISCUITS AND CHOCOLATES; BAKERY PRODUCTS; TAPIOCA.
JAGBITES
4484271 02/04/2020
GREEN TAG FOODS LLP
FLAT 401, NO 12, RATHAN SINGH ROAD, FRAZER TOWN, BANGALORE -560005
BODY INCORPORATE
Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN, BANGALORE, 560027
Proposed to be Used
CHENNAI
Snack food products made from cereals, Snack food products made from rice, Snack food products made from cereal starch, Sweets.
Parshada

4486302   09/04/2020

AMIT BHALLA
282, Jawahar Nagar, Batala Road, Amritsar 143001, AMRITSAR- 143001, PUNJAB

Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

DELHI

Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water).
4486342  09/04/2020
VICKY CHANDANI S/O BHAGCHAND CHANDANI
212-B, PALSIKAR COLONY, NEAR JOHNSON ICECREAM FACTORY, INDORE (M.P.)
INDIVIDUAL

Address for service in India/Attorney address:
RIGHTWAY LEGAL SOLUTIONS & CO.
1-74,LIG COLONY, INDORE (M.P.)-452007

Proposed to be Used
MUMBAI
CONFECTIONERY, SUGAR BOILED CONFECTIONERY, CHOCOLATES, CANDY, TOFFEE, CHOCO FLAKES, BAKERY
PRODUCTS COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO;
FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES, ICE CREAM, SORBETS AND OTHER EDIBLE
ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS;
VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE [FROZEN WATER]INCLUDED IN CLASS-30.
ALTALUX INTERNATIONAL EXPORTS & IMPORTS PRIVATE LIMITED
K-156, SECTOR-9, OLD VIJAY NAGAR, GHAZIABAD, UTTAR PRADESH 201009
BODY INCORPORATE

Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068

Proposed to be Used
DELHI
Rice.
ARVAIS NATURES PRODUCTS PRIVATE LIMITED
Sy No. 53/P And 54/P, Azia Nagar Village, Moinabad Mandal, Rangareddi, Telangana 500075, India
A Private Limited Company

Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.
Used Since :02/04/2019

CHENNAI
Ice Cream; Kulfi (Ice Cream); Dairy Ice Cream; Soft-Serve Ice Cream; Ice Cream Bars Confectionery ; Milk Jam; Tea Beverages With Milk; Chocolate-Based Beverages With Milk; Butter Cookies; Butterscotch; Cheesecake; Cocoa; Prepared Cocoa Beverages; Cocoa-Based Drinks; Cocoa-Based Beverages; Coffee, Tea, Cocoa And Artificial Coffee; Chocolate Confectionery; Chocolate Confections; Bread, Pastries And Confectionery; Biscuits; Rice-Based Snacks; Wheat-Based Snacks; Cereal-Based Snacks; Puffed Corn Snacks; Maize-Based Snacks; Papad (Cereal Based Snacks); Snack Mixes Consisting Of Crackers, Pretzels Or Popped Popcorn; Cheese Flavored Puffed Corn Snacks; Spices; Spiced Cookies; Powdered Spices; Spice Mixes; Flour.
Trade Marks Journal No: 1953 , 22/06/2020         Class 30

Happiez

4487584  14/04/2020
FUTURE CONSUMER LIMITED
Knowledge House, Shyam Nagar, Off Jogeshwari-Vikhroli Link Road, Jogeshwari East, Mumbai - 400060
Limited Company
Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.

Proposed to be Used
MUMBAI
namkeens, pastas, chips and Biscuits
Happiez By Tasty Treat

4487585  14/04/2020
FUTURE CONSUMER LIMITED
Knowledge House, Shyam Nagar, Off Jogeshwari-Vikhroli Link Road, Jogeshwari East, Mumbai - 400060
Limited Company

Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHDUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.

Proposed to be Used
MUMBAI
namkeens, pastas, chips and Biscuits
SURESH KUMAR JAIN
trading as ;M/s VEER ENTERPRISES
C-154, SFS Flat, Sector-19, Rohini, North West Delhi-110089
MANUFACTURER AND MERCHANT
Single Firm
Address for service in India/Attorney address:
BINATA SHAHI
12 C, Madhuban Apartment, Sector-82, Noida-201304
Proposed to be Used
DELHI
RICE
Trade Marks Journal No: 1953, 22/06/2020 Class 30

4487942 15/04/2020
FERTIN INDIA PRIVATE LIMITED.
Plot No. L 10 & L 11, Cuncolim Industrial Estate, Cuncolim, Salcete, Goa- 403 703.
A company registered in India.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
Sugar free chewing gum not for medical purposes included in class 30.
INAARI BY SUBHAM

4488152  16/04/2020

SUBHAM AGARWAL
GOLAHAT ROAD, BURDWAN, WEST BENGAL-713103

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

KOLKATA

Coffee, tea, cocoa and artificial coffee; Rice; Rice cookies; Artificial rice; Steamed rice; Puffed rice; Enriched rice; Instant rice; Rice cakes; Glutinous rice; Rice porridge; Rice dumplings; Cooked rice; Whole grain rice; Sugar *; Sugar pastilles; Sugar substitutes; Brown sugar; Fruit sugar; Dates sugar; Sugar sprinkles; Palm sugar; Raw sugar; Powdered sugar; Crystallized rock sugar *; Granulated cane sugar; Powdered sugar glaze; Pasta; Wholemeal pasta; Curry pasta; Noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Chocolate sprinkles; Cooking chocolate; Ice cream, sorbets and other edible ices; Honey; Treacle; Yeast, baking-powder; Salt; Flavored salt; Seasonings; Spices; Garden herbs, preserved [seasonings]; Preserved garden herbs for use as seasoning; Vinegar, sauces and other condiments; Ice [frozen water]
4488153  16/04/2020
GOPAL KUMAR AGARWAL PROPRIETOR OF PROJAKTA FOOD FACTORY
NARAYANA COURT, SHASTRI NAGAR WEST, BANK MORE, DHANBAD- 826001, JHARKHAND
THE TRADE MARK ACT 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Spices; Powdered spices; Curry spices; Baking spices; Spice mixes; Cinnamon [spice]; Cloves [spice]; Paprika [spice]; Spice blends; Cinnamon powder [spice]; Mustard powder [spice]; Curry powder [spice]; Clove powder [spice]; Coffee; Tea *; Cocoa; Sugar *; Rice; Tapioca; Flour *; Wheat flour; Pulse flour; Papadums; Bread *; Ketchup; Vermicelli; Biscuits; Star anise; Chips [cereal products]; Salt; Cakes; Pepper; Yeast *; Mustard; Chocolates; Confectionery; Flavoured ices; Edible ices; Water ices; Sweets; Concentrated sauces; Noodles; Treacle; Turmeric *; Chilli powder; Garam masala; Baking powder; Flour and preparations made from cereals
IRYA ENTERTAINMENT AND HOSPITALITY PRIVATE LIMITED
DOOR NO. 6-3-349, NAGARJUNA CIRCLE PANJAGUTTA, HYDERABAD - 500084, TELANGANA, INDIA

Private limited company

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used

To be associated with:

4389314

CHENNAI

COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER).
BHIM CHANDRA NAG

4488278    17/04/2020
SAURRISH GHOSH
Flat No. 3A, 94 Regent Estate, Kolkata - 700092, West Bengal, India
AN INDIAN NATIONAL
Address for service in India/Attorney address:
LEXMOTION
APPAYAN APARTMENT,GROUND FLOOR,FLAT-GC,108/11/(50),PURBACHAL ROAD (NORTH),HALTU,KOLKATA 700078,WEST BENGAL,INDIA.
Proposed to be Used
KOLKATA
SWEETS.
4488565  17/04/2020
DURGESH SHIVNARAYAN BANG
166, Paradise Residence, Opp. Dighe Towar, College Road, Jadhav Nagar, Pune, Maharashtra- 411041
Sole Proprietor

Address for service in India/Attorney address:
MOHIT KALYANI
Qworky, 6th Floor, Levana Cyber Heights, Vibhuti Khand, Gomti Nagar, Lucknow- 226010

Proposed to be Used
MUMBAI
ALL KINDS OF FLOUR AS UNDER CLASS 30
BRINK

4489293   20/04/2020
KARISHMA CHANDY
3RD FLOOR, BRITTO VILLA, 23A, ST PAUL’S ROAD, BANDRA (W), MUMBAI – 400050, MAHARASHTRA, INDIA
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
SHRIKANT TANNA
B- 72, 62 PEREIRA NAGAR NO 7, KHOPAT., THANE (W) 400601

Proposed to be Used
MUMBAI

FLAVOURINGS, OTHER THAN ESSENTIAL OILS, FOR BEVERAGES; FLAVOURINGS FOR BEVERAGES; SALTS, SEASONINGS, FLAVOURINGS, AND CONDIMENTS; SPICES; MIXED SPICES; SPICES IN THE FORM OF POWDERS; SUGAR; SUGAR CONFECTIONARY; NATURAL FLAVOURINGS FOR USE IN ICES [OTHER THAN ETHERIC ESSENCES OR ESSENTIAL OILS]; FLAVORING SYRUP
AYUSHWIN

4489409  20/04/2020

VASANT HERBAL REMEDIES AND COSMECEUTICALS

66/B-2, HIMALAY NAGARI NIVARA C.H.S LTD., NNP-2, GEN A.K. VAIDHYA MARG, FILM CITY ROAD, DINDOSHI, GOREGAON (EAST), MUMBAI-400065

A partnership firm registered under the laws of India

Address for service in India/Attorney address:

CEREBRAL DIMENSIONS

S-01, Haware Fantasia Business Park, Plot No. 47, Sector - 30A, Vashi, Navi Mumbai - 400 705.

Proposed to be Used

MUMBAI

Cereal based Energy Bars, Carbohydrate-based nutritional mixes for use as a meal replacement, Starches for dietetic purposes (other than pharmaceutical), Tea, Coffee, Honey, Cocoa, Sugar, Rice, Artificial coffee; Flour and Preparations made from Cereals, Muesli, Bread, Treacle; Baking Powder; Salt, Mustard; Vinegar, Sauces; Spices and Condiments included in Class 30.
Caffeinesutra

4489543  21/04/2020
ROHAN RATAN KHARE
D-77, SHUBHAM ENCLAVE, PASCHIM VIHAR, NEW DELHI- 110063
An Indian Citizen

Address for service in India/Attorney address:
NEHA CHUGH
IP Global Services, 8/3 Rajinder Nagar, New Delhi –110060 INDIA

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking powder; salt; mustard; vinegar, sauces (condiments); spices; ice
R. ANIRUDH
3/1, 4th Street, C Sector, V G Rao Nagar, Katpadi, Vellore-632 007
Manufacturer merchant

Address for service in India/Agents address:
G. RAMJI, ADVOCATE
NO. 18, JAISANKAR STREET, WEST MAMBALAM. CHENNAI - 600 033.

Proposed to be Used

CHENNAI

SPICES, MASALA POWDER, CHICKEN MASALA POWDER, TURMERIC POWDER, SAMBAR POWDER, RASAM POWDER AND OTHER MASALA POWDER, ASAFOETIDA, FOOD PREPARATIONS FOR HUMAN CONSUMPTION, RICE, FLOUR, CEREALS, PULSES CURRY POWDER, GARAM MASALA, CHILLI POWDER, DHANIA POWDER, TURMERIC POWDER, GRAM DAL, INSTANT CURRY MIX, BREAD, SPICES WHOLE OR GRINDED, RICE, SAFFRON, CHUTNEY, PAPAD, APPALAM, DHAL, INSTANT FOODS LIKE BRIYANI, UPPMA, RAVAMIX, GULABJAMUN MIX, IDLI MIX, DOSA MIX, MURUKKU, CHUTNEY POWDERS, CEREAL BASED SNACK FOODS, RICE BASED SNACKS FOODS, DHAL POWDERS (PODI), RICE MIX LIKE TAMARIND PASTE, GARLIC PASTE, COFFEE, CHOCOLATE, TEA, COCOA, SUGAR, TAPIoca, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, BISCUITS, CAKES, COOKIES, CANDY, BUNS, RUSKS, SWEETS, PASTRY AND CONFECTIONERY, KETCH UPS, SAUCES, FLAKES, CHIPS, CEREALS PRODUCTS, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTS), ICE NOODLES, ALL TYPES OF COOKED FOOD READY TO SERVE, INSTANT FOOD, EXTRUDED SNACKS CONSISTING PRIMARILY OF STARCH, SNACKS.
Proprietor of Angai Dudh
SHOP NO 03, GREET GARDEN, GREET COMPLEX, NEAR SHANKARA COLONY, INDIAN OIL NAGAR, GHATKOPAR MANKHURD ROAD, CHEMBUR MUMBAI CITY MAHARASHTRA 400043

Address for service in India/Attorney address:

NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

MUMBAI

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water], Wheat-based snack foods, Rice-based snack food, Maize-based snack food
E-SEL-POWER

3028490  11/08/2015
INDIAN HERBS SPECIALITY PRIVATE LIMITED
D-21 SHOP NO 2, ACHARYA NIKETAN MAYUR VIHAR PHASE-1 EW DELHI 110091
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
KRISHNAMURTHY & CO.
4th Floor, Prestige Takt No. 23, Kasturba Road Cross Bangalore - 560 001
Used Since: 01/03/2009

DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES
FRESH FRUITS AND VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1794661..
3095166  09/11/2015
ANUJ MISHRA
FLAT NO. 101, RATANDEEP APARTMENT PHASE-II, NIRALA NAGAR KANPUR
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
 ANSHUL & CO.
H-882, SATYAM VIHAR, AVAS VIKAS COLONY, KALYANPUR, KANPUR-208017, U.P.
Used Since :01/04/2012
DELHI
PAN MASALA, SWEET SUPARI MOUTH FRESHNERS INCLUDED IN CLASS 31.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD LAKNAWII SEPARATELY.
PRIMUS PHARMACEUTICALS
3104179  23/11/2015
SURESH KUMAR DUA
trading as ;PRIMUS PHARMACEUTICALS
MOUZA OGLI KHARI AZGARPUR MAZRA SADHAURA ROAD KALA AMB DISTT SIRMOUR H.P
Marketing and Trading;
INDIAN

Address for service in India/Attorney address:
V. K. MARWAH ADVOCATE
292, Model Town, Ambala City-134003 Haryana
Used Since :01/12/2009

DELHI
Protiens for animal consumption, animal feed suplilments,Grains and agricultural, horticultural and forestry products not included in other classes; live animals; fresh fruits and vegetables; seeds; natural plants and flowers; foodstuffs for animals; malt.
3113119   02/12/2015
KUBER TOBACCO PRODUCTS PVT. LTD.
31-K SIRASPUR, G.T. KARNAL ROAD, NEW DELHI 110042
MERCHANTS & MANUFACTURERS
A PRIVATE LIMITED COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT
Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.
Used Since :09/10/2000
To be associated with:
935867, 956920, 956958, 961958, 962131, 962302, 963818, 966179, 966180, 980849, 1130411, 1130412
DELHI
SWEET SUPARI, SCENTED SUPARI, MOUTH FRESHENERS, SWEET SUPARI FLAVOURING MATERIALS & PAN MASALA
IN CLASS 31.
3133347  19/12/2015
RAMESH RANI
trading as ; M/S ACE TRADERS
BARNALA ROAD, OPPOSITE SUN RISE RESORTS, NEAR BUGHIPURA CHOWK, MOGA.
MANUFACTURING AND TRADING
PROP. FIRM
Address for service in India/Attorney address:
RAVINDER MALIK
KALER COMPLEX, ZIRA ROAD, MOGA-142001
Used Since: 01/04/2015
DELHI
FOODSTUFFS FOR ANIMALS INCLUDING CATTLE FEED.
SUHANA COMMISSIONER

3147864    01/01/2016

VISHAL GOYAL
2273, HUDSON LANE, MALL ROAD, DELHI-110009
MERCHANTS & MANUFACTURERS
Used Since :01/12/2015

To be associated with:
2034203

DELHI
SCENTED SUPARI, MITHI SUPARI, MOUTH FRESHNERS AND SADA PAN MASALA INCLUDED IN CLASS 31.
HARI DHENU
3148424  31/12/2015
SURENDER KUMAR
trading as ;SHRI BALAJI AGRO INDUSTRIES
TELANWALI ROAD, VPO GHUR SAL, TEHSIL BALSAMAND, HISAR, HARYANA-125052
MANUFACTURING AND TRADING
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since :01/12/2015
DELHI
OIL CAKE
S-MIN FORTE

3214415    17/03/2016
SUNRAISE PHARMA Pvt. Ltd.
trading as ;SUNRAISE PHARMA Pvt. Ltd.,7880, Phase-1, Block-B, Roshna Vihar, Near Shiv Mandir, Nazafgarh, Delhi-110043;
7880, Phase-1, Block-B, Roshna Vihar, Near Shiv Mandir, Nazafgarh, Delhi-110043;
Marketing and Trading;
Address for service in India/Attorney address:
V. K. MARWAH ADVOCATE
292, Model Town, Ambala City-134003 Haryana
Used Since :02/01/2016
DELHI
Protiens for veterinary Consumption, Veterinary Feed supplements,FOODSTUFFS FOR ANIMALS; NON-MEDICATED ADDITIVES FOR FOODSTUFFS FOR ANIMALS.
3367528  20/09/2016
MR. SANKET KANUBHAI PATEL
trading as ;S. K. FOOD PRODUCTS
105, ANANDI GOPAL CO-OP. HSG. SOCIETY, PARNAKA, KALYAN [WEST]- 421301 [M.S.].
Manufacturers & Merchants.
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :01/01/1976
To be associated with:
837439
MUMBAI
SCENTED SUPARI, MOUTH FRESHENERS, SCENTED SAUNF, ELAICHI SAUNF, MUKHWAS, DHANADAL, DRY FENNEL, SILVER COATED ELAICHI, BETAL NUTS & SWEET SUPARI INCLUDED IN CLASS 31
3367534  20/09/2016
MR. SANKET KANUBHAI PATEL
trading as ; S. K. FOOD PRODUCTS
105, ANANDI GOPAL CO-OP. HSG. SOCIETY, PARNAKA, KALYAN [WEST]- 421301 [M.S.].
Manufacturers & Merchants.
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA
WEST MUMBAI-400050
Used Since :01/03/2014

To be associated with:
2710204

MUMBAI
SCENTED SUPARI, MOUTH FRESHENERS, SCENTED SAUNF, ELAICHI SAUNF, MUKHWAS, DHANADAL, DRY FENNEL,
SILVER COATED ELAICHI, BETAL NUTS & SWEET SUPARI INCLUDED IN CLASS 31

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2710204.
3371203  24/09/2016
SAMPAT RAMDAS YEVALE
trading as ;ARYA FISH AQUARIUM & PET SHOP
Shop No 5, Krishna Kunj Society, Mhada Chandivali , Chandivali-Andheri East, Near ICICI Bank, Mumbai - 400072.
MANUFACTURER
Address for service in India/Attorney address:
TMGURU INTELLECTUAL PROPERTY SERVICES LLP
203, 2nd Floor, A-31, Kailash Colony, New Delhi-110048
Used Since :01/04/2007
MUMBAI
LIVE BIRDS; LIVE ANIMALS; LIVE FISH; PET BIRDS; BREEDER BIRDS; ANIMAL BEVERAGES; PET FOODSTUFFS; FISH FOOD; BIRD FOOD, ANIMAL FOOD, EDIBLE CHEWS FOR ANIMALS, DOG BISCUITS; FISH SPAWN; AQUARIUM FISH; LIVE AQUARIUM CORAL; AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES; NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS; MALT.
DAILY BASKET
3491636   24/02/2017
ARTEX FOODS LLP
UNIT NO. 1014, 10TH FLOOR, D-MALL, A1 NETAJI SUBASH PLACE PITAMPURA, DELHI 110034 IN
TRADER
Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Used Since :04/02/2017
DELHI
FRESH FRUITS AND VEGETABLES INCLUDED IN CLASS 31.
NEW CHACHA SUPARI

3737630  26/01/2018

HARISH SHARMA
HOUSE NO 377, HIRA NAGAR, GURGAON-122001
MD PACKAGING
INDIVIDUAL

Proposed to be Used
DELHI

BETEL NUTS, COMMONLY KNOWN AS SUPARI
3756078 16/02/2018
DR. VASANTHKUMAR S.P
Sparconn Life Sciences, Plot No.P-2, Survey No. Sw-51, Ditpl, Kiadb Apparel Park, Phase-2, Doddaballapura, Bangalore Rural -561203, Karnataka
Proprietor
Address for service in India/Attorney address:
ANJALI MOTA
F-97, 4th Floor, Anna Nagar (East), Chennai – 600102, Tamil Nadu
Used Since :07/02/2018
CHENNAI
LITTER FOR ANIMALS
SUGARCRY

3886477   13/07/2018
M/S. SPRIA BIOSCIENCES PRIVATE LIMITED
#1401, 14th Floor, Babu Khan Estate, Basheerbagh, Hyderabad-500 001, Telangana State, India
Company incorporated under the Companies Act 1956
Address for service in India/Attorney address:
RABBANI MOHD MUBIN
#808/2, 8th Floor, Babukhan Estate, Basheerbagh, Hyderabad-500 001, Andhra Pradesh, India
Used Since :04/02/2015
CHENNAI
4116521 13/03/2019
M/S GLOBAL HUB
33/258, Al-Hamdh, Eravukad Ward, Alappuzha,Kerala-688002and presently residing at Alfas, Vattayal Ward, Thiruvampady P.O.,
Alappuzha, Kerala-688002
Kabeer M., Partner of Ms Global Hub

Address for service in India/Attorney address:
BONAFIDE INTELLECTUAL PROPERTY SOLUTIONS
43/353 B, ANASWARA, CITIZEN ROAD, AYYAPPANKAVU, KOCHI-18, KERALA, INDIA.

Proposed to be Used
CHENNAI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and
seeds; fresh fruits and vegetables, beet, bran,buckwheat, unprocessed, cereal seeds,chicory roots,fresh herbs; natural
plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals;
malt.,coconut shell, coconuts, copra, plants

nil

The mark should be used as a whole.
Flavure

4137922   04/04/2019
SPARKPLUG FOODS PVT. LTD.
Flat 14/4380/4-B, Murari Lal Street, Ansari Road, Daryaganj, New Delhi - 110002
Private Limited Company

Address for service in India/Attorney address:
S.C. LADI & CO.

Proposed to be Used
DELHI
Fresh, raw unprocessed olives
4153739  22/04/2019
SASYAKRANTHI AGRO AND FOOD PRODUCTS PRIVATE LIMITED
H NO 1-11-37/52, KHB COLONY, NEAR LIONS SCHOOL, RAICHUR-584101
THE TRADEMARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
URBANKISAAN
4384052  20/12/2019
M/S. URBANKISAAN
5th Floor, 36 Urban Center, Road No. 36, Jubilee Hills, Hyderabad 500033
Partnership Firm
Address for service in India/Attorney address:
SHEELA RAM KUMAR
FLAT 101, PLOT 361, ROAD NO.24, JUBILEE HILLS HYDERABAD, TELANGANA, INDIA
Used Since :17/01/2016
CHENNAI
Agricultural, horticulture, gardening, hydrophonic farming and forestry products including raw grains, cereal grains, grains for planting . cereals, fresh, processed and unprocessed vegetables organic and inorganic fruits, herbs, raw and fresh pulses and all other included in class 31.
DUDH BOUCHHAR

4390156   26/12/2019

MOHAN LAL VAISHNAV
Ward No 21 Poki Nadi, Ahinsa Nagar Kekri, Ajmer, Rajasthan
MANUFACTURER
Proprietor

Proposed to be Used

AHMEDABAD

Cattle Feed Included in Class 31
BLUE BUFFALO
4400806    07/01/2020
BLUE BUFFALO ENTERPRISES, INC.
11 River Road, Wilton, Connecticut 06897, United States of America
A Delaware (US state) corporation

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Proposed to be Used
DELHI
Cat food; edible cat treats; dog biscuits; dog food; edible dog treats; pet food; edible pet treats
THIS IS CONDITION OF REGISTRATION THAT BOTH THE WORDS SHALL BE USED TOGETHER.
DEEPMALA

4405774  11/01/2020
NAJEEB AHAMAD TRADING AS M/S NAJEEB TRADERS
RAJA NAGAR BHINGA DISTT-SHRAWASTI-271805
PROPRIETOR

Address for service in India/Agents address:
GOOD LUCK TRADE MARK CO.
128/564 (FLAT NO.3), K- BLOCK, KIDWAI NAGAR, KANPUR-208011, (U.P.)

Proposed to be Used
DELHI
SUPARI.
Proposed to be Used

DELHI

Raw and unprocessed agricultural products
UDDERFINE
4429821   04/02/2020
SMT. BALESH
20/83, SUBHASH NAGAR, SAHARANPUR ROAD, BARAUT (BAGHPAT) U.P., PINCODE – 250611.
SINGLE FIRM
Address for service in India/Attorney address:
JATIN NANDA
WZ-139/4, GALI NO.-2, NEW MAHAVIR NAGAR, JANAK PURI EAST, NEW DELHI - 110018.
Used Since :01/01/2020
DELHI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt.
NRGH -324 DHGUVR

4443830  17/02/2020

NOVEL SEEDS PRIVATE LIMITED
211, IInd Floor, Jilha Peth, B/H SBI Gandhi Nagar, Jalgaon, Maharashtra - 425001
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Seeds
Sahyadri farms

4453819   25/02/2020

SAHYADRI FARMERS PRODUCER COMPANY LTD
Sr No 1102/08, Behind Police Head Quarter, Adgaon, Nashik 422003
A Company Incorporated under Indian Companies Act

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used

To be associated with:
3264224

MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Live animals; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Foodstuffs and beverages for animals; Malt; Raw and unprocessed grains and seeds; Bulbs, seedlings and seeds for planting
COCOWORKS

4454730  26/02/2020
M/S. ROLIGT FOODS PRIVATE LIMITED.
H.No: 16-2-51/F/5, Akbarbagh, Opposite To Vishnu Apartments, Malakpet, Hyderabad, Telangana.
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI
Organic Fruits And Vegetables, Fresh fruits, nuts, vegetables and herbs.
ROLIGT

4454734   26/02/2020

M/S. ROLIGT FOODS PRIVATE LIMITED.
H.No: 16-2-51/F/5, Akbarbagh, Opposite To Vishnu Apartments, Malakpet, Hyderabad, Telangana.

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used

CHENNAI

Organic Fruits And Vegetables, Fresh fruits, nuts, vegetables and herbs.
4454747  26/02/2020
M/S.S.A.FRUIT INTERNATIONAL.
623, Big Bazaar Street, Coimbatore-641 001, Tamilnadu, India.
Manufacturer and Merchants

Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.

Proposed to be Used
CHENNAI
Fresh fruits and Vegetables, Fresh Kiwi fruit.
BLUE MOON

4456788  27/02/2020

SURAJ GARG
B/102, Vaarahi, Katraj Kondhwa Road, Pune, Maharashtra 411037

Individual

Address for service in India/Attorney address:
YASHASVITA APTE
Office no. 120, 1st floor, Commerce House, 140, Nagindas Master Road, Fort, Mumbai - 400023

Proposed to be Used

MUMBAI

SEEDLINGS; WHEAT SEEDS; HORTICULTURE SEEDS; VEGETABLE SEEDS; FLOWER SEEDS; CROP SEEDS; AGRICULTURAL SEEDS; GRASS SEEDS; UNPROCESSED SEEDS; RAW SEEDS; HYDROPONIC SEEDS; FRUITS SEED; GRAIN SEEDS; SUNFLOWER SEEDS; PLANT SEEDS; UNPROCESSED HEMP SEEDS; APPLE TREE SEEDS; HYBRID WHEAT SEEDS; SEEDS OF URUSHI; EDIBLE SEEDS; UNPROCESSED FLAX SEEDS; UNPROCESSED OIL SEEDS; SEEDS FOR PLANTING; SEEDS IN PELLET FORM; SEEDS FOR GROWING HERBS; SEEDS FOR ANIMAL CONSUMPTION; SEEDS COATED WITH FERTILIZER; BULBS AND SEEDLING FOR PLANT BREEDING; CEREAL SEEDS.
4457640    28/02/2020
RAJ WAFERS
PLOT NO.-2, BLOCK NO.A-12, SHAGUN IND. EST., SAYANOLPAD ROAD, SURAT – 394130
Partnership Firm

Address for service in India/Attorney address:
DHANANI KIRANKUMAR PRAFULBHAI
52, ANAND PARK SOCIETY, B/HG NIRMAL NAGAR SARTHANA JAKAT NAKA, VARACHHA ROAD, SURAT - 395006,
GUJARAT, INDIA

Proposed to be Used
AHMEDABAD
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and
seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live
animals; Foodstuffs and beverages for animals; Malt.
SPAL FEED
4459469  29/02/2020
SH. SUCHET SINGH PROPRIETOR OF M/S SPAL FEED FACTORY
V.P.O. BEHMAN DIWANA, TEHSIL AND DISTT. BATHINDA, PUNJAB.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/01/2020
DELHI
CATTLE FEED AND OIL CAKES.
4464393 05/03/2020
MAHESH VALUE PRODUCTS PRIVATE LIMITED
68, 4TH FLOOR, C.P. RAMASWAMY ROAD, ALWARPET, CHENNAI-600 018, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT.
NUTRIVALLEY

4465032  06/03/2020

STARLITE WELLNESS PRIVATE LIMITED
DNo: 4-72-1, MIG 172, LawsonsBay Colony, Beach Rd, Vizag-530017, Andhra Pradesh, India
MSME Registered company

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008,
Telangana, India.

Used Since :19/11/2019

CHENNAI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and
seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live
animals; foodstuffs and beverages for animals; malt.
4467968    10/03/2020
NAVEEN JAIN
H-236, RIICO INDUSTRIAL AREA, MANSAROVER, JAIPUR. (RAJASTHAN) 302020.
Individual

Address for service in India/Attorney address:
TRADE CORE CERTIFICATIONS
F-6/236, VISHAN VILLA, CHITRAKOOT, VAISHALI NAGAR, JAIPUR. (RAJ.)
Used Since :01/03/2020

AHMEDABAD
FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS, FRESH BRUSSELS, LIVING NATURAL FLOWERS, GARLAND OF NATURAL FLOWERS, BOUQUETS OF FRESH FLOWERS WHICH ARE INCLUDED IN CLASS 31.
4471711  13/03/2020
NASIRKHAN NASIBKHAN MALEK PROPRIETOR OF N. B. GRUH UDHYOG
VILLAGE: MERA, TA. DASADA, DIST. SURENDRANAGAR, PIN: 382 750 (GUJARAT)
Individual
Address for service in India/Attorney address:
TRADETEND CONSULTANTS PVT. LTD.,
TRADETEND CONSULTANTS PVT. LTD.,121, RAJLAXMI COMPLEX, 16, VIJAY PLOT, GONDAL ROAD, RAJKOT - 360 002
Used Since :12/03/2020
AHMEDABAD
EDIBLE LIME (CHUNA) INCLUDED IN CLASS-31
ACHUGATLA RIHANA BEGUM
1-103/2, Kota Street, Main Road, Rajoli, Mahabubnagar, Telangana-509126
Individual

Address for service in India/Agents address:
ANKIT SETHI
104, Monalisa Apartment, Kasturba Road, Near Bharat Bank, New Era Malad Station Road, Malad West, Mumbai-400064.

Proposed to be Used
CHENNAI
seeds for planting / plant seeds as covered under class 31.
SAFMANNAN

4473303  16/03/2020

LESAffRE ET COMPAGNIE
41, rue Etienne Marcel, 75001 PARIS, France

a company incorporated and existing under the French Laws

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Used Since : 02/03/2016

DELHI

Animal foodstuffs; yeast for animal foodstuffs
AL SAMAH

4477899  19/03/2020
NARSING REDDY FOODS EXIM LLP
1-10-74, DWARKADAS COLONY, BEGUMPET, HYDERABAD, TELANGANA - 500016

THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
4478557   20/03/2020
NITIKA TRADING AS IK ONKAR ENTERPRISE
Basant Vihar, Ward No 11, Kaushik Dairy Wali Gali, Ganaur, Sonipat, Sonipat, Haryana, 131101
Single Firm
Address for service in India/Attorney address:
ALOK PATHAK
346 Third Floor Hari Nagar Ashram New Delhi (110014)
Proposed to be Used
DELHI
FOODSTUFF FOR ANIMAL INCLUDING CATTLE FEED INCLUDED IN CLASS 31.
DETEL
4481804  24/03/2020

S.G. CORPORATE MOBILITY PVT. LTD.
57A, Hartron Complex, Electronic City, Udyog Vihar, Phase IV, Sector-18, Gurugram, Haryana-122015

Private Limited Company

Address for service in India/Attorney address:
NAGPAL & ASSOCIATES
A-5,SUNLIGHT COLONY-II,ASHRAM,NEW DELHI 110 014,INDIA

Proposed to be Used
DELHI

AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT
MUSTAFA RAZA KHAN BHAGEWADI
VIDYARANYA HIGH SCHOOL ROAD, DHARWAD, KARNATAKA 580001
THE TRADE MARK ACT 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
PAN MASALA, SCENTED SUPARI, BETEL NUTS, MOUTH FRESHNER
4485385    06/04/2020
SHANT CHADHA
87, Adarsh Nagar, Narmada road, Jabalpur 482001, Madhya Pradesh
Individual
Address for service in India/Agents address:
ANKIT SETHI
104, Monalisa Apartment, Kasturba Road, Near Bharat Bank, New Era Malad Station Road, Malad West, Mumbai-400064.
Used Since: 04/01/2017
MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt as covered under class 31.
ASHER
4486114  09/04/2020
NOBLE SEEDS PRIVATE LIMITED
33, NOBLE HOUSE, VILLAGE & POST - KHERA KALAN, DELHI-110082
A Company incorporated under the Laws of India
Address for service in India/Attorney address:
VKT PARTNERS
IPR ARCADE, CHAMBER NO-347, WESTERN WING, TIS HAZARI COURTS, DELHI-110054
Proposed to be Used
DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
EVAN

4486115  09/04/2020

NOBLE SEEDS PRIVATE LIMITED
33, NOBLE HOUSE, VILLAGE & POST - KHERA KALAN, DELHI-110082
A Company incorporated under the Laws of India

Address for service in India/Attorney address:
VKT PARTNERS
IPR ARCADE, CHAMBER NO-347, WESTERN WING, TIS HAZARI COURTS, DELHI-110054

Proposed to be Used
DELI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
SUVI
4486116   09/04/2020
Noble Seeds Private Limited
33, Noble House, Village & Post - Khera Kalan, Delhi-110082
A Company incorporated under the laws of India
Address for service in India/Attorney address:
VKT Partners
IPR Arcade, Chamber No-347, Western Wing, Tis Hazari Courts, Delhi-110054
Proposed to be Used
DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
SUBBI

4486117    09/04/2020

NOBLE SEEDS PRIVATE LIMITED
33, NOBLE HOUSE, VILLAGE & POST - KHERA KALAN, DELHI-110082
A Company incorporated under the Laws of India

Address for service in India/Attorney address:
VKT PARTNERS
IPR ARCADE, CHAMBER NO-347, WESTERN WING, TIS HAZARI COURTS, DELHI-110054

Proposed to be Used
DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
LACHI HOT NBL 1104

4486118  09/04/2020

NOBLE SEEDS PRIVATE LIMITED
33, NOBLE HOUSE, VILLAGE & POST - KHERA KALAN, DELHI-110082
A Company incorporated under the Laws of India

Address for service in India/Attorney address:
VKT PARTNERS
IPR ARCADE, CHAMBER NO-347, WESTERN WING, TIS HAZARI COURTS, DELHI-110054

Proposed to be Used
DELHI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
4486414  10/04/2020  
DEVENDRA KUMAR DHAMNIYA
124, MIN, 3 AKHEPUR, POST-ALHED, TEH MANASA, NEEMUCH, MADHYA PRADESH-458110

propietor
INDIVIDUAL

Proposed to be Used
MUMBAI

Agriculture, Horticulture, Forestry Products, Fruits, Vegetables, Grains, Seeds, Natural Plants, Flowers and Live Animals
As Included in Class 31.
SHAKATARIAN
4486970  13/04/2020
AISHWARY MISHRA
118/348 A, Kaushalpuri, Gumti No. 5, Kanpur, Uttar Pradesh
Shakatarian
INDIVIDUAL

Proposed to be Used
DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES, FRESH FRUITS AND VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS, MALT
Trade Marks Journal No: 1953, 22/06/2020

4487932  15/04/2020
ARPITA TALUKDER TRADING AS M/S NEOPALATE
87(10/11) K N Mukherjee Road, P.O.- Talpukur, Barrackpore West Bengal – 700123
PROPRIETOR

Address for service in India/Agents address:
NISHA SETHI
28, GROUND FLOOR, JSEL BUILDING, MALVIYA NAGAR, NAIPUR. RAJASTHAN-302017

Proposed to be Used
KOLKATA
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt which included in class 31
WAYKAR'S
4487945 15/04/2020
SUNITA BABAJI WAYKAR
802, AT & PO DINGORE, BANKAR PHATA, TALUKA-JUNNAR, DIST.- PUNE, MAHARASHTRA-414005, INDIA

INDIVIUAL

Address for service in India/Attorney address:
KIRIK CREATION LLP
1/8. LAXMAN BUILDING, BUDHAPPA NIVAS, KARVE ROAD, VISHNUNAGAR, DOMBIVLI(WEST)THANE-421202,MH-INDIA

Proposed to be Used
MUMBAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, LIVE ANIMALS, FRESH FRUITS AND VEGETABLES, FRESH HERBS, NATURAL PLANTS AND FLOWERS, FOODSTUFFS AND BEVERAGES FOR ANIMALS, MALT, RAW AND UNPROCESSED GRAINS AND SEEDS, BULBS, SEEDING AND SEEDS FOR PLANTING INCLUDED IN CLASS 31
4488268   17/04/2020
GITWAKO FARMS INDIA PVT. LTD.
42, Birbal Road, Jangpura Extension, New Delhi – 110014
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
IRA LAW
I-34, 4th Floor, Jangpura Extension, New Delhi - 110014

Proposed to be Used
To be associated with:
2397976
DELHI
PET FOOD; FOOD FOR ANIMALS; CAT FOOD; FOODSTUFFS FOR PETS; BEVERAGES FOR PETS; FOODSTUFF AND BEVERAGES FOR ANIMALS
MEENAMAA
4489354  20/04/2020
M/S. AGRAWAL OIL PRODUCTS PVT. LTD.
106, LUNIAPURA, GUPTA COMPOUND, MHOW, INDORE - 453446, M.P.
PRIVATE LIMITED
Address for service in India/Attorney address:
CLIENTAKE ASSOCIATES
306, DIAMOND TRADE CENTRE, OPPOSITE BANSI TRADE CENTRE, INDORE, M.P. 452001.
Proposed to be Used
MUMBAI
Manufacturing of Cattle feed, Cattle food, Kapasiya khali, Pallet, Daliya Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt included in class 31.
BAGLAN FARMERS

4490521   23/04/2020  
BAGLAN FARMERS PRODUCER COMPANY LIMITED  
C/O DILIP NIHAN, AT-MUNGSE, POST-KARANJAD, TAL-SATANA, DIST-NASHIK, PIN-423301  
BAGLAN FARMERS PRODUCER COMPANY LIMITED  
Address for service in India/Attorney address:  
ADV PRITAM GANGURDE  
C-17, SADGURU PARK, NR, RAM MANDIR, NIWARA SOC. AREA, BALAJI NAGAR, PUNE-411043  

Proposed to be Used  
MUMBAI  
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt
4491173  24/04/2020

SURAJ SINGH
D3 third floor Nirwana apartment mandi road gadaipur delhi 110030
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt
PROTEGG
4491742   26/04/2020
NURTURE AQUA TECHNOLOGY PRIVATE LIMITED
401-402 B, SAPPHIRE CORNER OF S.V. ROAD & 1ST ROAD, KHAR (WEST), MUMBAI-400052, MAHARASHTRA, INDIA
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
MAKHJIA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD,SIDDHARTH NAGAR,THANE (E)-400603
Proposed to be Used
MUMBAI
FOOD FOR ANIMALS
OLIVIA OVERSEA PRIVATE LIMITED THROUGH (DIRECTOR) AYAZ SHAKEEL AHMED KHAN
PEARL PLAZA, 520 5th, FLOOR OPP. ANDHERI RAILWAY STATION ANDHERI WEST MUMBAI, 400 058
MANUFACTURING AND TRADING

Address for service in India/Agents address:
P.C. TRADE MARK
OFFICE NO. 380- III, G.S.C. SECTOR-29, NOIDA, G.B. NAGAR, (U.P.)

Proposed to be Used
MUMBAI
FRESH VEGETABLE & FRUITS, GRAIN, AGRICULTURE, FORESTRY PRODUCT, SEEDS, NATURAL, PLANTS FLOWERS
VIRAYA EKO

4492039    27/04/2020

ROHIT KAPOOR
D-3,SEC-36, NOIDA UTTAR PRADESH-201301

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
2891974  30/01/2015
AKSHAY. M. BHAGAT
trading as ;VIDYA AQUA
GHARKUL COLONY, USARLI (KHURD), POST: O. N. G. C, TAL. PANVEL-410206, DISTRICT- RAIGAD, MAHARASHTRA, INDIA
SERVICE PROVIDER
A INDIAN NATIONAL
Address for service in India/Attorney address:
CEREBRAL DIMENSIONS
S-01, Haware’s Fantasia Business Park, Plot No. 47, Sector - 30A, Vashi, Navi Mumbai - 400 705.
Used Since :17/08/2012
MUMBAI
PACKAGED, MINERAL, TABLE AND AERATED/SODA WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES INCLUDED IN CLASS 32
FRUIT MANIA

3080612  17/10/2015
SUMERU GUPTA
trading as M/s. ROHAN BUBBLES
A-11, YADAV NAGAR, SAMAY PUR, BADLI, DELHI
MANUFACTURER AND MERCHANTS
Address for service in India/Attorney address:
KAMAL GARG & ASSOCIATES
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85
Used Since :25/07/2009
To be associated with:
2381661
DELHI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
FROST KING

3097708  13/11/2015
KARAN PUNDIR
BOOTH NO. 77, PHASE-V, S.A.S NAGAR MOHALI.
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
VENUKA KUMARIA
# 5673, DUPLEX MODERN HOUSING COMPLEX MANIMAJRA, CHANDIGARH,
Used Since : 07/11/2015

DELHI
BEERS, MINERAL AND AERATED, WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES;
SYRUPS AND OTHER, PREPARATIONS FOR MAKING BEVERAGES
SIPUP

3098205  13/11/2015
SS HOLDINGS CORPORATION
Anand Narayan Chauhan
Mohd. Yusuf Khan
Gulam Ahmed Sheikh
trading as SS HOLDINGS CORPORATION
Shop No. 65, Aman Rahiwas Seva Sang Society, Indranagar, New Link Road, Opp. Janta Colony, Kandivali (W), Mumbai - 400 067, Maharashtra
Manufacturers and Merchants
A partnership firm existing under the Indian Partnership Act, 1932

Address for service in India/Attorney address:
CEREBRAL DIMENSIONS
S-01, Haware"s Fantasia Business Park, Plot No. 47, Sector - 30A, Vashi, Navi Mumbai - 400 705.

Used Since: 13/09/2015

MUMBAI
JEERA SODA; PACKAGED DRINKING WATER; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; NON-ALCOHOLIC FRUIT EXTRACTS, NON-ALCOHOLIC FRUIT JUICE BEVERAGES, FRUIT DRINKS AND FRUIT JUICES; NON-ALCOHOLIC COCKTAILS, SMOOTHIES, SODA WATER, ENERGY DRINK AND OTHER PREPARATIONS FOR MAKING BEVERAGES, INCLUDED IN CLASS 32.
JUICY JULIOUS
3126346  13/12/2015
ISHAAN SOOD
trading as ;JUICY JULIOUS
HOUSE NO.1739, SECTOR-4, PANCHKULA (HARYANA)
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
Sole Proprietor
Address for service in India/Attorney address:
RAJESH KUMAR KADIAN
Rajesh Kadian, RKF LAW, SCO No. 61, 2nd floor, 12A, Panchkula HARYANA-134109, Mobile No.+91 9216333435
Used Since :12/12/2015
DELHI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
3137814  24/12/2015
M/S. GURUJI ENTERPRISES PVT. LTD.
514, HSIDC, KUNDLI, DISTRICT-SONEPAT-131028, HARYANA
MERCHANTS AND MANUFACTURERS

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Used Since: 05/10/1996

To be associated with:
2129419, 3137812, 3137813

DELHI
mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE OVER WORD NATURAL AND OTHER DESCRIPTIVE MATTERS APPEARING ON THE LABEL

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3137812 AND 3137813
3164938  21/01/2016
ANKUR KUMAR GOYAL
trading as ;M/S KRISHNA DISTRIBUTOR
1/9569, GALI NO.3, PARTAP PURA, BABAR PUR ROAD, SHAHDARA, DELHI-110032
MANUFACTURER & TRADER
Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033
Used Since :01/12/2015
DELHI
PACKAGED DRINKING WATER, SODA, CARBONATED DRINK, MANGO DRINK, BEVERAGES, MINERAL WATER.
GLAMOUR
3171904  30/01/2016
BHANGADIYA BEVERAGES
RAKESH BHANGADIYA
AASHISH BHANGADIYA
ANKIT BHANGARIA
trading as ;BHANGADIYA BEVERAGES
DAGAJI KI GALI, AJMER ROAD, MADANGANJ, KISHANGARH, DISTT- AJMER- RAJASTHAN
M/ S BHANGADIYA BEVERAGES
Address for service in India/Attorney address:
MARK R SERVICES
C-365 NIRMAN NAGAR KINGS ROAD JAIPUR RAJASTHAN
Used Since :26/11/2015
AHMEDABAD
MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, OTHER
PREPARATIONS FOR MAKING BEVERAGES INCLUDING IN CLASS 32
AQUA ADVENTURE

3178988   05/02/2016
SIHANTA CREATION PRIVATE LIMITED
trading as ;SIHANTA CREATION PRIVATE LIMITED
RAMTOLA, DAMODARPUR, LAKHISARAI, BIHAR-811311
MANUFACTURING CUM MARKETING
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
GOURAV GUNJAN
103, JAGAT TRADE CENTRE, PATNA-1

Proposed to be Used
KOLKATA
Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages and others included in class 32.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately.
ANNASAHEB BALASAHEB CHAKOTE
trading as ;SHRI GANESH BAKERY NANDANI PVT.LTD
A/P GAT NO.32/33, OLD KOLHAPUR ROAD, NANDANI, TAL.SHIROL, DIST. KOLHAPUR, PIN 416102
MANUFACTURER AND TRADER
INDIAN NATIONAL
Address for service in India/Attorney address:
PRAJAKTA P. SAWANT
A / 103, GOKUL, B. P. ROAD, KANDARPADA, DAHISAR ( W ), MUMBAI-400 068
Used Since :01/04/1992
MUMBAI
MANUFACTURER AND TRADER OF BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
3207987  11/03/2016
AYUSH ENTERPRISES
RUDRA PRATAP SINGH
AVANISH KUMAR SINGH
trading as : AYUSH ENTERPRISES
M.NO-798, PART-2, SARROI BAZAR, DISTRICT-BHADOHI-221401 (U.P.).
MANUFACTURER AND TRADER
THE PARTNERSHIP FIRM
Address for service in India/Attorney address:
RAVI CHAUHAN
A-2/96, SECTOR-16, ROHINI, DELHI-85
Used Since : 01/02/2016
DELHI
PACKAGED DRINKING WATER.
3212024  16/03/2016
MR. V JAY PRADHAN
C-136, F-2, RAMPRASTHA, GHAZIABAD, (U.P.)-201011
MANUFACTURING & TRADING

Address for service in India/Attorney address:
GIRI & COMPANY
A-212C/306, TIRUPATI PLAZA GALI NO.1, SHAKARPUR, DELHI-92
Used Since :10/02/2016

DELHI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
3550491    17/05/2017
JYOTSNABEN K VISAVADIA
trading as ;JYOTSNA BEVERAGES
250/2, SECTOR 1C, NEAR GAYATRI TEMPLE, GANDHINAGAR - 382007 - GUJARAT
Proposed to be Used
AHMEDABAD
MINERAL AND AERATED WATER, DRINKING WATER, DRINKING WATERS, BOTTLED DRINKING WATER, DRINKING
MINERAL WATER, DISTILLED DRINKING WATER.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3647633  30/09/2017
NEELGIRI HOSPITALITY GROUP
SCO 177 SECTOR 5 PANCHKULA HARYANA 140604
PARTNERSHIP
Address for service in India/Attorney address:
CS TANYA GROVER
8, NALA MARKET, WEST PATEL NAGAR NEW DELHI-110008

Proposed to be Used
DELHI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
Trade Marks Journal No: 1953 ,  22/06/2020       Class 32

3665074    30/10/2017
MANOJ BIRLA
50, Gram Bediya, Ward No. 1, Jain Mandir Ke Pas, West Nimar, Distt. Khargone, Madhya Pradesh–451113
Individual

Address for service in India/Agents address:
RAGHAV PANCHAL
33, ASHISH NAGAR, BANGALI SQUARE, INDORE–452016,M.P.

Proposed to be Used
MUMBAI
Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages, Bottled drinking water, Carbonated mineral water, Drinking water, Drinking water with vitamins, Glacial water, Mineral water [beverages].
SMARTH
3710458  23/12/2017
MUKUL GUPTA
23/72, WEST PUNJABI BAGH, NEW DELHI-110026
An Individual
Address for service in India/Agents address:
MANGLA & ASSOCIATES.
1961, KATRA SHAHN SHAHI, CHANDNI CHOWK, DELHI - 110 006.
Used Since : 01/12/2017
DELHI
MINERAL AND AERATED WATERS; NON-ALCOHOLIC BEVERAGES; FRUIT DRINKS, FRUIT BEVERAGES AND FRUIT JUICES; PREPARATIONS FOR MAKING BEVERAGES INCLUDING ESSENCE
OB
3723172   10/01/2018
OAKLAND BOTTLERS PRIVATE LIMITED
FLAT NO. 361, ATULAYA APPARTMENT, SECTOR-18B, DWARKA, NEW DELHI-110078
PROPRIETOR
Address for service in India/Attorney address:
SAARTHI BHATIA
5/19, Kirti Nagar Industrial Area, New Delhi-110015.
Used Since :01/01/2003
DELHI
Beers; mineral and aerated waters and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages as included in class 32.
PIO 365

4104011 01/03/2019
M/S. TULSIAN GLOBAL PRIVATE LIMITED
SP 36, 7th Street, 3rd Main Road, Ambattur Industrial Estate, Ambattur, Chennai-600 058.

Body Incorporate

Address for service in India/Agents address:
ASHOK KUMAR J. DAGA, ADVOCATE
NO.36, VEERAPPAN STREET, SECOND FLOOR, SOWEARPET, CHENNAI - 600 079, INDIA.

Proposed to be Used

CHENNAI

Mineral and Aerated Waters, Soda Water, Carbonated Soft Drinks and Other Non-Alcoholic beverages, Fruit beverages and Fruit Juices, Syrups and other Preparation for making Beverages.

Subject to restrict the area to South India only.
4384063 20/12/2019
M/S. VIDEO PLAZA
SAHID KHUDIRAM SARANI, CITY CENTRE, DURGAPUR-713216, WEST BENGAL,
AN INDIAN PARTNERSHIP FIRM
Address for service in India/Attorney address:
MITRA & ASSOCIATES
FIRST FLOOR,PARIVAR APPARTMENT,ABOVE AMUL SHOP,NEAR WEBEL,RAJARHAT,KOLKATA 700 135,WEST
BENGAL,INDIA.
Proposed to be Used
KOLKATA
BEER
THIS IS CONDITION OF REGISTRATION THAT THE WHOLE LABEL SHALL BE USED TOGETHER.
4391437  27/12/2019
USMAN.P
#11, KSCB Colony, Jyothi Nagar, Nazarbad Mohalla, Udayagiri, Mysuru, Karnataka - 570019
Individual Proprietor

Address for service in India/Attorney address:
JOHN VADASSERY
J V & ASSOCIATES COMPANY SECRETARIES ROOM # 44/783, FIRST FLOOR, PENTA ESTATE, PALARIVATOM, KOCHI-682025

Proposed to be Used
CHENNAI
SOFT DRINKS, MINERAL AND AERATED WATERS, NON-ALCOHOLIC BEVERAGES AND DRINKS, PREPARATIONS FOR MAKING NON-ALCOHOLIC BEVERAGES, FRUIT JUICES, SOFT DRINKS, AZIAN DRINKS, SPRING WATER, NATURAL MINERAL WATER, SHARBAT, SQUASHES, CORDIALS AND BARLEY WATERS.
BIRA 91 BOOM SUPER STRONG

4395653  02/01/2020

B9 BEVERAGES SPRL
CHAUSSEE DE LA HULPE 177 BOITE 20 – 1170 WATERMAEL-BOITSFORT, BELGIUM
A company incorporated under the laws of Belgium

Address for service in India/Attorney address:
MASON & ASSOCIATES
A-7, LOWER GROUND FLOOR, SARVODAYA ENCLAVE, NEW DELHI - 110017

Proposed to be Used
To be associated with:
3467125, 3467126

DELHI
carbonated water / aerated water, preparations for making carbonated water / preparations for making aerated water, seltzer water, soda water, table water

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS SUPER STRONG

THIS IS CONDITION OF REGISTRATION THAT ALL THE WORDS SHALL BE USED TOGETHER.
BIRA 91 BOOM DOUBLE STRONG
4395654   02/01/2020
B9 BEVERAGES SPRL
CHAUSSÉE DE LA HULPE 177 BOITE 20 – 1170 WATERMAEL-BOITSFORT, BELGIUM
A company incorporated under the laws of Belgium
Address for service in India/Attorney address:
MASON & ASSOCIATES
A-7, LOWER GROUND FLOOR, SARVODAYA ENCLAVE, NEW DELHI - 110017

Proposed to be Used
To be associated with:
3467125, 3467126

DELHI
carbonated water / aerated water, preparations for making carbonated water / preparations for making aerated water, seltzer water, soda water, table water
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS DOUBLE STRONG
THIS IS CONDITION OF REGISTRATION THAT ALL THE WORDS SHALL BE USED TOGETHER.
4396694 03/01/2020
KAPIL BAHRANI
Ward No. 26, New Bus Stand, Shahdol (M.P.) - 484001
new application
Address for service in India/Agents address:
AKHIL KACHOLIA
1/7 MAHESH NAGAR OPP. SONTU MONTU SCHOOL, INDORE
Proposed to be Used
MUMBAI
Flavoured carbonated beverages, Frozen carbonated beverages, Extracts for making beverages, Energy drinks, Colas [soft drinks], Concentrates for use in the preparation of soft drinks, Low calorie soft drinks, Soft drinks, Fruit flavored soft drinks, Soft drinks, non-carbonated.
Fruit Sheriff

4408872   15/01/2020

PAWAN KUMAR
B 401, 4TH FLOOR, WELCOME APPT, SEC-9, ROHINI, DELHI - 110085.

Sole Proprietor

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
DELHI

Beers; Mineral and aerated waters and other nonalcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages included in class 32.
PRAMUKH BEVERAGES (REPRESENTED BY ITS PARTNER, MR. DHARMIK H KHAKHARIYA)
10TH Floor, A- 1001, Twin Tower, A.K.Road, Mini Bazaar, Varachha, Surat- 395004, Gujarat
Partnership Firm

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059

Proposed to be Used
AHMEDABAD
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages under Class “32”.
GARDENS OF THE EARTH PVT. LTD.
F-2, Second Floor, Kailash Colony, New Delhi-110048
Body incorporate

Address for service in India/Attorney address:
SACHIN GUPTA & ASSOCIATES
A-1, VASANT KUNJ ENCLAVE, NEW DELHI-110070.

Proposed to be Used

DELHI
Beer, non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-
alcoholic preparations for making beverages
4440814  13/02/2020
GARDENS OF THE EARTH PVT. LTD.
F-2, Second Floor, Kailash Colony, New Delhi-110048

Address for service in India/Attorney address:
SACHIN GUPTA & ASSOCIATES
A-1, VASANT KUNJ ENCLAVE, NEW DELHI-110070.

Proposed to be Used
DELHI
Beer, non-alcoholic beverages; fruit beverages and fruit juices; vegetable beverages; syrups and other non-alcoholic preparations for making beverages
4449452  21/02/2020
KUSHALTA BAKES PVT. LTD.
Plot no.81, Sector-53, Phase V, Kundli, Haryana.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Attorney address:
KAMAL GARG & ASSOCIATES
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85
Proposed to be Used
DELHI
NON-ALCOHOLIC DRINKS; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES; SQUASHES; PACKAGED DRINKING WATER, AERATED WATER, MINERAL WATER, SODA WATER; BEERS.
Sahyadri farms

4453820  25/02/2020

SAHYADRI FARMERS PRODUCER COMPANY LTD
Sr No 1102/08, Behind Police Head Quarter, Adgaon, Nashik 422003
A Company Incorporated under Indian Companies Act

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
To be associated with:
3264225, 3595112

MUMBAI
Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages
PRECIA
4454783  26/02/2020
SUPERMARKET GROCERY SUPPLIES PVT. LTD.
7/1, 2nd Floor, 1st Main, Domlur 2nd stage Off. 100 feet road Indiranagar, Bangalore – 560071
Private Limited Company

Address for service in India/Attorney address:
INDUSLAW
#101, 1st Floor, "Embassy Classic", #11 Vittal Mallya Road, Bangalore - 560 001
Used Since : 27/12/2019

CHENNAI
Beers; mineral and aerated waters and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
4455032 26/02/2020
VANIKSH INTERNATIONAL PRIVATE LIMITED
Plot No 1, Gali No 1, Ajay Nagar Near BBL Public School, Dheeraj Nagar 2 Atmadpur Faridabad HR 121003
Proprietor
Address for service in India/Agents address:
SHIVAM RASTOGI
C-39, SECTOR 12, NOIDA-201301, U.P.
Used Since: 13/06/2019
DELHI
Beers; mineral and aerated waters and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
SHOOTER
4455611   27/02/2020
SUMEET GUPTA TRADING AS HYGEN AGRO
HYGEN BUILDING, GUPTA STREET, MEHTAB MANDI, JAITU, DISTRICT FARIDKOT - 151202 (PUNJAB)
Individual Sole Proprietorship firm
Address for service in India/Attorney address:
KAMAL GARG & ASSOCIATES
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85
Proposed to be Used
DELHI
BEVERAGES (NON-ALCOHOLIC), FRUIT EXTRACTS (NON-ALCOHOLIC); FRUIT DRINKS, FRUIT JUICES, SOFT DRINKS;
NON-ALCOHOLIC HONEY BASED BEVERAGES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES;
MINERAL WATER, CARBONATED WATER, SODA WATER AND BEER
DELTA PLUS

4455786   27/02/2020

INDUS EDIBLE AND BEVERAGES
No: 125/41, Post office Building, Thirumangalam Road, Villivakkam
A Company Registered under the Companies Act

Address for service in India/Attorney address:
M.P. REKHA
Niketan Apartment, Yuga Homes, S1, Flat - C, Block - A, Bharathi Avenue, 2nd Street, Kottur, Chennai - 600085

Proposed to be Used

CHENNAI

Packaged Drinking Water included in class 32 and Non-Alcoholic Beverages and Syrups included in Class 32 for Making Beverages.
4457641  28/02/2020
RAJ WAFERS
PLOT NO.-2, BLOCK NO.A-12, SHAGUN IND. EST., SAYANOLPAD ROAD, SURAT – 394130
Partnership Firm

Address for service in India/Attorney address:
DHANANI KIRANKUMAR PRAFULBHAI
52, ANAND PARK SOCIETY, B/HG NIRMAL NAGAR SARTHANA JAKAT NAKA, VARACHHA ROAD, SURAT - 395006,
GUJARAT, INDIA

Proposed to be Used
AHMEDABAD
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-
alcoholic preparations for making beverages
4461849    04/03/2020

ARJUN KHANNA
Plot No. 6, Gurukul Industrial Area, Sector-38, Saras Khwaja, Faridabad-121003
Individual

Address for service in India/Attorney address:
D.S. ASSOCIATES
I-116, SOUTH CITY-II, GURGAON-122002 HARYANA

Used Since :19/08/2019
DELHI

Beverages, namely, fruit juices, fruit drinks and energy drinks containing nutritional supplements; minerals and aerated waters and other non-alcoholic drinks
4461851  04/03/2020

ARJUN KHANNA
Plot No. 6, Gurukul Industrial Area, Sector-38, Saras Khwaja, Faridabad-121003
Individual

Address for service in India/Attorney address:
D.S. ASSOCIATES
I-116, SOUTH CITY-II, GURGAON-122002 HARYANA

Used Since : 19/08/2019

DELHI
Beverages, namely, fruit juices, fruit drinks and energy drinks containing nutritional supplements; minerals and aerated waters and other non-alcoholic drinks
4461852   04/03/2020
ARJUN KHANNA
Plot No. 6, Gurukul Industrial Area, Sector-38, Saras Khwaja, Faridabad-121003
Individual
Address for service in India/Attorney address:
D.S. ASSOCIATES
I-116, SOUTH CITY-II, GURGAON-122002 HARYANA
Used Since :19/08/2019
DELHI
Beverages, namely, fruit juices, fruit drinks and energy drinks containing nutritional supplements; minerals and aerated waters and other non-alcoholic drinks
Trade Marks Journal No: 1953, 22/06/2020  Class 32

ARJUN KHANNA
Plot No. 6, Gurukul Industrial Area, Sector-38, Saras Khwaja, Faridabad-121003
Individual

Address for service in India/Attorney address:
D.S. ASSOCIATES
I-116, SOUTH CITY-II, GURGAON-122002 HARYANA

Used Since: 19/08/2019

DELHI
Beverages, namely, fruit juices, fruit drinks and energy drinks containing nutritional supplements; minerals and aerated waters and other non-alcoholic drinks
4463852  05/03/2020
PINKESH HARISH NAGDA (INDIAN NATIONAL, PROPRIETOR), TRADING AS JAIN BAKERS
1301, Alaknanda CHSL, Rajawadi, 7th Road, Ghatkopar (E), Mumbai - 400077, Maharashtra
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages
SWEET COUNTY

4463854  05/03/2020

PINKESH HARISH NAGDA (INDIAN NATIONAL, PROPRIETOR), TRADING AS JAIN BAKERS
1301, Alaknanda CHSL, Rajawadi, 7th Road, Ghatkopar (E), Mumbai - 400077, Maharashtra

A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI

Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages
PINKESH HARISH NAGDA (INDIAN NATIONAL, PROPRIETOR), TRADING AS JAIN BAKERS
1301, Alaknanda CHSL, Rajawadi, 7th Road, Ghatkopar (E), Mumbai - 400077, Maharashtra
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages
4464394 05/03/2020
MAHESH VALUE PRODUCTS PRIVATE LIMITED
68, 4TH FLOOR, C.P. RAMASWAMY ROAD, ALWARPET, CHENNAI-600 018, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Proposed to be Used
CHENNAI
BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES;
SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES.
AMAN CHAMAN

4465817  06/03/2020

MR. AAMIR HUSSAIN
41 - KOTHARI WAS RATLAM
NO

Address for service in India/Attorney address:
NAVKAR ASSOCIATES
317, 3rd FLOOR, SHEKAR CENTRAL BUILDING, AB ROAD, PALASIA SQUARE INDORE- 452 001 (M.P.) INDIA

Proposed to be Used
MUMBAI

Beers; mineral and aerated waters and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
RAKESH DASHRATH BADKI
SHREEKRUPA HOUSE, GAJANAN MAHARAJ MANDIR ROAD, VIDYA NAGAR, NEAR DHANSHRI APPARTMENT,
CHANDRAPUR-442401(M.H.)

Address for service in India/Agents address:
ASHISH GOPAL MUNDHADA
S/o. Dr. Gopal Mundhada, Near Chandak Medical Jatpura Gate, Chandrapur-442402.

Used Since: 09/10/2019

MUMBAI

Mineral water, Mineral and aerated waters, coconut flavored water, soft drinks, flavored waters, carbonated water, non-
alcoholic beverages, purified drinking water, soda water, concentrates for use in the preparation of soft drinks,
concentrates for making beverages and syrups, other non-alcoholic preparations for making beverages and soft drinks;
syrups for making flavored mineral waters, carbonated soft drinks; non-alcoholic flavored carbonated and non-
carbonated beverages, fruit juices, vegetables drinks and juices; sharbat, fruit syrups, flavored liquid squashes, flavored
liquid crushes and all other types of edible liquid including mineral water, floured mineral water, beverages, soft drinks
included in class 32.
AQUA NEVIA

4469236  11/03/2020

MANSHVINDER KAUR PROPRIETOR OF AMRIT BEVERAGES
Mohalla Killanwala, Bye Pass Road, Near Kusht Ashram, Kapurthala
Proprietorship Firm

Address for service in India/Attorney address:
RCOL & PARTNERS
D-113, RIDGEWOOD ESTATE, DLF-4, GURGAON

Proposed to be Used
DELHI
Beer, Mineral Water, Aerated Water, Fruit Juices, juices & Lemon Soda Juice
4475239   17/03/2020
PRIYADARSHINI PALIWAL
Tower G Flat No 706 Wembley Estate, Rosewood City Sector 49 & 50, Rohtak- 122018, Haryana
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages
4475758   18/03/2020
PUSHKAR ABHAY DUGAD
Shop No. 7, Bafana Complex, Revenue Colony, Shirur Tal: Shirur , Dist. Pune, Maharashtra-412210
Individual
Address for service in India/Attorney address:
VISHAL WASON
B2B-85, Janakpuri, Delhi-110058

Proposed to be Used
MUMBAI
mineral and aerated waters
NISHA TIWARI
H-3, SECTOR-D, IN FRONT OF BHAGWATI MEDICALS, NEAR KRISHNA DEVI INTER COLLEGE, KANPUR ROAD, LDA COLONY, LUCKNOW, U.P.-226012.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-11092

Proposed to be Used
DElHI
Carbonated Waters; Mineral and Aerated Waters and other Non-Alcoholic Drinks & Beverages; Soda water, Tonic Water, Fruit Drinks, Cold Drink, Energy Drink, Soft Drinks; Sport Drinks; Isotonic Drinks; Fruit Juices & Squashes; Sherbets (Beverages); Syrups, Powders, Beer, Ale, Stout and Porter; Flavourings and other preparations for makings beverages included in class 32.
Trade Marks Journal No: 1953, 22/06/2020 Class 32

ALAUDDIN PAILAN, TRADING AS: A.P. ENTERPRISE
VILL- BILPARA, P.O- JAYNAGAR, MAZILPUR, DIST- 24 PARGANAS (SOUTH), PIN- 743337
SINGLE FIRM

Address for service in India/Agents address:
GOODWILL REGISTRATION SERVICE
C/O. SUSANTA GHOSH, 107/1G TOLLYGUNGE ROAD, KOLKATA 700026, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
PACKAGED DRINKING WATER
4480424  21/03/2020
DEVANS MODERN BREWERIES LIMITED
Bohri, Talab-Tillo, Jammu - 180002, Jammu & Kashmir
An Indian company
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
DELHI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
delvik

4481309   23/03/2020

VIKAS GULIA
190/17, Opp Jagbir Furniture House, Arya Nagar, Jhajjar -124103, Haryana
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI

Energy drinks,Energy shots,Energy drinks with ginseng,Energy drinks with taurine,Energy drinks containing ginseng,Energy drinks containing taurine,Sugar-free energy drinks,Sports and energy drinks,Protein-enriched sports beverages,Plant-based protein-enriched beverages,Whey beverages,Non-alcoholic beverages,Nutritionally fortified beverages,Vitamin enriched water [beverages],Mineral enriched water [beverages],Frozen fruit-based beverages,Non-alcoholic malt beverages,Smoothies [fruit beverages, fruit predominating],Non-alcoholic preparations for making beverages,Sports drinks,Smoothies,Fruit smoothies,Smoothies containing grains and oats,Iced fruit beverages,Tonic water,Soda water,Aerated water,Nutritionally fortified water,Mineral water [beverages],Bottled drinking water,Mineral water,Aerated mineral water,Sparkling mineral water,Flavored mineral water,Carbonated mineral water,Mineral and aerated waters and other non-alcoholic beverages
SHERRY PLATINUM

4484533  03/04/2020
VARUNDEEP SINGLA S/O SH SHAM LAL SINGLA
HOUSE NO 189 SECTOR 4 MDC PANCHKULLA 134109
an Indian Individual

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIR RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
BEERS

Approved
4485043   04/04/2020
BEAM GLOBAL SPIRITS & WINE (INDIA) PVT. LTD.
2nd floor, 70/A-18, Rama Road Industrial Area, Moti Nagar, New Delhi 110015
A company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:

KHAITAN & CO
Khaitan & Co, One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013

Proposed to be Used

DELHI

Beers; mineral, aerated and packaged drinking waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.
Trade Marks Journal No: 1953, 22/06/2020 Class 32

4485602  07/04/2020
SMT MAMTA MOTWANI W/O SH LALCHAND MOTWANI
S-23, NANDPURI MARG, GEEJGARH VIHAR, 22 GODAM, JAIPUR, RAJASTHAN
INDIVIDUAL, INDIAN NATIONAL PROPRIETOR
Address for service in India/Attorney address:
NIKHIL SONI
C-365, NIRMAN NAGAR, KINGS ROAD, JAIPUR-302019. RAJASTHAN
Proposed to be Used
AHMEDABAD
SYRUPS FOR MAKING BEVERAGES, SHARBAT, SYRUPS FOR BEVERAGES SYRUPS FOR LEMONADE INCLUDING CLASS 32
4487581  14/04/2020
ARVAIS NATURES PRODUCTS PRIVATE LIMITED
Sy No. 53/P And 54/P, Azia Nagar Village, Moinabad Mandal, Rangareddi, Telangana 500075, India
A Private Limited Company
Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.
Used Since :02/04/2019
CHENNAI
Packaged Drinking Water; Mineral Waters [Beverages]; Flavoured Water; Bottled Water; Spring Water; Cola Beverages; Sorbets [Beverages]; Coconut Juice [Beverage]; Fruit Beverages; Fruit-Flavoured Beverages; Protein-Enriched Sports Beverages; Energy Drinks; Fruit Drinks and Fruit Juices; Soda Water.
WAYKAR'S

4487946  15/04/2020
SUNITA BABAJI WAYKAR
802, AT & PO DINGORE, BANKAR PHATA, TALUKA-JUNNAR, DIST.- PUNE, MAHARASHTRA-414005, INDIA

INDIVIDUAL

Address for service in India/Attorney address:
KIRIK CREATION LLP
1/8, LAXMAN BUILDING, BUDHAPPA NIVAS, KARVE ROAD, VISHNUNAGAR, DOMBIVLI(WEST)THANE-421202, MH-INDIA

Proposed to be Used
MUMBAI

MINERAL, AERATED AND PACKAGED DRINKING WATERS AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS, JUICE SYRUPS, CONCENTRATES AND PREPARATIONS FOR MAKING BEVERAGES INCLUDED IN CLASS 32
TIPPLING

4489292  20/04/2020
KARISHMA CHANDY
3RD FLOOR, BRITTO VILLA, 23A, ST PAUL’S ROAD, BANDRA (W), MUMBAI – 400050, MAHARASHTRA, INDIA
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
SHRIKANT TANNA
B- 72, 62 PEREIRA NAGAR NO 7, KHOPAT, THAN (W) 400601

Proposed to be Used
Mumbai
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUITS JUICES; SYRUPS AND OTHER REPARATIONS FOR MAKING BEVERAGES
Caffeinesutra

4489544  21/04/2020

ROHAN RATAN KHARE
D-77, SHUBHAM ENCLAVE, PASCHIM VIHAR, NEW DELHI- 110063
An Indian Citizen

Address for service in India/Attorney address:
NEHA CHUGH
IP Global Services, 8/3 Rajinder Nagar, New Delhi –110060 INDIA

Proposed to be Used
DELHI
Beer, packaged water, spring water, aerated water, soft drinks, fruit juices, syrups and other non-alcoholic drinks
4490714    23/04/2020
R.ANIRUDH
3/1, 4th Street, C Sector, V G Rao Nagar, Katpadi, Vellore-632 007
manufacturer merchants

Address for service in India/Agents address:
G. RAMJI, ADVOCATE
NO.18, JAISANKAR STREET, WEST MAMBALAM. CHENNAI - 600 033.

Proposed to be Used
CHENNAI
AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES BEERS; MINERAL
1759821  04/12/2008
THE BRIHAN MAHARASHTRA SUGAR SYNDICATE LIMITED
600, SADASHIV PETH, LAXMI ROAD, COMMONWEALTH BUILDING, PUNE - 411 030.
MANUFACTURERS AND MERCHANTS
A COMPANY INCORPORATED AND EXISTING UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since :20/09/2008
MUMBAI
ALL ALCOHOLIC BEVERAGES INCLUDING VODKA, GIN, BRANDY, WINES, SPIRITS AND LIQUORS INCLUDE IN CLASS 33; FRUIT EXTRACT WITH ALCOHOL NOT INCLUDE IN CLASS 32 (SUBJECT TO VARIATION CONDITION)
3647634  30/09/2017
NEELGIRI HOSPITALITY GROUP
SCO 177 SECTOR 5 PANCHKULA HARYANA 140604
PARTNERSHIP
Address for service in India/Attorney address:
CS TANYA GROVER
8, NALA MARKET, WEST PATEL NAGAR NEW DELHI-110008
Proposed to be Used
DELHI
ALCOHOLIC BEVERAGES(EXCEPT BEERS)
JAZBAA

4394614  31/12/2019
FRATELLI WINES PRIVATE LIMITED
A-35, Brij Greens, Village Sathbari, Mehrauli, New Delhi-110030
A company incorporated under the laws of India

Address for service in India/Attorney address:
ASHOKA & CO.,
ASHOKA HOUSE, 8, CENTRAL LANE, BENGALI MARKET, NEW DELHI - 110 001

Proposed to be Used
DELHI
Wines; Alcoholic Beverages;
FRUVINO
4403715  09/01/2020
KAHAN SACHIN PATIL
511 Ekveera Apartment Plot No 79 D. S Radhakrishnan Road Near Chinai College Andheri East Mumbai 400069
Individual
Address for service in India/Agents address:
ASHWINI HARSHIT SHAH
Office No.27, 2nd floor, Sindhi Colony No.1, Above Ketan Computers, Ram Nagar Road, Borivali(West), Mumbai-400092.
Proposed to be Used
MUMBAI
to act as manufacturers, stockists, importers, exporters, distributors and dealers in all types of wines, potable liquors produced from all kinds of ingredients, raw materials and/or malt, malt products, fruits, hops, yeast, essences, flavours, concentrates, commercial, industrial powder and absolute alcohols rectified, methylated, sweet spirits, beers.
OLD SCHOOL

OLD SCHOOL

SUPER DISTILLERIES PRIVATE LIMITED
PLOT NO. 145 INDUSTRIAL AREA, PHASE -1 CHANDIGARH 160002

Address for service in India/Agents address:
VISHAL ARORA
# 651, TOP FLOOR, SECTOR - 8-B, CHANDIGARH.

Proposed to be Used
DELHI

Alcoholic beverages(except beers)
DOUBLE TREE

4444668  17/02/2020
SUPER DISTILLERIES PRIVATE LIMITED
PLOT NO. 145 INDUSTRIAL AREA, PHASE -1 CHANDIGARH 160002
COMPANY

Address for service in India/Agents address:
VISHAL ARORA
# 651, TOP FLOOR, SECTOR - 8-B, CHANDIGARH.

Proposed to be Used
DELHI
Alcoholic beverages(except beers)
HILTON CLUB

4444678   17/02/2020
SUPER DISTILLERIES PRIVATE LIMITED
PLOT NO. 145 INDUSTRIAL AREA, PHASE -1 CHANDIGARH 160002
COMPANY

Address for service in India/Agents address:
VISHAL ARORA
# 651, TOP FLOOR, SECTOR - B, CHANDIGARH.

Proposed to be Used
DELHI
Alcoholic beverages(except beers)
4453032  25/02/2020
ADS AGRO INDUSTRIES PVT. LTD.
FF-2, Harmony Apartment, 52/78, Punjabi Bagh West, New Delhi - 110026.
Private Limited

Address for service in India/Agents address:
AJAY SAHNI
14/55, PUNJABI BAGH ( WEST ) NEW DELHI - 110 026.

Proposed to be Used
DELHI
Alcoholic beverages (except beers).
4453550  25/02/2020
SUBHASH LIQUORS PVT. LTD
OFFICE NO – 313, MAHADKAR CHAMBERS, KARVE ROAD, PUNE – 411029, MAHARASHTRA, INDIA
Body- incorporate including Private Limited
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :01/01/2000
To be associated with:
2972635
MUMBAI
WINES, WHISKY, SPIRITS AND LIQUORS, ALCOHOLIC BEVERAGES (EXCEPT BEERS)
4457644  28/02/2020
RAJ WAFERS
PLOT NO.-2, BLOCK NO.A-12, SHAGUN IND. EST., SAYANOLPAD ROAD, SURAT – 394130
Partnership Firm

Address for service in India/Attorney address:
DHANANI KIRANKUMAR PRAFULBHAI
52, ANAND PARK SOCIETY, B/HG NIRMAL NAGAR SARTHANA JAKAT NAKA, VARACHHA ROAD, SURAT - 395006,
GUJARAT, INDIA

Proposed to be Used
AHMEDABAD
Alcoholic beverages; Alcoholic preparations for making beverages
4459588  02/03/2020
AAYUSH DHANUKA
B-111, SHREYAS INDUSTRIAL ESTATE, GOREGAON (EAST), MUMBAI-400063, MAHARASHTRA, INDIA
SOLE APPLICANT
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD,SIDDHARTH NAGAR,THANE (E)-400603

Proposed to be Used
MUMBAI
ALCOHOLIC BEVERAGES EXCEPT BEERS.
BRANCOTT ESTATE

4463335   05/03/2020
PERNOD RICARD WINEMAKERS NEW ZEALAND LIMITED
Level 3, 4 Graham Street, Auckland Central, 1010, Auckland, New Zealand
a company organised under the laws of New Zealand

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used
DELHI
Wines, spirits, liqueurs, alcoholic beverages (except beers).
HARTFORD'S GOLD CREST

4464144  05/03/2020
HARTFORD EASTERN HOLDINGS LLC.
2, BERKERY PLACE, ALPINE, NEW JERSEY, NJ 07620-0398, USA.
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069

Proposed to be Used
To be associated with:
4290571

MUMBAI
ALCOHOLIC BEVERAGES, WINES, SPIRITS AND LIQUEURS.
Karlsbräu

4465768  06/03/2020
GURDEEP SINGH VINAYAK
WILHELM, HAMACHER PLATZ 18, 53840 TROISDORF, GERMANY
INDIVIDUAL

Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092

Proposed to be Used
DELHI

Alcoholic beverages; Alcoholic preparations for making beverages.
4469064  11/03/2020

OZEKI CORPORATION
4-9, Imazudezaike-cho, Nishinomiya, Hyogo, Japan
A Company incorporated under the Laws of Japan

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
KOLKATA

Sake; sake substitutes; rice alcohol; alcoholic beverages, except beer
WHITE SWAN

4475495      18/03/2020

VINTAGE DISTILLERS LIMITED
1006, 10TH FLOOR, K.L.J TOWER NORTH, NETAJI SUBHASH PLACE, PITAMPURA, DELHI-110034
A COMPANY DULLY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Attorney address:
SHUMI WASANDI
B-51, Friends Colony West, New Delhi-110065

Proposed to be Used
DELHI
ALCOHOLIC BEVERAGES INCLUDING WINES, SPIRITS, WHISKY, RUM, VODKA, GIN AND BRANDY
ZAMBUCA
4480213  21/03/2020
GAUTOM MENON PROPRIETOR OF WILD TIGER BEVERAGES
8/4 SIEMA BUILDING, RACE COURSE, COIMBATORE - 641018
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
,Alcoholic cocktail mixes,Alcoholic punch
4484536  03/04/2020
GAS FAMILIA, S.R.O.
Prešovská 8 Stará Lubovna 064 01 Slovak republic
Private limited liability company-Other than small entity
Address for service in India/Agents address:
H. K. ACHARYA & COMPANY.
HK Avenue, 19. Swastik Society, Navrangpura, Ahmedabad 380009, Gujarat, INDIA

Proposed to be Used
AHMEDABAD
Vodka
Approved
4487754  15/04/2020
GAURAV MANCHANDA
38-A, POCKET-1, MAYUR VIHAR PHASE-1, EAST DELHI, DELHI-110091
MANUFACTURING AND TRADING
Individual
Proposed to be Used
DELHI
Alcoholic beverages - except beers.
4487757    15/04/2020
GAURAV MANCHANDA
38-A, POCKET-1, MAYUR VIHAR PHASE-1, EAST DELHI, DELHI-110091
MANUFACTURING AND TRADING
Individual

Proposed to be Used
DELHI
Alcoholic beverages- except beers.
4487987   16/04/2020
VINEET KUMAR SINGH
1321 SECTOR 12 RK PURAM
PROPRIETOR

Address for service in India/Attorney address:
MRITUNJAY KUMAR SINGH
1/1 CASSIA ROAD, SHIPRA SUN CITY, INDIRAPURAM GHAZIABAD U.P

Proposed to be Used
DELHI
ALCOHOL AND ALCOHOLIC BEVERAGES LIKE ALL TYPES OF INDIAN MADE FOREIGN LIQUOR AND SPIRITS
Caffeinesutra

4489545  21/04/2020

ROHAN RATAN KHARE
D-77, SHUBHAM ENCLAVE, PASCHIM VIHAR, NEW DELHI- 110063
An Indian Citizen

Address for service in India/Attorney address:
NEHA CHUGH
IP Global Services, 8/3 Rajinder Nagar, New Delhi –110060 INDIA

Proposed to be Used
DELHI
All alcoholic beverages (excluding beer)
CAMAS WINE
4489832    22/04/2020
AMIT GOEL
HOUSE NO. 4, GREATER KAILASH-4, NRI COMPLEX, NEW DELHI-110019
PROPRIETORSHIP
Address for service in India/Attorney address:
NIKHIL PRUTHI
69-R, MODEL TOWN, SONEPAT, HARYANA-131001
Used Since :15/07/2011
DELHI
Wine and Alcoholic beverages as included in class 33
JUST ROBERTO WINE

AMIT GOEL
HOUSE NO. 4, GREATER KAILASH-4, NRI COMPLEX, NEW DELHI-110019

Address for service in India/Attorney address:
NIKHIL PRUTHI
69-R, MODEL TOWN, SONEPAT, HARYANA-131001

Used Since : 15/07/2011

DELHI

Wine and Alcoholic beverages as included in class 33
Grand Avenue

GOAN LIQUOR PRODUCTS PRIVATE LIMITED
D-3, Tivim Industrial Estate, Karasawada, Tivim, North Goa - 403526, Goa

Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
ALCOHOLIC BEVERAGES, EXCEPT BEERS; ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES
Dharma 2.0

4491949   27/04/2020

DHARMA PRODUCTIONS PRIVATE LIMITED
Unit No 201 & 202, 2nd floor, Supreme Chambers, Off Veera Desai Road, 17/18, Shah Industrial Estate, Andheri (W), Mumbai - 400 053, India
Body Incorporate

Address for service in India/Attorney address:
BANANAIP COUNSELS
BananaIP Counsels, No.40, 2nd Floor, 3rd Main Road, JC Industrial Estate, Kanakapura Road, Bangalore-560062

Proposed to be Used
MUMBAI
Alcoholic beverages (except beer), alcoholic fruit extracts, flavoured liquors, Pre-mixed alcoholic beverages, other than beer-based
3048463   07/09/2015
DURGA RANI SAHA
trading as ;SPECIAL KAMALA BIRI FACTORY
SAPRAGRAM TOWN WARD NO.3,P.O.& P.S.SAPTAGRAM,DIST.DHUBRI,ASSAM
MANUFACTURER AND MERCHANT
PROPRIETOR
Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3,INDIRA GANDHI ROAD,KONNAGAR,HOOGHLY,PIN 712 235,WEST BENGAL,INDIA.
Used Since :24/05/2006
KOLKATA
TOBACCO, SMOKERS' ARTICLES.
3153945 08/01/2016
ASHISH SHUKLA
trading as ;MAHALAXAME FLAVOURS
B-37/160-K-1, BIRDOPUR VARANASI U.P
MANUFACTURER AND MERCHANT
Used Since :29/11/2015
DELHI
TOBACCO
3176723  04/02/2016
K. Rabindra Kumar Patro.
trading as; K. Rabindra Kumar Patro.
Spetrum Height, Flat No.-208, Gandhi Nagar, Main Road, Berhampur-1, (Ganjam), Odisha, India.
Merchants & Manufacturers
Address for service in India/Attorney address:
Lalji Advocates
A-48, Yojna Vihar, Delhi-110092
Used Since: 01/01/2016
Kolkata
Chewing Tobacco, Smoking Tobacco, Bidis, Cigarette, Zarda, Khaini, Pan Masala, Snuff, Qiwm, Zafrani Patti, Cigar and Match Box included in class 34.
3198754  01/03/2016
PERIMETERS MEDIA PRIVATE LIMITED
7514, SECTOR -D, POCKET-7, VASANT KUNJ, NEW DELHI-110070.
MERCAHANTS & MANUFACTURERS
Address for service in India/Attorney address:
SCRIBBOARD (ADV)
LEVEL 2 ELEGANCE MATHURA ROAD JASOLA NEW DELHI-110025
Used Since :01/04/2012
DELHI
TOBACCO,SMOKERS ARTICLES, MATCHES.
Proposed to be Used
MUMBAI
BIDI
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..ONLY FOR THE STATE OF M.P..
4402742   09/01/2020
GOPAL PRASAD RATHORE
Karra Pur Sagar, M P
Proprietor
Address for service in India/Agents address:
GAURAV AGRAWAL,
M/S SHAURYA REGISTRATION CO., 30-A, JAGANNATH PURI, MATHURA 281001. (U.P.)
Used Since :01/06/2017
MUMBAI
BIDI
4403940  09/01/2020

MD. BADRUL SK.
VILLAGE - HIJALTALA , P. O. - DHULIYAN,MURSHIDABAD - 742202
PROPRIETOR OF SAYEED BIRI WORKS

Address for service in India/Agents address:
BISWAJIT SARKAR, ADVOCATE.
42- A, DHAN DEVI KHANNA ROAD, KOLKATA - 700 054.
Used Since :01/01/2020

KOLKATA
BIRIS AND TOBACCO PRODUCTS
VL 5

4409495  16/01/2020

B K VEDAVATHI PROPRIETOR OF SRI GOWRI TRADERS
W/O CHANDRA MOHAN KG,KABBALA VILLAGE,CHANNAGIRI,DAVANGERE - 577544

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches
4457118   28/02/2020
M. SUNDARARAJ
trading as ;KEERTHANA MATCH COMPANY
NO.168-D, 33/1, SINTHAMANI NAGAR, ILLUPPAIYURANI, KOVILPATTI-628 501, TUTICORIN DISTRICT, TAMILNADU, INDIA
SOLE PROPRIETOR
Proposed to be Used
CHENNAI
MATCHES AND MATCHBOXES, SAFETY MATCHES.
SANJIB KUMAR SAHA,
TRADING AS DHANAPATI ARNAB TOBBACO PRODUCT .(SINGLE FIRM).
Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
Gul.
Trade Marks Journal No: 1953, 22/06/2020 Class 34

4465093 06/03/2020
VISHAL GOYAL,
2273, HUDSON LANE, MALL ROAD, DELHI-110009.
INDIVIDUAL NAME
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
To be associated with:
3308444
DELHI
Chewing Tobacco, Smoking Tobacco, Smoking Hukka Tobacco, Flavourings for tobacco, Biri, Cigarette, Khaini(Raw Tobacco), Snuff, Cigars and Match Box included in class 34.
4468248  11/03/2020
SHUBHAM MANGAL PROP. OF M INDUSTRIES
6/3 SOUTH SIDE, SILVER CITY MULTIPLEX, G.T. ROAD, LAL KUAN, GHAZIABAD, Ghaziabad, Uttar Pradesh, 201001.
SOLE PROPRIETOR
Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAI MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866

Proposed to be Used
DELHI
CIGARETTE ROLLING PAPERS.
GULAL

4470794  13/03/2020

ALLARAKHA IBRAHIMBHAI VOHRA SOLE PROPRIETOR OF M/S. ALLARAKHA IBRAHIMBHAI VOHRA.

ZANDA BAZAR, TALUKA: ANKLAV, DIST.: ANAND, UMETA-388 510, GUJARAT STATE, INDIA.

A SOLE PROPRIETARY CONCERN

Address for service in India/Attorney address:

BHANSALI & ASSOCIATES

410, 4TH FLOOR, SAKAR III, NEAR INCOME TAX CIRCLE, OPP. OLD HIGH COURT, OFF ASHRAM ROAD, AHMEDABAD-380 014, GUJARAT STATE, INDIA.

Used Since :26/01/2003

To be associated with:

1947295

AHMEDABAD

BIDI
4473100  16/03/2020
ANTESH SURANA TRADING AS ALSHAN WORLD
4961, RAMDWARA ROAD, NEHRU BAZAR, PAHARGANJ, DELHI-110055
Sole Proprietorship
Address for service in India/Attorney address:
BIZBRINY
15E, POCKET 2, M.I.G. FLATS, MAYUR VIHAR, PHASE-3, NEW DELHI 110096
Proposed to be Used
DELHI
TOBACCO AND CIGARETTES, BIRI, HUKKA, SHISHA TOBACCO PRODUCTS, HERBAL CIGARETTES, GUTKHA, ZARDA, KHAINI (TOBACCO MIX); INCLUDED IN CLASS 34.
4475432   18/03/2020
SH. RAJIV GOEL. PROPRIETOR OF HANUMAN ENTERPRISES.
285, KUCHA SANJOGI RAM, NAYA BANS, DELHI-110006.
PROPRIETORSHIP
Address for service in India/Attorney address:
KP AND ASSOCIATES
A-37, BASEMENT, SACHDEVA COMPLEX , GALI NO-2, MADHU VIHAR , I. P. EXTENSION , DELHI-110092

Proposed to be Used
DELHI
Chewing Tobacco, Smoking Tobacco, Smoking Hukka Tobacco and Flavourings for tobacco, Herbal molasses [tobacco substitutes], Smoker's Articles, Cigarettes and Matches included in Class 34.
4475434 18/03/2020  
SH. RAJIV GOEL PROPRIETOR OF HANUMAN ENTERPRISES.  
285, KUCHA SANJOGI RAM, NAYA BANS, DELHI-110006.  
PROPRIETORSHIP  
Address for service in India/Attorney address:  
KP AND ASSOCIATES  
A-37, BASEMENT, SACHDEVA COMPLEX, GALI NO-2, MADHU VIHAR, I. P. EXTENSION, DELHI-110092  
Proposed to be Used  
DELHI  
Chewing Tobacco, Smoking Tobacco, Smoking Hukka Tobacco and Flavourings for tobacco, Herbal molasses [tobacco substitutes], Smoker's Articles, Cigarettes and Matches included in Class 34.
4475435  18/03/2020
SH. RAJIV GOEL PROPRIETOR OF HANUMAN ENTERPRISES.
285, KUCHA SANJOGI RAM, NAYA BANS, DELHI-110006.
PROPRIETORSHIP

Address for service in India/Attorney address:
KP AND ASSOCIATES
A-37, BASEMENT, SACHDEVA COMPLEX, GALI NO-2, MADHU VIHAR, I. P. EXTENSION, DELHI-110092

Proposed to be Used
DELHI

Chewing Tobacco, Smoking Tobacco, Smoking Hukka Tobacco and Flavourings for tobacco, Herbal molasses [tobacco substitutes], Smoker's Articles, Cigarettes and Matches included in Class 34.
4475436 18/03/2020
SH. RAJIV GOEL PROPRIETOR OF HANUMAN ENTERPRISES.
285, KUCHA SANJOGI RAM, NAYA BANS, DELHI-110006.

PROPRIETORSHIP
Address for service in India/Attorney address:
KP AND ASSOCIATES
A-37, BASEMENT, SACHDEVA COMPLEX, GALI NO-2, MADHU VIHAR, I. P. EXTENSION, DELHI-110092

Proposed to be Used
DELHI
Chewing Tobacco, Smoking Tobacco, Smoking Hukka Tobacco and Flavourings for tobacco, Herbal molasses [tobacco substitutes], Smoker's Articles, Cigarettes and Matches included in Class 34.
4475791  18/03/2020
ABHISHEK NANDWANI
28-DEEPAHI, PITAMPURA, DELHI-110034
Manufacturer, merchant and traders
Address for service in India/Attorney address:
YOGESH KUMAR BALI
C-12,VARUN APARTMENTS, SECTOR-9, ROHINI, DELHI-110085
Proposed to be Used
DELHI
FILTERED KHAINI(WITHOUT TOBACCO) AND GUTKHA
PBF

4480949 22/03/2020
MD SELIM SHAIKH
M/S. PRINCE BIRI FACTORY, HOUSE NAGAR, OPPOSITE KRISHIBAZAR, POST TINPAKURIA, DIST. MURSHIDABAD.
WEST BENGAL-742202
PROPRIETOR

Address for service in India/Attorney address:
G L VERMA
VERMA & CO, 221, V. B. PLAZA, PLOT-10, PKT-7, OPP. METRO, SECTOR-12, DWARKA, NEW DELHI-110078

Proposed to be Used

KOLKATA
BIRI
JCK1

4483083  28/03/2020

JAGDISH TULSIDAS THAKKAR PROP. OF KRISMIT PRODUCTS
PLOT NO - 67 / A, NAVJIVAN INDUSTRIAL CO. OP. SOCIETY, BRTS CANAL ROAD, KATODARA, SURAT-395002,
GUJARAT

Proprietorship Firm

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank,Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Proposed to be Used

AHMEDABAD

Chewing tobacco; herbal molasses [tobacco substitutes]; hookah; khaini (raw tobacco); kiseru [long japanese tobacco
pipes]; kizami [japanese shredded tobacco]; kreteks; paan masala [as substitutes for chewing tobacco]; smokeless
tobacco; smokers' articles; tobacco; tobacco substitutes; beedi (conical smoking stick made with leaves and raw
tobacco); ashtrays for smokers; asian long tobacco pipe sheaths; carrying cases for electronic smoking devices; cigar
boxes; cigar lighters; cigarettes; electronic cigarettes; electronic hookahs; electronic shisha pipes; flavorings, other than
essential oils, for tobacco; flavorings, other than essential oils, for use in electronic cigarettes.
PUTRIPOOTLI

4486435   10/04/2020
RAJESH JAIN, PROPRIETOR, NIRMIRA ENTERPRISES
LINE NO. 2, SUBHASH NAGAR, WARD NO. 29 VIDISHA (M.P.) 464001
Proprietorship Firm
Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Proposed to be Used
To be associated with:
3916986

MUMBAI
TOBACCO, TOBACCO PRODUCTS AND BIDI
Trade Marks Journal No: 1953, 22/06/2020 Class 34

4487988  16/04/2020
Godfrey Phillips India Limited
49, Community Centre, Friends Colony, New Delhi 110025, India
A company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.

Proposed to be Used
To be associated with:
473356, 473357

DELI
Cigarettes and tobacco products.
4489081  20/04/2020
SUNDARAVEL MATCH INDUSTRIES PVT LTD
NO. 244(OLD NO. 69), A.SK THANGAIAH NADAR ROAD, SIVAKASI - 626 189
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
P. C .N. RAGHUPATHY.
NEW # 66 (OLD # 38), ADITHANAR SALAI, PUDUPET, CHENNAI - 600 002.
Used Since :01/01/1996
CHENNAI
SAFETY MATCHES
4489947    22/04/2020
N. RATHINA PRASATH
6/12, North Street, Elayiram Pannai, Virudhunagar District, Tamil Nadu - 626201
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
TOBACCO AND TOBACCO SUBSTITUTES; CIGARETTES AND CIGARS; ELECTRONIC CIGARETTES AND ORAL VAPORIZERS FOR SMOKERS; SMOKERS' ARTICLES; MATCHES
4489948    22/04/2020
R. NATARAJA MOORTHY
6/12, North Street, Elayiram Pannai, Virudhunagar District, Tamil Nadu - 626201
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
To be associated with:
1140654

CHENNAI
TOBACCO AND TOBACCO SUBSTITUTES; CIGARETTES AND CIGARS; ELECTRONIC CIGARETTES AND ORAL VAPORIZERS FOR SMOKERS; SMOKERS' ARTICLES; MATCHES
MANGAL SURTI

4491823    26/04/2020

M/S S & S TOBACCO COMPANY
PITOURA, KAYAMGANJ, DISTRICT- FARRUKHABAD, UTTAR PRADESH, INDIA

Partnership Firm

Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA

Proposed to be Used
DELHI

GUTAKA AND CHEWING TOBACCO, TOBACCO, ZAFRANI PATTI, KHAINI, SURTI, SMOKERS' ARTICLES, MATCHES
HARI SINGH RATHORE TRADING AS NAGNECHI ELECTRONICS
5TH FLOOR, MOHATTA MARKET BUILDING, OPP. MANISH MARKET, PALTON ROAD, MUMBAI - 400001
A SINGLE FIRM

Address for service in India/Attorney address:
ADVOCATE PRIYANKA TIWARI
Office No.3, Krishna Castle, A-1 Ground Floor, Fitwala Road, Elphinstone, Mumbai - 400013. Opp. Saidham

Proposed to be Used
MUMBAI

ELECTRONIC CIGARETTES AND ORAL VAPORIZERS FOR SMOKERS; SMOKERS' ARTICLES; MATCHES, GAS CONTAINERS FOR CIGAR LIGHTERS, LIGHTERS FOR SMOKERS, WICKS ADAPTED FOR CIGARETTE LIGHTERS